

The question was proposed

SHRI VISWANATHA MENON
(Kerala) : Sir, I oppose the Bill at the introduction stage.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for the extension of the duration of the Legislative Assembly of the State of Kerala and to amend the Kerala Legislative Assembly (Extension of Duration) Act, 1975."

The motion was adopted.

DR. V.A. SEYID MUHAMMAD : Sir, I introduce the Bill.

THE BUDGET (GENERAL) 1976-77— General Discussion

SHRI S.G. SARDESAI (Maharashtra) : Mr. Chairman, Sir, the Budget presented this year is a Budget with a difference. For one thing, the Finance Minister has received more bouquets than brickbats from various quarters. This is not a very usual thing in our country. This is something which has not happened for a very long time indeed. I do not grudge him the satisfaction, the happiness which he must have derived from this development. In fact, it can also be stated that the Budget presented to us this year is something like a rabbit produced out of the hat, something which, on the face of it, appears to be astounding, something which has been tremendously praised by Mr. Palkhivala only yesterday and which, at the same time, has given a certain amount of relief to the common man also. It is something new, something puzzling. That is the kind of Budget which has been placed before us this year.

I can understand the feelings of the common man and certain kinds of features which are there in the Budget about which I would like to say that they are really good. There is no question of denying- that they are really good. For instance, the tradition in our country has always been that the very approach of the Budget creates a sort of nightmare for the people. As the Budget day draws near, all sorts of consumer goods appear to vanish from the market, all sorts of prices begin to rise and, after the Budget, usually there is a greater rise

in prices of consumer goods. That has not happened this year.

Prices have not come down as reported only the last two or three days ago but, in any case, they have not risen and that is something for which the people naturally feel thankful. Apart from the reactions of the common people, there is another thing.

Mr. Deputy Chairman in the Chair. The excise duties which have risen by hundreds and hundreds of crores during a long period are something like the Kama-dhenu of the Government, and this Kama-dhenu has not been milched this time. There is no rise in excise duties and that is the main reason why there is no general rise in the prices of consumer goods.

There is another thing also. The total increase in the taxes this time is only Rs. 58 crores. This is something different from what we are normally accustomed to. There is yet another feature which has been very much appreciated in the other House also, namely, the very weighty increase in the appropriation for this year's Plan. In fact, in the very opening paragraph of the Finance Minister's speech he hastened to tell us that the increase is 31 per cent, that it is higher than that of any other preceding time for any given year and that the increased amount also is something like Rs. 1,700 crores. So, these are the immediate aspects of the Budget which strike the reader and the immediate aspects which have had a certain immediate impact on the common people also. It is good that these things are there and that, therefore, there is a certain amount of relief among the people as a result of this Budget.

But I should like to go further because, when the Finance Minister attempts—he has done so in this Budget—to give something to everybody—at any rate, he creates an impression that he has given something to everybody without taking much from anybody. Naturally the question arises. How is this done? What are the means, what are the reserves? And that is the reason why, I think, unlike on previous occasions, the reactions to this Budget during the last eight or nine days after it was presented to the Lok Sabha. About eight days have passed since then and we notice, even from the newspapers that in the reactions and comments as they appeared

[Shri S. G. Sardesai] on the first day, second day, third day, fourth day and fifth day there is a gradual change. There is a gradual change in the reactions and the comments on the Budget during the course of the last one week because, as I said, everybody has put the question : How has this thing happened? And the longer the time passes since the presentation of this Budget, the greater the criticism, the greater the doubts, the greater the questions which are being raised. Even in the Lok Sabha, compared to the speeches delivered on the first day when the Budget discussions started, the speeches delivered yesterday, even by Congress people, were far more sharp. In the course of these 8 or 9 days lots of questions and doubts have been raised and what they are I want you to understand.

The first and the most-important question that has been raised is : Does this Budget sacrifice or, at any rate, seriously compromise with the long term objectives, long-term policies of planning in India for the sake of certain immediate and temporary gains? This is a very important question because even if some temporary gains are secured. If they are at the cost of our long-term objectives and long-term policies, then such gains are only temporary, shortlived and the good that such a Budget might do now is undone by the harm that it does later on. This question has been raised and in this respect, other questions also follow, namely :

1. Does this Budget really strengthen the self-reliance of our economy?
2. Does it seriously reduce the economic disparities in the country?
3. Does it attack the economic power of the monopoly houses in India? And lastly, is the question which the Finance Minister himself considers to be a very strong point of the Budget, with which I am going to deal when I come to that, namely: Does it really provide for greater savings and greater investment within the framework of price stability? In fact, the *most important* argument in favour of this Budget, as was placed before the Lok Sabha by the Finance Minister, was precisely this :

I want this Budget to be judged from this criterion, namely that it provides for greater savings and greater investments within

the framework of price stability. This is the main claim which the Finance Minister made in his speech in the other House.

So, these are the questions which have been raised and I would surely like the Finance Minister or Shri Pranab Mukherjee. when he replies here—I have read his speech which he gave in the other House yesterday—to deal with these aspects,

I am not going to spend much time on the immediate aspects of the Budget, about which so much has been said. But these aspects ought to be dealt with more thoroughly, namely, whether you are sacrificing our long-term interest, our long-term policies for the sake of some immediate short-term gain.

When I raise this question, the first point which comes to my mind is that this Budget comes in a certain economic and political background. Last year, the emergency was declared. It was followed by the 20-point economic programme. The whole country was told that the emergency is there to politically fight the right reactionaries. The 20-point programme is there, at any rate, to a certain extent to undermine the economic base of the reactionaries in this country. If this is the context in which the Budget has come, we have a right to expect that in such a situation the Budget should have made a serious attack both on the Indian monopoly capitalists in this country and also on the foreign monopoly capitalists in our country. That is the way of proceeding further if you want to undermine the base of economic reaction in this country. When this is posed, naturally other things follow. In fact, I do not want to spend much time on that. It is because of these things, failure to tackle these questions that, as I said earlier, this aspect of attempting to please everybody has come before us in this Budget.

Now, there are three points which I will elaborate, which according to me really prejudice our long-term interests for the sake of some immediate gain. What are those three features of the Budget? And I would like the Finance Minister to deal with these clearly because they run like a continuous thread throughout the Budget. Firstly, the Budget places a very great reliance on the profit motive

of the private sector for the purpose of generating savings and investment—a tremendous reliance, openly, without hiding. There is no effort to hide it also. It will depend upon the profit motive of the private sector for securing more savings and more investment. Secondly, so far as the internal financial resources to be raised within the country are concerned, the Budget is gravely dependent upon the huge deposits of the impounded dearness allowance and the wages of the workers and also of the banking system and similar institutions of the country. This is what it is dependent upon for resources. And thirdly, so far as foreign resources are concerned, it is very heavily dependent on foreign aid and on foreign exchange resources. I am going to speak about the foreign exchange resources because not much was said about them in the other House. These are the three things which run like a continuous thread in the Budget Speech. I will say a few words about each one of them.

Regarding the first point that you depend so very heavily on the profit motive of the private sector, I do not want to cover the same ground which has been covered at great length in the other House, namely, the tremendous amount of concessions, whether in direct taxation or in indirect taxation—whether it is excise duty or income-tax or wealth-tax or export promotion incentive—which have been given to the big industrialists. They have been dealt with at great length, they have been thrashed out threadbare, in the other House. But there is one point which I felt was not stressed in the other House perhaps because it was not directly a part of the Budget. But it is an important point which Mr. Subramaniam has stressed in his Budget Speech, and I want to refer to that point. That point deals with the state of affairs in cotton textiles, in jute manufactures and in sugar industry. This is what he tells us about these three industries in his Budget Speech in paragraph 2-13 :—

"The country has, therefore, a vital stake in the good health of these industries. The provision of adequate resources for modernisation and rehabilitation of these industries is therefore another matter of high priority."

For whom? For the Government. Now, Sir, the world knows that for years and years these are precisely the three industries which have not only constantly made huge profits but which have never used their profits for modernisation and renovation. On the contrary, it is these three industries which have squandered crores and crores of money, which have embezzled money, which have misappropriated money actually. Therefore, on the one hand, they have looted the people and on the other, they have never carried out their obligation towards modernisation and renovation. These are precisely the three industries to whom, in the coming period, the Industrial Development Bank and other kinds of banks are going to be asked to give huge loans. To whom are you giving loans? You are giving loans precisely to those people who have never done any rehabilitation; by giving them these loans, they are going to be asked to use them for renovation—you want to tell us like this. If they had really renovated their mills, how is it that there are 103 sick mills now under the Government's control? It is to these worst black marketeers, to these worst tax-evaders that—though not directly from the Government—you are going to give this vast amount through the banks. That, incidentally, brings me on to the point which I will elaborate. It is this money which is given, not directly by the Government but through the banking system, which is used for other purposes. Yet we are told that it will not lead to inflation. Where does this money given to the textile owners go, if it is not used for inflation? Because of shortage of time, I do not want to go into so many other things. But what about controlled cloth? Now, you have taken away the responsibility of producing controlled cloth from the mill owners and you have passed it on to the handloom workers. What is going to happen to them. I do not know, or how you are going to subsidise the handloom workers for producing such a vast quantity of controlled cloth. Now the textile industries will be really producing fine cloth and all that for the rich people here and for export. And is it for this that such a huge dose of concessions is going to be given? Now, what is the point that I want to stress? I want to repeat it because it is stressed, correctly

[Shri S. G. Sardesai] stressed but too often stressed, that you give concessions to the rich and you do not give concessions to the common man. That is true, but what I am stressing at the moment is not just that fact. What I am stressing is, what is the guarantee that all these concessions in income-tax, wealth-tax, this tax and that tax, are going to be used for savings and for investment? That is the point, because you have given concessions to these people again and again and it is precisely these concessions which have been used by them in the past for hoarding, for cornering stocks, for creating artificial scarcities in the country, for inflation and for rise in prices. It is these gentlemen to whom you have admittedly made the biggest concessions on the basis of the hope, _or a kind of I do not know what, that they would be used for production and purposes of this kind. So, my point is that the Finance Minister has to come out and explain as to why such a gigantic reliance on the profit motive of the private sector is laid here for the purpose of savings and investment. They have never used them in the past for this purpose.

Now, I come to the second point, that is, regard to the raising of financial resources within the country, the budgetary resources. Now, when we think of raising financial resources within the country, I think it is necessary to have an idea of the current year's background, the year which is now almost closing, the financial position of the current year, before we go to the financial resources of the next year. Now, what is the experience of the last year? It is in that context, the new Budget has come. In the course of the last year, we find a general improvement in tax revenue collection. It has been mentioned that the general improvement in tax revenue collection compared to the original estimates given in last year's Budget is something like Rs. 66 crores. You have collected more because of efficiency and this and that. Last year again, market loans exceeded the estimates by Rs. 168 crores. So there has been an excess of market loans. Last year, external assistance also was Rs. 555 crores in excess of what was budgeted for when the Budget was presented. Then last year also there was transefer of financial

and monetary responsibilities of the Government to the banking system. So last year also, for food purchases, for fertilisers and all these things, Rs. 300 crores in excess of the budget estimates were passed on to the banking sector for them to finance. With all these, with all the increased collections, with all the increased market borrowings, with all the increased foreign aid, with all the passing of your burden to the banking system, last year's Budget deficit increased from Rs. 247 crores to Rs. 490 crores. This is the tremendous increase in last year's deficit. Despite the fact that all these things worked in your favour last year, yet we find that last year's deficit increased to such a vast amount. Now this year, in the context of such a huge deficit last year, once again you provide for a deficit of Rs. 320 crores. It is not as if you are giving this deficit without any background. This is the background. Even with better tax collection, the deficit increased. On top of it, this year you say that a deficit of Rs. 320 crores will be there. Now, you have not given the figure as to how much of the impounded DA and wages you are going to utilise. As far as I know, the precise figure is not given. May be if I have missed it, the Finance Minister will point it out. But it has been calculated ____

SHRI N.G. GORAY (Maharashtra) :
It is Rs. 480 crores.

SHRI S.G. SARDESAI : Yes, that is the figure, but you have to go round and round to arrive at it. Rs. 480 crores are going to be used from the workers' dearness allowance also for budgetary purposes. Bank loans are going to be Rs. 535 crores net. I really want to ask this question. In the context of this vast, big deficit of last year, despite improved finances, if you come and tell us that the deficit is going to be Rs. 320 crores this year, who is going to believe you? This is the figure you have provided. The direct question which should be put to the Finance Minister is this : If this is not inflationary budget, what is an inflationary budget? I really would like to know. I will go a step further. The word 'inflation' is an offence. It is a jargon used in the capitalistic economy. This is an inflationary budget. And Shri

Subramaniam cannot deny that. When an inflationary policy of increasing money supply is followed in the background of rising prices, then the economists call it inflation. When a policy of increasing money supply is followed in the background of falling prices, then there is a beautiful word to describe it, namely, 'reflation'. But they do not call it so. In any case, Shri Subramaniam cannot deny that this is a very inflationary budget. You can forget the word 'inflation'. But in the context of all the figures, I would like to know whether it is or it is not an inflationary budget. It is. Can you deny the tremendous amount of risk that you are taking? Once again you will see the days of rising prices—not in one month or two months or three months. When this whole budget will be implemented, I have no hesitation in saying that after six or seven months you will see the prices rising because the private sector has more profit for investment purposes and there will be rising price trends and it will not be easy to control the situation. On the top of it, if you do not have a good rain fall, I have not the remotest doubt in saying that once again the people will see the days of rising prices, and all the problems of last year like black-marketing, hoarding and profiteering will confront us by the end of this year.

Now, coming to the next point, how much are you doing to depend on foreign aid? By 1971-72 foreign aid was reduced. During the last three or four years, year after year, you have been receiving massive foreign aid and last year was a record in the matter of foreign aid that we received. It was Rs. 1,400 crores or Rs. 1,500 crores. It was a record. The year 1975-76 created a record for the receipt of foreign aid. This year, again, you say that it will be Rs. 815 crores. Actually it will be around Rs. 1,341 crores and part of it goes for repayment of debts, etc. This quantum of foreign aid you have again provided this year. And as I said this is the other point about which there should be more clarification from the Finance Minister, but he either goes round it or does not touch it.

Now I want to raise the question of the character of foreign exchange reserves. Again and again we are being told: "Our foreign exchange reserves position is very strong, it is very sound; does not matter,

even though we have a deficit in the balance of trade because our foreign exchange reserves are there." But in fact everyone knows that the foreign exchange reserves of our Government have not developed at all because of a steady excess of imports over our exports. A strong or sound foreign exchange reserves position means that year after year our export value is much more than our import value. Then we can say that our foreign exchange reserves are very sound. Simply because a Sowkar comes and tells that it is very sound, it cannot be so. Last year our foreign exchange reserves improved because something like Rs. 400 crores were taken from the International Monetary Fund. I really wonder what sort of miracle is this. Our deficit in the balance of trade on the one hand goes on increasing from Rs. 500 crores to Rs. 800 crores and from Rs. 800 crores to Rs. 1,000 crores (*Time bell rings*). My point is this: Let us not deceive ourselves, particularly on the question of our foreign exchange reserves. These foreign exchange reserves and the foreign borrowings do not make our position very sound at all and, therefore, if you are going that we are going to have a comfortable foreign exchange reserve and we need not worry, it is not correct because it is not really a reserve, but it is really the foreign borrowing. So, with this position of the foreign exchange reserve and with another thirteen hundred crores of borrowing, you can just imagine what an amount, what a vast amount, of reliance we are once again placing on foreign borrowing and foreign aid which we rejected only a few years ago. I do not want to take much of the time of the House. But I would like to know how this is going to be considered.

Now, Sir, I want to make a political point here. Now, this thing has come and is coming exactly in the context in which the Americans are threatening us and others, not only politically, not only through the CIA, not only with their policy of destabilisation, etc., but also otherwise. Repeatedly, Sir, Dr. Kissinger has been saying to India, not only to India, but also to the newly independent countries and the developing countries, that unless these people vote for America in the UN or elsewhere, America

[Shri S. G. Sardesai] aid at all and the aid talks with India have been stopped and. Sir, this is the context in which once again we rely on foreign aid. Are you not opening the doors to immediate foreign political pressures on this Government? I know that politically you do not want it and I know you are against it. But, if you create objective conditions which facilitate putting such pressures on the Government, it will definitely happen. So, my point is this. I do not like this Budget. But I would like certain things to come out clearly when the reply is given in this House. I want now to pinpoint very sharply on three things: The first thing is the reliance on the profit motive of the private sector; the second is the manner of raising the internal resources which is inflationary in character; and the third is the reliance on foreign aid. If we take all these three factors together, the serious apprehension that we develop is that the long-term impact and the long-term implication of these things are going to be harmful to our country and the long-term impact or implication definitely means that you will not have increased production within the framework of a stable price level and that self-reliance will not grow and that the monopolies will not be weakened and the basic objectives of our planning having been thus jeopardised, they will also be seriously compromised within the course of a year or so and that is the most important thing and that is the question which we would surely expect the Finance Minister to deal with and reply to. Thank you, Sir.

سید میر قاسم (جموں و کشمیر):

جناب والا فائننس منسٹر صاحب نے انگریزی میں اپنی تقریر ہمارے سامنے رکھی اور آنریبل ممبر میرے فرینڈ جو بول رہے تھے انہوں نے بھی - تو میں ہندوستانی میں کوشش کروں گا بولنے کی -

میں رسماً نہیں بلکہ حقیقتاً آنریبل فائننس منسٹر کو مبارک باد پیش

کرنا چاہتا ہوں کیوں کہ میری رائے میں یہ میزانیہ بہت سوپا سمجھا میزانیہ ہے اور یہ حالات کے تقاضوں کو پورا کرتا ہے جس سے صاف ظاہر ہے کہ عام لوگ بھی بہت خوش ہیں۔ ان میں جیسے کہا گیا یہ صرف شعبہ بازی یا بازیگری کا سوال نہیں ہے۔ لانگ ٹرم آبجیکٹو اور قلیل مدت کے آبجیکٹو سامنے رکھتے ہیں۔ کبھی کبھی ان میں کنفلیکٹ اور تضاد ہوتا ہے اور ان کو بیلنس کرنا اس کو میں سوچا سمجھا پلان سمجھتا ہوں۔ ہمارے اس میزانیہ میں جو میں چار فیکٹرز ہیں اسٹیبلشمنٹ کے کہ اکانامی گروتھ اور انگریجمنٹ ملے سیونگس میں تاکہ انویسٹمنٹ ہو سکے جس سے اکانامی گروتھ کنزیومرس کو ریلیف اور پرائس اسٹیبلٹی کو قائم رکھا جاسکے۔ جیسا ابھی کہا گیا یہ بہت اہم بات ہے ورنہ ہم ان فلیشنری ٹینڈینسیز کا شکار ہو جائیں گے یا صرف ریسورسز یا انویسٹمنٹ کا خیال رکھیں تو خطرہ اس بات کا ہے کہ ہم گروتھ کو روک لینگے تو ان چار بنیادی نقطوں کا خیال

رکھا گیا ہے۔ میرے فرینڈ جو ابھی بول رہے تھے انہوں نے اس بات کا اشارہ کیا کہ ان فلیشنری ٹینڈینسیز کا خاصا خیال نہیں رکھا گیا۔ میں اسی نقطے کی طرف آ جاؤں گا۔ بنیادی طور پر ان تینوں نقطوں کا جواب بہتر ڈھنگ سے آنریبل فائننس منسٹر دیدیں گے لیکن میری رائے ہے کہ جیسا کہ بجٹ اسپچ میں اس کی طرف اشارہ کیا گیا ہے ہمیں ویجیلینٹ رہنا چاہئے تاکہ انفلیشن گرو نہ کرے۔ ساتھ ہی ہماری اکانامی گروتھ افیکٹ نہ ہو میں نے جو تعریفی جملے کہے یہ ریسپونس ہے تقاضوں کا۔ ایک ییلینسڈ بجٹ ہے ویل پلینڈ اسٹیجی ہے اس کے لئے دلائل بھی موجود ہیں۔ سب سے پہلے انویسٹمنٹ ہے جس سے گروتھ ہم یقینی بناتے ہیں۔ ہم دیکھ رہے ہیں کہ ہمارا منصوبہ اس سال ۷ ہزار ۸۵۲ کروڑ ہے جس میں طرف ایک سال میں ۱۳۰۶ قریب ۳۲ فی صدی ہم نے ایک سال کے اندر اسٹیپ اپ کیا ہے۔ یہ ہمارا منصوبہ ہے اور منصوبہ کی تاریخی اور بنیادی چیز ہے کہ یہ میکسیم

اسٹیپ اپ ایک سال کے اندر کیا گیا۔ اس کے ساتھ ہی اسی وقت سکے کے پھیلاؤ کو روکا گیا۔ اگر ہم دیکھیں تو اس بنیاد پر کیسے ہم نے اس انویسٹمنٹ کو نیشنل پرائیویز میں لیا ہے۔ جب کہ ہم نے ۳۲ پرسنٹ کے قریب اسٹیپ اپ دیا ہے تو دیکھنا یہ یہ ہے کہ ہمارا ملک ایک غریب ملک ہے اور جیسا کہ مہاتما گاندھی نے کہا ہمارا ہندوستان دیہاتوں میں رہتا ہے اس لئے لازمی طور پر زراعت پر پہلے ایمفیسز دی گئی ہے اور زراعت مربوط چیز ہے۔ آب پاشی کے ساتھ بجلی کی شکتی ہے یا اس کے علاوہ ایگریکلچر کے ان پوٹس میں کمیائی کھاد ہے اچھے بیج ہیں یا دوسری پروڈکشن جیسے کول کی ضرورت پڑتی ہے۔ ان سب چیزوں کو نہایت اچھے ڈھنگ سے پرائیویٹی دی گئی ہے۔

ہم نے دیکھا ہے ہمارے ایگریکلچر میں ۷ سو کروڑ روپے کے قریب خرچہ ہے اور اس میں دیکھا گیا ہے کہ اگلے سال کے پلان میں ۱۴۸ کروڑ صرف مائٹر اریگیشن کی اسکیم کے لئے خیال رکھا گیا۔ جب کہ ہم

[سید میر قاسم]

نے دیکھا ہے کہ ۱۱۴ ملین ٹن جو ہمارا فوڈ ایر کا پروسپیکٹ تھا اس کو ۱۱۶ ملین ٹن کا ہم نے ایک نشانہ مقرر کیا ہے۔ یہ اشارہ میں نے اس لئے کیا کہ پرائیڈی فائننشیل الوکیشن آب پاشی کا خیال رکھتے ہوئے ہم نے ایگریکلچر کو دی ہوئی ہے۔ جس بات کا خیال رکھا گیا ہے وہ یہی ہے کہ اگر ایگریکلچر پروڈکشن میں ہمیں اضافہ ملے تو لازمی بات ہے کہ کچھ سرمایہ اوپل ایبل ہو جائے گا۔ جو اگرو بیسڈ انڈسٹریز کے لئے کار آمد ہوگا کیوں کہ کہا گیا کہ ہم نے اس میں مین ایمپلیسز انڈیپنڈنٹ پرائیویٹ سیکٹر کے پرافٹ موٹیو پر رکھا ہے اور یہی انویسٹمنٹ کا ہم نے اندازہ لگایا ہے اور وہی ہمارے گروتھ کو انشیور کرے گا اور اسی گروتھ پر ہمیں انفلیشنری ٹینڈینسیز کا شکار ہونے کا خطرہ پیدا ہو گیا۔ میں نے ایگریکلچر کو اس لئے پہلے لیا کہ ایگریکلچر ہی وہ پہلی چیز ہے جس میں ہماری پہلی امفیس ہے اور ہم نے دیکھا ہے کہ

کن چیزوں سے ہم نے ایگریکلچر گروتھ کی الاؤڈ پرائیڈی ہم نے سامنے رکھی ہیں۔ مثال کے طور پر اریگیشن کے طرف ۷ سو کروڑ روپے میڈیم اور میجر اریگیشن اور فلڈ کنٹرول کے لئے ہم نے مقرر کئے ہوئے ہیں جبکہ ۲۰ نکاتی پروگرام کے مطابق ایڈیشنل تقریباً ۷ ملین ہیکٹر کی پوٹینشل قائم کرنی ہے۔ اس ٹارگیٹ کے مطابق ہم نے فکسٹ ایر ایڈیشنل پوٹینشل سے ایک ملین ہیکٹر کا نشانہ مقرر کیا کہ اس ایک ملین ہیکٹر کے علاوہ ہے جو ہم مائنر اریگیشن کی اسکیم کے تحت آئندہ حاصل کرنا چاہتے ہیں۔ ایگریکلچر کے ساتھ ہم نے پاور کا بھی خیال رکھا ہے کیوں کہ ایگریکلچر کا آب پاشی کے ساتھ اور آب پاشی کا بجلی کی شکتی کے ساتھ گہرا تعلق ہے۔ پاور میں بھی ہم نے اسی طرح سے آؤٹ لے جو اسٹیٹ اور یونین ٹیریٹری کے ساتھ ہے۔ ۹۸۳ کروڑ سے لیکر ۱۲۹۰ کروڑ تک اسٹیپ اپ کیا ہے۔ آپ دیکھیں گے سینٹرل پلان میں ۱۲۹ کروڑ روپیہ پاور ڈولپمنٹ کے لئے جس میں ۵۵ کروڑ روپیہ نوکلیر پاور کے لئے رکھا

گیا ہے۔ ہم نے بجلی کا ۱۸۰۰ سو میگاواٹ نشانہ مقرر کیا ہے۔ یہ اشارہ اس بات کا ہے کہ ہم نے جو پرائیویز فیکس کی ہیں ان میں آبپاشی بجلی اور فرٹلائزرز میں فرٹلائزرز میں ہم نے ۲۹۰ ملین ٹن سے ۴۸۶ ملین ٹن اسٹیپ اپ کیا ہے تاکہ ہمارے دیش کے کسانوں کو فرٹلائزرز مہیا ہو سکے اور ایگریکلچر میں امپروومنٹ ہو سکے۔ دوسرے میں سیکٹر کول انڈسٹری میں بھی کافی اچھی ترقی ہوئی ہے۔ اسی سال ۹۸ ملین ٹن سے ۱۰۸ ملین ٹن حاصل کرنے کی بات کہی گئی ہے۔ فولاد کے سیکٹر میں بھی ۴ سو دو کروڑ کا نشانہ مقرر کیا گیا ہے جس میں ۱۵۰ کروڑ بکارو میں اور باقی الائنڈ پروجیکٹ میں مقرر کیا گیا ہے۔

اسی طرح سے سینٹر اور اسٹیٹس کے سلسلہ میں بھی کافی اچھا کام کیا گیا ہے۔ اسٹیٹ سیکٹر پلان میں کافی اس بات کی کوشش کی گئی ہے کہ سینٹروں کی طرف سے اسٹیٹوں کو زیادہ سے زیادہ مدد ملے تاکہ

اسٹیٹس اپنی ریسورسز کو اچھی طرح سے استعمال کر سکیں۔ اس کے علاوہ ہمارے ملک میں عام طور سے جو بیکورڈ ایریاز ہیں یا ایسے سب بیکورڈ ایریاز ہیں جیسے ٹرائبل ایریاز ان کی طرف بھی خاص خیال رکھا گیا ہے۔ میں نے ان چار اسٹیٹس پر خاص طور پر دھیان دلایا ہے اور ان کی فیگرس یہاں پر کوٹ کی ہیں۔ ہمارے اندازہ کے مطابق ان چیزوں کا خاص خیال رکھا گیا ہے جن چیزوں سے ۱۹۷۵ اور ۱۹۷۶ میں ۵ فی صدی کی قومی آمدنی میں اضافہ ہونے کا یقین کیا گیا ہے اور اسی بنیاد پر ۱۹۷۶ اور ۱۹۷۷ میں ہم آگے چلنا چاہتے ہیں۔ اس بجٹ کا مین اندازہ یہ رکھا گیا ہے کہ ایک شخص کو مناسب چیزیں ملیں۔

"Sufficiency for all and superfluity for none."

اس بجٹ میں جو پرائیویز طے کی گئی ہیں ان کو دیکھ کر کوئی اس بات سے انکار نہیں کر سکتا ہے کہ کنزیومر کو اس بجٹ سے بڑی

[سید میر قاسم]

ریلیف ملے گی۔ یہ بجٹ گروتھ اورینٹیڈ ہے اور اس سے ہمارے ملک کی پرائسز بھی اسٹبلائز ہوئی ہیں۔ ہماری لاسٹ ایر کی پرفارمنس اس بات کو انڈیکیٹ کرتی ہیں کہ ہمارا آنے والے سال زیادہ بیٹر ہوں گے۔

اس بجٹ کے اندر کچھ لوگ اس بات کی طرف بھی اشارہ کر سکتے ہیں کہ اس میں ایکسٹراویگنٹ یوز کو زیادہ ترجیح دی گئی ہے اور اس سے انویسٹمنٹ میں کمی آئیگی اس سلسلہ میں میری عرض یہ ہے کہ ہمارے جو آبجکٹو ہیں اور جو ہم نے لونگ ٹرس آبجکٹو اپنائے ہوئے ہیں ان کو پیلنس کرتے ہوئے اس بجٹ کو ہم دیکھیں تو اس نقطہ چینی کے لئے کوئی جگہ نہیں رہتی ہے۔ پرائیویٹ سیکٹر کی طرف بھی توجہ دی گئی ہے اور اس بات کا خیال رکھا گیا ہے وہاں منی کا یوز ٹھیک طرح سے ہو اور انویسٹمنٹ کو ہوا ملے۔ ہمارا اب تک کا تجربہ یہی ثابت کرتا ہے کہ جب ۸ فی صدی کا ٹیکس لگاتے ہیں یا ۷

فی صدی کا ٹیکس لگاتے ہیں جیسے ویلتھ ٹیکس، انکم ٹیکس، ہائر پرسنٹیج آف ٹیکس اس سے ہمارے ملک کے لوگوں پر زیادہ اثر پڑ سکتا ہے۔ اس کے اندر اس طرح کی نکتہ چینی آ سکتی ہے لیکن ہمارا تجربہ یہ بتاتا ہے کہ ہائر پرسنٹیج آف ٹیکس یا ویلتھ ٹیکس یا انکم ٹیکس ان کے بجائے اگر بیٹر امپلیمنٹیشن آف ٹیکسیشن لا پر دھیان دیا جائے تو اس سے بھی ہماری آمدنی میں کافی اضافہ ہو سکتا ہے۔ اس لئے اس سلسلہ میں میرا کہنا یہ ہے کہ بیٹر امپلیمنٹیشن آف ٹیکسیشن لا کی طرف زیادہ خیال رکھا جائے جو ہم یہ سمجھتے ہیں کہ انکم ٹیکس اور ویلتھ ٹیکس کو چھوٹ دے دیں یا انسینٹیو دینے سے بڑے لوگوں کو ہی فائدہ ہوتا ہے یہ بھی ٹھیک نہیں ہے۔ مثلاً ہم انفرادی چیزوں کو ہی نے لیں جیسے موٹر کار، ریفریجیٹر ٹیلی ویژن وغیرہ کی طرف اشارہ کریں تو ہمیں پتہ چلتا ہے کہ ٹیکسیشن سے ان کو فری کر دیا گیا ہے لیکن ان چیزوں کا استعمال ہم ایکسپورٹ وغیرہ کے لئے بھی کر سکتے ہیں جو یہ

کہا جاتا ہے کہ عام آدمی کو ان چھوٹوں سے فائدہ نہیں ہوگا اس کو بھی ہم اس طرح سے لے سکتے ہیں کہ ہم اپنی اس پالیسی کو کس طریقہ سے اسپلیمینٹ کرتے ہیں۔ میرا خیال ہے کہ اگر ہم ٹیکسیشن میں کوئی چھوٹ دیتے ہیں مثلاً ٹرانسپورٹ کاریں، ریفریجیٹر، ٹیلی ویزن وغیرہ ان کو ہم ایکسپورٹ کرنے میں استعمال کر سکتے ہیں کیوں کہ دنیا کے اندر ایسی بہت سی کنٹریز ہیں جن کو ان چیزوں کی ضرورت ہے اور وہ ان کو لے لیں گے۔ اور ہماری ایکسپورٹ اورنٹیل پالیسی بن سکتی ہے۔ میرا یہ نہیں خیال ہے کہ یہ صحیح نکتہ چینی ہو سکتی ہے ویسے اس میں بھی فرق تو کیا ہے مذاق کے لحاظ سے ہم نے فرق کیا ہے۔ چھوٹے موٹر کار میں اور بڑے موٹر کار میں۔ چھوٹے ٹیلی ویزن اور بڑے ٹیلی ویزن میں چھوٹے ریفریجیٹر اور بڑے ریفریجیٹر میں۔ لیکن میرا اندازہ ہے ہماری مین اسٹریجی اس سلسلہ میں بھی جب کہ یہ کہا جا سکتا ہے کہ ہمارا ایکسٹراویگنٹ یوز اس

طرح سے بڑھانے کا انسٹیٹیو نہیں ہے بلکہ ہمارے من میں یہ بات ہے کہ اس کو ایکسپورٹ اورنٹیل پالیسی کی طرح سے اسپلیمینٹ کرنا ہے تو میرا خیال ہے کہ ہمارا بنیادی مقصد پورا ہوگا اور یہ نکتہ چینی کہ یہ ریچر سیکشن کے لئے زیادہ بینیفیشل ہوا ہے اس کا جواب بخود ملے گا اور انویسٹمنٹ اور سیونگ بھی بیٹر انویسٹمنٹ میں خرچ ہوں گی۔ اب سوال یہ ہے کہ یہ تجربہ جیسا کہ میں نے کہا کہ دنیا میں دیکھا گیا ہے مثلاً یورپ میں وہاں ڈیڑھ سے دو فی صدی انکم ٹیکس اور ویلتھ ٹیکس نہیں لگتا۔ اس لئے آج سرجیشن بھی کیا ہے کہ ٹیکس ویلتھ ٹیکس یا انکم ٹیکس کس کو لگنا چاہئے۔ کہیں ۵۰ فی صدی سے زیادہ سرجیشن نہیں دی گئی ہے۔ اور کہیں ایک یا ڈیڑھ فی صدی سے زیادہ انکم ٹیکس کی سرجیشن نہیں دی گئی ہے۔ سوال یہ ہے کہ دراصل یہ نقطہ نظر کا مسئلہ ہے۔ یہاں در نقطہ نظر ہیں۔ ایک کھلی چھوٹ اقتصادی کی اور وہ ہے لیسس فیر۔ جس کی مرضی میں جو آئے وہ کرے۔ دوسرا نظریہ

[سید میر قاسم]

ہے کمپلیٹ کنٹرولڈ اکاؤنٹی۔ اب اس میں کوئی رائے ملانے کا سوال نہیں ہے کیوں کہ صحیح آبیجیکٹو انالیسس کا سوال ہے۔ ہندوستان میں ہم کس نقطہ نظر پر چل رہے ہیں۔ ہم ایک درمیانی راستہ پر چل رہے ہیں۔ ہمارا ایک مقصد ہے ہم غریبی یا نا برابری کو کم کر رہے ہیں۔ اس طرح سے غریبی کو دور کر رہے ہیں۔ جن کا خیال ہے کہلی چھوٹا ہوا اکاؤنٹی کنٹرول کچھ نہ ہو ان کی ایک انتہا ہے اور وہ سمجھتے ہیں جیسا کہا گیا سرپلس ویلیو آف لیبر پرافٹ موٹیو کا تبدیل کریں۔ وہ سمجھتے ہیں کہ اس کی فکر مت کرو۔ لیبر کی سرپلس ویلیو کیسے انویسٹ ہو سکتی ہے پرافٹ موٹیو کا خیال رکھو۔ لوگ نفع کرتے جائیں نا برابری بڑھتی جائے۔ دوسروں کا خیال ہے کہ اس طرح کا اقتصادی کنٹرول لائیں یا پرافٹ موٹیو بالکل غائب ہو جائے۔ یہ میری رائے کا سوال نہیں ہے سلجھی ہوئی پلاننگ کا سوال ہے یہ سچی سماجی منصوبہ کا سوال ہے۔ تو سب سے بڑا مسئلہ یہ ہے کہ ہم نے ایک

سسٹم کو اپنایا ہے جو لوگ سوشلزم کے ہی مخالف ہیں وہ لوگ کہلی چھٹی کے حق میں ہیں اور جو لوگ جمہوریت کے طریقہ سے سوشلزم کو لانے میں یقین رکھتے ہیں وہ دوسرے طریقہ سے مخالفت کرتے ہیں۔ ہم نے سوچ سمجھ کر یہ ایک بہت بڑا بحث طلب مسئلہ حل کیا ہے کیا ہم سوشلزم سے اس نا برابری کو آبیجیکٹو ڈھنگ سے کم کر سکتے ہیں جمہوری ڈھنگ سے۔ یہ تجربہ تمام ہندوستان میں ہو رہا ہے اور اسی پر ہمارے اہل کاروں کی ہمارے رہبروں کا اس پر جائزہ ہوگا ان کی اہلیت کا کہ کیا اس نئے تجربہ کو کام یاب کرتے ہیں کہ ایک طرف سوشلزم بھی آجائے اور وہ بھی جمہوری ڈھنگ سے جس میں ضرور تبدیلی مگر آہستہ آپ دیکھیں گے۔ اس لئے آپ ضرور نکتہ چینی کے شکار رہیں گے۔ پرائیویٹ سیکٹر کے انویسٹمنٹ کا اور ریسورسز کا بیلنس کرنا۔ دوکاندار کا تو بجٹ نہیں ہے کہ ہم نے صرف نفع دیکھنا ہے اور آمدنی دیکھنی ہے اور اس کا بیلنس شیٹ نکالنا ہے۔ یہ ڈیولپنگ کٹری کا

بجٹ ہے اس میں خسارے ہونگے اگر ہم خسارہ برداشت نہیں کریں گے ڈیفیسیٹ فائینسنگ نہیں کریں گے تو ڈیولپمنٹ کی طرف کیسے جائیں گے۔ اگر ہم اس نقطہ میں پڑ گئے کہ ہم نے ریزرو بنک یا بینکنگ سسٹم سے ریسورسز اپنے بجٹ سے اٹھا کر بینکنگ سسٹم پر اپنے ریسورسز کا انحصار ڈالا ہے تو میرا خیال ہے کہ وہ ایک دوکان دار کے بجٹ کی طرح اس کو دیکھنا ہوگا وہ ایک بیلنسڈ طریقہ سے دیکھنا ہوگا۔

اس سلسلہ میں ایک ہی بوئٹ مجھے مزید کہنا ہے وہ یہ ہے کہ یہ کیسے ممکن ہوا۔ یہ پلانڈ ڈیسیزن جو ہوا ہے آج کوئی بھی بجٹ پر نکتہ چینی، مکمل نکتہ چینی نہیں کر سکتا ہے۔ ادھر ادھر سے حرف گیری تو کر سکتا ہے۔ یہ اس لئے ممکن ہوا ہے کہ ہمارے پرائم منسٹر نے ایک سیاسی فیصلہ لیا جس کو ہم ایمرجنسی کہتے ہیں۔ انہوں نے اس سے ایک سیاسی استحکام لایا ایک ربط و ضبط لایا اور اس کی نشانی ہمارے بالکل سامنے کے پچھلے تجربہ سے۔ پچھلے سال

میں اکانامی ڈسپلن سے ہماری پرائس میں اسٹیبلٹی بھی آئی ہے۔ انکریجمنٹ مل رہا ہے۔ ہائر اسٹپ اپ انویسٹمنٹ کے لئے انکریجمنٹ مل رہا ہے اور اس کے لئے میں پرائم منسٹر کو مبارک باد دینا چاہتا ہوں جنہوں نے بنیادیں ڈالیں کہ ایک ربط و ضبط ہو ڈسپلن کا اور سیاسی استحکام کا۔ پالیٹیکل اسٹیبلٹی بھی آج ہمیں چاہئے اکانامک اسٹیبلٹی کے لئے۔ اس لئے جہاں پالیٹیکل اسٹیبلٹی کے سلسلہ میں پریذیڈنٹ ایڈریس میں کہا جا چکا ہے وہاں آج میں پرائم منسٹر اور فائننس منسٹر کو مبارک باد دینا چاہتا ہوں کہ انہوں نے اس ملک میں اکانامک اسٹیبلٹی کو بھی انشیور کر دیا ہے ان الفاظ کے ساتھ میں فائننس منسٹر اور پرائم منسٹر کو پھر سے مبارک باد دینا چاہتا ہوں۔

†[सत्यद मोर कासिम (जम्मू और काश्मीर) : जनाबवाला, फाइनेंस मिनिस्टर साहबने अंग्रेजी में अपनी तकरीर हमारे सामने रखी और आनरेबल मेम्बर मेरे फ्रेंड जो बोल रहे थे, उन्होंने भी। तो मैं हिन्दुस्तानी में कोशिश करूंगा बोलने की।

मैं रस्मन नहीं बल्कि हकीकतन आनरेबल फाइनेंस मिनिस्टर को मुबारकवाद पेश करना चाहता हूँ क्योंकि मेरी राय में यह

[सत्यद मोर कासिम]

मिजानिया बहुत सोचा समझा मीजानिया है और ये हालात के तकाजों को पूरा करता है जिससे साफ़ जाहिर है कि आम लोग भी बहुत खुश हैं। इसमें जैसे कहा गया, ये सिर्फ़ शोभाबाजी या बाजीगरी का सवाल नहीं है। हमें लॉग टर्म आब्जेक्टिव और कलील मुद्दत के आब्जेक्टिव सामने रखने हैं। कभी-कभी इनमें कंफ़्लिक्ट और तजाद होता है और इनको बैलेंस करना इसको मैं सोचा समझा प्लान समझता हूँ। हमारे इस मीजानिया में जो मेन चार फ़ैक्टर्स हैं स्ट्रेटिजिक कि इकोनामी ग्रोथ हो और इनफ़्लेक्शनमेंट मिले सेविंग्स में ताकि इन्वेस्टमेंट हो सके जिससे इकोनामी ग्रोथ हो। इसके साथ कंज्यूमर्स को रिलीफ़ और प्राइस स्टेबिलिटी को कायम रखा जा सके। जैसा अभी कहा गया, यह बहुत अहम बात है वरना हम इन इन्फ़्लेशनरी टेडेंसीज का शिकार हो जाएंगे या सिर्फ़ रिसोर्सेज या इन्वेस्टमेंट का ख्याल रखें तो ख़तरा इस बात का है कि हम ग्रोथ को रोक लेंगे। तो इन चार बुनियादी नुक्तों का ख्याल रखा गया है। मेरे फ्रेंड जो अभी बोल रहे थे, उन्होंने इस बात का इशारा किया कि इनफ़्लेशनरी टेडेंसीज का ख़ासा ख्याल नहीं रखा गया। मैं इसी नुक्त की तरफ़ आ जाऊंगा। बुनियादी तौर पर इन तीनों नुक्तों का जवाब बेहतर ढंग से आनरेबल फाइनेंस मिनिस्टर दे देंगे। लेकिन मेरी राय है कि जैसा कि बजट स्पीच में इसकी तरफ़ इशारा किया गया है हमें बिजिलेण्ट रहना चाहिए ताकि इनफ़्लेशन ग्रो न करे। साथ में हमारी इकोनमी ग्रोथ अफ़ैक्ट न हो। मैंने जो तारीफ़ी जुमले कहे, यह रेसर्पोस हैं हालात के तकाजों का। एक वेल्सड बजट है, वेल्स प्लान्ड स्ट्रेटेजी है। इसके लिए दलायल भी मौजूद हैं। सबसे पहले इन्वेस्टमेंट है जिससे ग्रोथ हम यकीनी बनाते हैं। हम देख रहे हैं कि हमारा मनसूबा इस साल 7 हजार 852 करोड़ है जिसमें सिर्फ़ एक साल में 31.6, करीब 32

फीसदी हमने एक साल के अन्दर स्टेपअप किया। यह हमारा मनसूबा है, और मनसूबा की तारीखी और बुनियादी चीज़ें हैं कि यह मैकसीमम स्टेपअप एक साल के अन्दर किया गया। इसके साथ ही उस वक़्त सिक्के के फैलाव को रोका गया। अगर हम देखें तो इस बुनियाद पर कैसे हमने इस इन्वेस्टमेंट को नेशनल प्रायरेटाज में लिया है, जबकि हमने 32 परसेंट के करीब स्टेपअप दिया है, तो देखना यह है कि हमारा मुल्क एक गरीब मुल्क है, और जैसा कि महात्मा गांधी ने कहा, हमारा हिन्दुस्तान देहातों में रहता है। इसलिए लाज़मी तौर पर ज़रायत पर पहले एम्फेसिस दी गई है और ज़रायत मरबूत चीज़ है। आवपाशी के साथ बिजली की शक्ति है या इसके अलावा एग्रीकल्चर के इनपुट्स हैं, कीमयाई खाद है, अच्छे बीज हैं या दूसरी प्रोडक्शन जैसे कोल की ज़रूरत पड़ती है, इन सब चीज़ों को निहायत अच्छे ढंग से प्रायर्टी दी गई है। हमने देखा है हमारे एग्रीकल्चर में सात सौ करोड़ रुपए के करीब खर्चा है और इसमें देखा गया है कि अगले साल के प्लान में 148 करोड़ सिर्फ़ माइनर इरीगेशन की स्कीम के लिए ख्याल रखा गया जबकि हमने देखा है कि 114 मिलियन टन जो हमारा फूड इयर का प्रासपेक्ट था, इसको 116 मिलियन टन का हमने एक निशाना मुकरर किया है। यह इशारा मैंने इसलिए किया कि प्रायर्टी फाइनेंशल एलोकेशन आवपाशी का ख्याल रखते हुए हमने एग्रीकल्चर को दी हुई है। जिस बात का ख्याल रखा गया है वह यही है कि अगर एग्रीकल्चरल प्रोडक्शन में हमें इजाफ़ा मिले तो लाज़मी बात है कि कुछ सरमाया अवेलेबल हो जाएगा जो एग्रीबेस्ड इण्डस्ट्रीज के लिए कारआमद होगा। क्योंकि कहा गया कि हमने इसमें मेन एम्फेसिस इंडिपेंडेंट प्राइवेट सेक्टर के प्राफ़िट मोटिव पर रखा है। और यही इन्वेस्टमेंट का हमने अन्दाज़ा लगाया है। और वही हमारे ग्रोथ को

इन्धन करेगा। और इस ग्रोथ पर हमें इन्फ्लेशनरी टेडेंसीज का शिकार पैदा होने का खतरा पैदा हो गया। हमने एग्रीकल्चर को इस लिए पहले लिया कि एग्रीकल्चर ही वह पहली चीज है जिसमें हमारी पहली एमफेसिस है, और हमने देखा है कि कितनी चीजों से एग्रीकल्चरल ग्रोथ की एलाइड ड्रायटी हमने सामने रखी है। मिसाल के तौर पर इरीगेशन की तरफ सात सौ करोड़ रुपए भीडियम और मेजर इरीगेशन और फलड कंट्रोल के लिए हमने मुकर्रर किए हुए हैं जबकि बीस नुकाती प्रोग्राम के मुताबिक एडीशनल तकरीबन पांच मिलियन हेक्टेयर की पोर्टेणियल कायम करनी है। इस टारगेट के मुताबिक हमने नेक्सट ईयर एडीशनल पोर्टेणियल से एक मिलियन हेक्टेयर का निशाना मुकर्रर किया। यह उस एक मिलियन हेक्टेयर के अलावा है जो हम माइनर इरीगेशन की स्कीम के तहत आयन्दा हासिल करना चाहते हैं। एग्रीकल्चर के साथ हमने पावर का भी ख्याल रखा है क्योंकि एग्रीकल्चर का आवपाशी के साथ और आवपाशी का बिजली की शक्ति के साथ गहरा ताल्लुक है। पावर में भी हमने इस तरह से आउट-ले जो स्टेट और यूनियन टेरिटरी के साथ है, 982 करोड़ से लेकर 12 सौ 90 करोड़ स्टेपअप किया है। आप देखेंगे सेंट्रल प्लान में एक सौ उनतीस करोड़ रुपया पावर डेवलपमेंट के लिए जिसमें 55 करोड़ रुपया न्यूक्लियर पावर के लिए रखा गया है। हमने बिजली का 18 सौ मेगावाट से 25 सौ मेगावाट निशाना मुकर्रर किया। यह इशारा इस बात का है कि हमने प्रायर्टीज फिक्स की हैं उनमें आवपाशी बिजली और फर्टिलाइजर में हैं। फर्टिलाइजर्स में हमने दो सौ नब्बे मिलियन टन से चार सौ छियासी मिलियन टन स्टेपअप किया है ताकि हमारे देश के किसानों को फर्टिलाइजर मुहैया हो सके और एग्रीकल्चर में इंप्रूवमेंट हो सके। दूसरे मेन सेक्टर कोल इण्डस्ट्री में भी काफी अच्छी

तरक्की हुई है। इस साल 98 मिलियन टन से 108 मिलियन टन हासिल करने की बात कही गई है। फौलाद के सेक्टर में भी 402 करोड़ का निशाना मुकर्रर किया गया है, जिसमें 150 करोड़ बोकारो में और बाकी एलायड प्रोजेक्ट में मुकर्रर किया गया है। इस तरह से सेन्टर और स्टेट के सिलसिले में काफी अच्छा काम किया गया है। स्टेट सेक्टर प्लान में काफी इस बात की कौशिश की गई है कि सेन्टर की तरफ से स्टेटों को ज्यादा से ज्यादा मदद मिले ताकि स्टेट अपनी रिसोर्सेज को अच्छी तरह इस्तेमाल कर सकें। इसके अलावा हमारे मुल्क में ग्राम तौर से जो बैकवर्ड एरियाज हैं या ऐसे सब प्लान बैकवर्ड एरियाज हैं जैसे ट्राइबल एरियाज उनकी तरफ भी खासा ख्याल रखा गया है। मैंने चार आइटम्स पर खास तौर से ध्यान दिलाया है और इनकी फिगर्स यहां पर कोट की हैं। हमारे अन्दाजा के मुताबिक इन चीजों का खास ख्याल रखा गया है। जिन चीजों से 1975 और 1976 में 5 फीसदी का कौमी ग्रामदानी में इजाफा होने का यकीन किया गया है और इस बुनियाद पर 1976 और 1977 में हम आग चलना चाहते हैं। इस बजट का मेन अन्दाजा यह रखा गया है कि हरेक शख्स को मुनासिब चीजें मिलें "सफिशियेंसी फार आल एण्ड सुपर फ्लूइटी फार नन"। इस बजट में जो प्रायर्टीज तब की गई हैं इनको देख कर कोई इस बात से इनकार नहीं कर सकता है कि कंज्यूमर को इस बजट से बड़ी रिलीफ मिलेगी। यह बजट ग्रोथ ओरिअंटेड है और इससे मुल्क की प्राइसेज भी स्टेबलाइज हुई हैं। हमारी लास्ट ईयर की परफार्मेंस इस बात को इंडीकेट करती है कि हमारा आने वाला साल ज्यादा बेटर होगा।

इस बजट के अन्दर कुछ लोग इस बात की तरफ भी इशारा कर सकते हैं कि इसमें एक्सट्रावैगेन्ट यूज को ज्यादा तरजीह दी गई और इससे इन्वेस्टमेंट में कमी आएगी।

[सय्यद मीर कासिम]

इस सिलसिले में मेरी अर्ज यह है कि हमारे जो आब्जेक्टिव हैं और हमने लॉग टर्म आब्जेक्टिव अपनाए हुए हैं इनको बैलेंस करके इस बजट को हम देखें तो इस नुक्ताचीनी के लिए कोई खास जगह नहीं रहती है। प्राइवेट सैक्टर की तरफ भी तवज्जो दी गई है और इस बात का ख्याल रखा गया है कि वहां मनी का यूज ठीक तरह से हो और इनवेस्टमेंट को हवा मिले। हमारा अब तक का तजुर्बा यही साबित करता है कि जब आठ फीसदी का टैक्स लगाते हैं या 7 फीसदी का टैक्स लगाते हैं जैसे वेल्थ टैक्स, इनकम टैक्स, हायर परसेंट आफ टैक्स, इससे हमारे मुल्क के लोगों पर ज्यादा असर पड़ सकता है। इसके अन्दर इस तरह की नुक्ताचीनी आ सकती है, लेकिन हमारा तजुर्बा यह बताता है कि हायर परसेंटेज आफ टैक्स या वेल्थ टैक्स या इनकम टैक्स इनकी बजाए अगर बैटर इम्प्लीमेंटेशन आफ टैक्सेशन ला पर ध्यान दिया जाए तो इससे भी हमारी आमदनी में काफी इजाफा हो सकता है। इसलिए इस सिलसिले में मेरा कहना यह है कि बैटर इम्प्लीमेंटेशन आफ टैक्सेशन ला की तरफ ज्यादा ख्याल रखा जाए। जो हम यह समझते हैं कि इनकम टैक्स और वेल्थ टैक्स की छूट दे दें या इनसेंटिव देने से बड़े लोगों को ही फायदा होता है यह भी ठीक नहीं है। मसलन हम इनफरादी चीजों को ही ले लें जैसे मोटरकार, रेफ्रिजरेटर, टेलीविजन वगैरा की तरफ इशारा करें तो हमें पता चलता है कि टैक्सेशन से इनको फ्री कर दिया गया है। लेकिन इन चीजों का इस्तेमाल हम एक्सपोर्ट वगैरा के लिए भी कर सकते हैं। तो यह कहा जाता है कि आम आदमी को इन छूटों से फायदा नहीं होगा इनको भी हम इस तरह से ले सकते हैं कि हम अपनी इस पालिसी को किस तरीके से इम्प्लीमेंट करते हैं। मेरा ख्याल है कि अगर हम टैक्सेशन में कोई छूट देते हैं मसलन ट्रांसपोर्ट

कारें, रेफ्रिजरेटर, टेलीविजन वगैरा इनको हम एक्सपोर्ट करने में इस्तेमाल कर सकते हैं क्योंकि दुनिया के अन्दर ऐसी बहुत सी कन्टीज हैं जिनको इन चीजों की जरूरत है और वे इनको ले लेंगे। और हमारी ट्रांसपोर्ट ओरियेंटेड पालिसी बन सकती है। मेरा यह ख्याल यह नहीं है कि यह सही नुक्ताचीनी हो सकती है, बैसे इसमें भी फर्क तो किया है मज्जाक के लिहाज से हमने फर्क किया है छोटे मोटरकार में और बड़े मोटरकार में छोटे टेलीविजन और बड़े टेलीविजन में छोटे रेफ्रिजरेटर और बड़े रेफ्रिजरेटर में। लेकिन मेरा अन्दाजा है कि हमारी मैन स्ट्रैटेजी इस सिलसिले में भी जबकि यह कहा जा सकता है कि हमारा एक्सट्रावेर्गेट यूज इस तरह से बढ़ाने का इनसेंटिव नहीं है बल्कि हमारे मन में यह बात है कि इसको एक्सपोर्ट ओरियेंटेड पालिसी की तरह से इम्प्लीमेंट करना है। तो मेरा ख्याल है कि हमारा बुनियादी मकसद पूरा होगा और यह नुक्ताचीनी कि ये रिचर सैक्शन के लिए ज्यादा बेनीफिशियल हुआ है इसका जवाब खुद-ब-खुद मिलेगा और इनवेस्टमेंट और सेविंग भी बैटर इनवेस्टमेंट में खर्च होगी : अब सवाल यह है कि यह तजुर्बा जैसा कि मैंने कहा कि दुनिया में देखा गया है मसलन यूरोप में डेढ़ से दो फीसदी इनकम टैक्स और वेल्थ टैक्स नहीं लगता इसलिए आज सजेशन भी क्या है कि टैक्स वेल्थ टैक्स या इनकम टैक्स किसको लगना चाहिए। कहीं 45 फीसदी से ज्यादा सजेशन नहीं दी गई है और एक या डेढ़ फीसदी से ज्यादा इनकम टैक्स की सजेशन्स नहीं दी गई हैं। सवाल यह है दरअसल यह नुक्तेनजर का मसला है। यहां तो दो नुक्तेनजर हैं—एक खुली छूट इक्तेसादी की और वह है लेसेस फेयर—जिसकी मर्जी में जो आए वह करे दूसरा नजरिया है कम्पलीट कन्ट्रोल एकोनामी। अब इसमें कोई राय मिलाने का समय नहीं है क्योंकि सही आब्जेक्टिव अनालेसिस का सवाल है।

हिन्दुस्तान में हम किस नुकतेनजर पर चल रहे हैं, हम एक दरम्यानी रास्ता पर चल रहे हैं। हमारा एक मकसद है हम गरीबी या नाबराबरी को कम रहे हैं। इस तरह से गरीबी को दूर कर रहे हैं। जिनका ख्याल है खुली छूट हो और इकोनामी कंट्रोल कुछ न हो, उनकी एक इन्तहा है और वे समझते हैं, जैसा कहा गया, सरप्लस वेल्यू आफ लेबर प्राफिट मोटिव का तब्दील करें। वे समझते हैं इसकी फिक्र मत करो, लेबर की सरप्लस वेल्यू कैसे इन्वेस्ट हो सकती है, प्राफिट मोटिव का ख्याल रखो। लोग नफा करते जाएं नाबराबरी बढ़ती जाए। दूसरों का ख्याल है कि इस तरह का इकतसादी कंट्रोल लाएं या प्राफिट मोटिव बिल्कुल गायब हो जाए? यह मेरी राय का सवाल नहीं है, मुलज्जी हुई प्लानिंग का सवाल है। यह सच्चे समाजी मनसूबे का सवाल है। तो सबसे बड़ा मसला यह है कि हमने एक सिस्टम को अपनाया है जो लोग सोशलिज्म के ही मुखालिफ हैं, वे लोग खुली छुट्टी के हक में हैं और जो लोग जमहूरियत के तरीके से सोशलिज्म को लाने में यकीन रखते हैं, वे दूसरे तरीके से मुखालफत करते हैं। हमने सोच समझ कर यह एक बहुत बड़ा बहसतलब मसला हल किया है। क्या हम सोशलिज्म से इस नाबराबरी को इफेक्टिव ढंग से कम कर सकते हैं। जम्हूरी जंग से यह तजुर्वा तमाम हिन्दुस्तान में हो रहा है और इस पर हमारे अहलकारों की, हमारे रहबरां का इसी पर जायजा होगा। इनकी एहलियत का कि क्या इस नए तजुर्वे को कामयाब करते हैं कि एक तरफ सोशलिज्म भी आ जाए और वह जम्हूरी ढंग से, जिसमें जरूर तब्दीली मगर आहिस्ता आप देखेंगे। इसलिए आप जरूर नुक्ताचीनी के शिकार बनेंगे। प्राइवेट सेक्टर के इन्वेस्टमेंट का और रिसोर्सेज का वेलेंस करना, दुकानदार का बजट नहीं है कि हमने सिर्फ नफा देखना है और आमदनी देखनी है और उसका वेलेंसशीट निकालना है। यह डेवेलपिंग

कण्ट्री का बजट है। इसमें खसारे होंगे अगर हम खसारा बर्दाश्त नहीं करेंगे, डेफिसिट फाइनेंसिंग नहीं करेंगे तो डेवेलपमेंट की तरफ कैसे जाएंगे। अगर हम इस नुक्ता में पड़ गए कि हमने रिजर्व बैंक या बैंकिंग सिस्टम से रिसोर्सेज अपने बजट से उठाकर बैंकिंग सिस्टम पर अपने रिसोर्सेज का इन्हसार डाला है तो मेरा ख्याल है कि वह एक दुकानदार के बजट की तरह उसको देखना होगा वह एक वेलेंसड तरीके से देखना होगा।

इस सिलसिले में एक ही प्वाइंट मुझे मज्जीद कहना है। वह यह है कि वह कैसे मुमकिन हुआ। यह प्लेंड डिसीजन जो हुआ है, आज कोई भी बजट पर मुकम्मल नुक्ताचीनी नहीं कर सकता है, इधर-उधर से हरफंगीरी तो कर सकता है। यह इसलिए मुमकिन हुआ है कि हमारे प्राइम मिनिस्टर ने एक सियासी फैसला किया है जिसको हम एमेरजेंसी कहते हैं। उन्होंने इससे एक सियासी इस्तेहकाम लाया, एक रब्तोजब्त लाया और इस की निशानी हमारे बिल्कुल सामने है कि पिछले तजुर्वा से, पिछले साल में इकोनामी, डिसीप्लन में हमारी प्राइस में स्टेबिलिटी आई है, एन्करेजमेंट मिल रहा है। हायर स्टेपअप इन्वेस्टमेंट के लिए इन्करेजमेंट मिल रहा है और इसके लिए मैं प्राइम-मिनिस्टर को मुबारकवाद देना चाहता हूँ, जिन्होंने बुनियादें डालीं कि एक रब्तोजब्त हो डिसीप्लन को और सियासी इस्तेहकाम का। पॉलिटिकल स्टेबिलिटी भी आज हमें चाहिए, इकोनामिक स्टेबिलिटी के लिए—इसलिए जहां पॉलिटिकल स्टेबिलिटी के सिलसिला में प्रेजिडेंट के एड्रेस में कहा जा चुका है वहां आज मैं प्राइम मिनिस्टर और फाइनेंस मिनिस्टर को मुबारकवाद देना चाहता हूँ कि उन्होंने इस मुल्क में इकोनामिक स्टेबिलिटी को भी इन्थोर कर दिया है। इन अल्फाज के साथ मैं फाइनेंस मिनिस्टर और प्राइम मिनिस्टर को फिर से मुबारकवाद देना चाहता हूँ।]

[DR. V.B.Singh] DR. V. B. SINGH (Uttar Pradesh) : Sir, on the parliamentary level of my functioning I stand to support the Budget proposals and congratulate the Finance Minister on the reliefs he has given, the innovations he has made, the new direction he shows and the hope that he holds out for a promising economy. This, however, should not prevent me from discharging my professional duty and pointing out my reservations and qualifications.

My first point is that even before the submission of the recommendations of the Direct Taxes Inquiry Commission in 1974, I had submitted in this House that raising the exemption level of taxation would lead to release of administrative capacity resulting into better compliance from higher income slabs. Therefore, I am naturally happy about the introduction of reforms in this direction. But, I cannot persuade myself to believe that the Government made a mistake in the past in putting a high rate of taxation on the higher income groups and a lower rate will lead to better compliance on the part of the assesseees. This concession to the rich is costly because it is at the cost of the welfare of the people.

This is not a new experiment. There has been a reduction in the past from 93 per cent to 77 per cent. Better compliance is a function of administrative capacity and capability and not of lower rate of taxation. Why conceal administrative deficiencies behind the curtain of high rate of taxation? Has there been a higher investment in the private sector in response to lower taxation? My reply is : No. This reduction in taxation surely does not make a distinction between that part of the income that goes to form industrial capital and that which does not. This distinction is crucial in a developing country where sources of income and investment are multi-structured. It may be okay to find the industrialists happy with the tax relief but it is surely distressing to hear about the usurers and the rentiers drinking to the health of the Finance Minister. Once the bait of reduction in taxation is given, it creates a psychological environment in which successive reductions have to be introduced and there may be no end to it. Therefore, we hope that the Finance Minister will present an evaluation report on his experiment next year. Seeking a balance of sectoral

relief naturally the Kulak lobby has a point when it argues that why has not the investment allowance been permitted in agriculture. This leads me to the second point. In para 2 -12 of Part B of his speech, the Finance Minister has been pleased to say:

"Our effective action against inflation and black money has resulted in demand recession in some industries, particularly those producing consumer durables."

It is paradoxical that the industries which thrive on inflation and black money are being given Government support. The way out is to press the public sector in these areas, increase the purchasing power of the community, reduce prices and create an extensive domestic market. The first step in this direction is not public support, but public ownership of selective consumer goods industries.

Thirdly, the unprecedented increase of about 32 per cent in the Plan outlay for 1976-77 over the allocation of 1975-76, Rs. 7,852 crores, against the background of 15 per cent rate of growth in the public sector and the private sector lagging behind, is an event on which the Government should be congratulated. The new investments are in the core sector: food, fertiliser, fuel and steel. With 7 million tonnes of steel production, we are creating a buffer stock of steel. This is a sophisticated name for over-production. Then, why is the Budget silent on investment in areas which will create a demand for steel? This eloquent silence will be suicidal for the public sector, and above all, to our national objectives, the day the public sector faces recession. Here, I may be permitted to say that instead of the public sector being left to the mercy of the private sector, there should be vertical integration within the public sector of newer units so that the economies of scale may be fully exploited to the benefit of the common man.

Fourthly, the Finance Minister is absolutely right when he says in para 2 -2 of Part A of his speech that:

"It would be a grave mistake to take price stability for granted. If we are not vigilant, inflation will raise its ugly head again."

J The way out, he suggests, is planned increase-in investments through savings. This is-

correct so far as the industrial sector of our economy is concerned. But what about agriculture which generates practically 50 per cent of the national income and employs about 80 per cent of our population? The Finance Minister should have been explicit in quantifying the gains of the merciful aid given by nature in accelerating agricultural output this year. The Minister knows surely that whatever the duration may be, there is a cycle of co-operation offered by nature and that this cycle may terminate in 1976 itself. Once Pandit Jawaharlal Nehru, reflecting on the menace of floods, said that independent India would not tolerate the indiscipline of nature. After about three decades of Independence, there is no mention in the Budget of major schemes of flood controls such as diverting the Ganga to the South, a measure which would also help solve some of the outstanding international problems in a constructive manner. Therefore, rigorous land reforms, extensive irrigation facilities, discipline in water management, increased supply of inputs, co-operativisation and mechanisation seem to be inevitable not for creating nodal points of growth in agriculture, which widen disparities, but broad-based agricultural development to effect social justice. This certainly requires organisational innovations which are not reflected in the Budget. It is in this perspective that I find a bleak future of the so-called strategy for Integrated Rural Development which, without an organisational reorientation, will repeat the community development experiment which proved to be a farce, and integrated rural development will prove to be fiction.

Lastly, with falling prices, receding inflation backed by the emergency which facilitates the enforcement of rigorous administrative and economic measures, every knowledgeable citizen expected bolder measures than have been visualized for generating growth and welfare. The emphasis on domestic savings will have no meaning if the multi-nationals are permitted to operate in Indian economy and drain off our wealth through export of profits. Mr. Orville Freeman, as the head of the US Delegation to the Indo-US Joint Business Council meeting held in New Delhi from February 2—4 this year, has tried to canvass the view that the US multi-nationals are most useful

for Indian economic growth. The world experience as well as ours is to the contrary. Our declared goal of self-reliance is opposed to the operations of multi-nationals without controls. The simple control is to put a ceiling on the percentage of profits that will be exported outside India. This is nowhere in the Budget proposals. I know that the Finance Minister upholds the principles of national self-reliance and growth with social justice and will do his best to implement them. Thank you.

MR. DEPUTY CHAIRMAN : The House stands adjourned till 2 P.M.

The House then adjourned for lunch at two minutes past one of the clock.

The House reassembled after lunch at three minutes past two of the clock, Mr. Deputy Chairman in the Chair.

श्री प्रकाशवीर शास्त्री (उत्तर प्रदेश) :

उप.सभापति जी, आपत्कालीन स्थिति लागू होने के बाद देश एक असामान्य स्थिति के दौर से गुजर रहा है। शासन में, समाज में, राजनीति में, अर्थ-व्यवस्था में पग-पग पर उसी असामान्य स्थिति के दर्शन किए जा सकते हैं। मेरा अपना अनुमान ऐसा था कि इस असामान्य स्थिति में शायद बजट भी हमारा कुछ असामान्य ही न हो, विशेष कर तब तक लोक सभा का जीवन एक वर्ष के लिए बढ़ाया गया। उससे मेरे जैसे सदस्यों को यह अनुमान होने लगा था कि इस वर्ष शायद कुछ भारी टैक्स देश में लगने वाले हैं। लेकिन जिस तरह का बजट प्रस्तुत किया गया है, इसको अगर मैं एक शब्द में कहूँ तो यह असामान्य स्थिति में सामान्य बजट है। बहुत दिनों के बाद सरकार कुछ व्यावहारिक बनी है। वर्षों से इस प्रकार की मांग की जा रही थी कि सरकार देश का आर्थिक सन्तुलन बनाए रखने के लिए कुछ व्यावहारिक पग उठाए। इस बात से तो सरकार चिन्तित थी कि देश में अख़्तों, ख़र्चों रुपए का काला धन जमा हो रहा है, लेकिन उसके कारण क्या है, किस तरीके से भविष्य में काला धन

[श्री प्रकाशवीर शास्त्री]

न बने, इसको रोका जा सकता है, इसकी ओर कोई विशेष पग नहीं उठाए गए।

उत्पादन देश का घटता जा रहा था इसकी चिन्ता थी। लेकिन क्यों घट रहा था इस ओर विशेष रूप से ध्यान नहीं दिया गया। श्रमिक आंदोलनों और हड़तालों से सरकार को चिन्ता थी लेकिन इनकी पृष्ठभूमि में कारण क्या है इस ओर विशेष ध्यान नहीं दिया गया। इसी तरह से जो विदेशों में बसे हुए प्रवासी भारतीय हैं, वे करोड़ों, अरबों रुपये की राशि विदेशों में जमा कराते हैं, भारत में उस पूंजी का विनियोजन नहीं हो रहा है। लेकिन पहली बार इस प्रकार का बजट आया है जिसमें इस बात की व्यवस्था की गई है कि काला धन केवल निकल कर बाहर ही न आए, बल्कि काले धन का भविष्य में निर्माण भी न हो इस प्रकार के पग उठाये जाने चाहिये। मैं समझता हूँ कि सरकार ने डरते-डरते आय कर की सीमा 72 प्रतिशत से घटा कर 66 प्रतिशत की, लेकिन जो देश की और दुनिया की स्थिति है उसको ध्यान में रखते हुए अगर हमें संचुम्ब काले धन के निर्माण पर रोक लगानी है, तो संभवतः इस पग को और पीछे ले जाना पड़ेगा, जिससे स्वतः आय कर देने में या दूसरी तरह के टैक्स देने में आपत्ति न हो और चोर और बेइमान बनने की स्थिति भी न हों।

उत्पादन में श्रमिकों की साझेदारी के बारे में भी सोचा जा रहा है। कहीं-कहीं निर्णय भी लिये जा रहे हैं कि उत्पादन में श्रमिकों का भी कुछ भाग होना चाहिये। यह बहुत बड़ा व्यावहारिक पग है। इसी प्रकार से जो दूसरे पग उठाये गये हैं उनकी भी सराहना की जानी चाहिये। उन्हें प्रशंसनीय पग माने जाने चाहिये। मैंने भी इसी लिये इसको सामान्य बजट कहा। उपसभापति जी, मैं शायद इस बजट को सामान्य से एक कदम आगे जाकर आदर्श बजट कह सकता था, यदि किसानों के लिये भी सरकार ने उतनी ही उदारता और

खुले दिल से कुछ निर्णय लिये होते, जैसे कि कल कारखानों के लिये लिये। सरकार ने यह तो चिन्ता की कि जो रैफ़ीजेरेटर बनाने वाली फैक्ट्रियां हैं उनमें उत्पादन बढ़ाया जाए, इस बात पर भी ध्यान दिया कि टेलिविजन पर दाम कम करके टेलिविजन देखने वालों को प्रोत्साहित किया जाए, जो पंखे हैं उनका उत्पादन बढ़ाया जाए। लेकिन सरकार ने इस बात को नहीं सोचा कि भारत की 85 प्रतिशत जनता जो गांवों में रहती है और जो अधिकांश कृषि पर अविलम्बित है उसको किस तरह से लाभ पहुंचाया जाए। उसकी लागत के हिसाब से कैसे उस को मूल्य दिया जा सकता है, इस दिशा में सरकार ने इस बजट में कोई विशेष रूप से व्यवस्था नहीं की, आंसू पोंछने के लिये थोड़ी बहुत उर्वरक की कीमत कम कर दी। लेकिन मैं उपविक्त मंत्री जी से पूछना चाहता हूँ कि क्या आप बताएंगी कि जो आपका निर्वाचन क्षेत्र का बहुत बड़ा भाग गांवों का है उसमें सिचाई की दरें क्या हैं, बिजली की दरें क्या हैं, ट्रैक्टरों की कीमत क्या है। और डीजल की कीमत क्या है? सबसे बड़ी चीज यह है कि किसान के जो रिश्तेदार देने के रेट हैं वे कितने बढ़ गये हैं यह आप बताएंगी? वाद-जुद इसके कि हम यह कल्पना करें कि थोड़ी बहुत उर्वरक की कीमत घटाने के बाद हम किसानों के साथ न्याय कर रहे हैं। मैं समझता हूँ यह न्याय संतुलित दृष्टि से न्याय नहीं कहा जा सकता। आपने कल कारखाने वालों के उद्योग धंधों के लिये पहले ही से व्यवस्था की हुई है कि वे जो भी उत्पादन करेंगे चाहे टैक्सटाइल का हो, लोहे का हो या किसी और चीज का उत्पादन हो, उनकी लागत का अनुमान लगाने के बाद 12 प्रतिशत उनको लाभ मिलना चाहिये। इस प्रकार की सामान्य व्यवस्था है। लेकिन मेरा कहना यह है कि अगर कल कारखाने वालों को लागत पर 12 प्रतिशत लाभ कमाने का अधिकार है तो इन गरीब किसानों ने कौन सा गुनाह किया है जो उसकी अपनी लागत निकालने के बाद

12 प्रतिशत का लाभ प्राप्त नहीं हो सकता। क्या इसलिये कि हिन्दुस्तान के अखबारों के ऊपर उनका आधिपत्य नहीं है? क्या इसलिये कि पार्लियामेंट या असेम्बली में उनकी लाबी नहीं है? क्या इसलिये कि सरकारी अधिकारियों में उनकी लाबी नहीं है? मैं चेतावनी के तौर पर कहना चाहता हूँ कि किसानों के हितों की अगर इसी तरह से उपेक्षा होती रही और लागत मूल्य न लगा कर उसको अपेक्षित लाभ नहीं दिया गया तो एक दिन उसके धैर्य का बांध टूट सकता है।

आज यह सोचा जा रहा है कि किसानों को गेहूँ की कीमत 105 रुपये से ज्यादा न दी जाए। यह भी निर्णय किया जा रहा है कि किसानों को 8 रुपये 50 पैसे से ज्यादा गन्ने का मूल्य न दिया जाए। तब यह कैसे कहा जा सकता है कि सरकार का यह बजट संतुलित है। मेरा कहना यह है कि असामान्य स्थिति में सामान्य बजट जहाँ कल कारखानों वालों के लिये है, देश के दूसरे उत्पादकों के लिये है, अगर कृषकों के लिये भी यह बजट इसी प्रकार का होता तो मैं इसको सामान्य बजट न कह कर आदर्श बजट कह सकता था।

मुझे उस समय बड़ी प्रसन्नता हुई जब वित्त मंत्री श्री सुब्रह्मण्यम का बजट भाषण लोक सभा की दर्शक दीर्घा में बैठ कर सुन रहा था। उन्होंने यह वाक्य पढ़ कर सुनाया कि इस बार के बजट में कुछ नये चमत्कार होने जा रहे हैं। महात्मा गांधी हमें इस बात की याद दिलाया करते थे कि भारत गांवों में बसता है। इसका अर्थ यह है कि सबसे बड़ी प्राथमिकता हमें कृषि विकास और ग्रामों के विकास को देनी चाहिये। यह सुन कर मुझे लगा कि 28 वर्षों के बाद अब भारत के गांवों का भाग्य खुलने जा रहा है। मैंने सोचा कि पूरे के भाग्य तो 12 वर्ष बाद खुल जाते हैं, लेकिन भारत के किसान के भाग्य अब 28 वर्षों बाद खुलने जा रहे हैं। लेकिन इस

संबंध में वास्तविक स्थिति क्या है? जब से आपने भारत के बैंकों का राष्ट्रीयकरण किया, उसके पश्चात् और उसके पहले के सब आंकड़े आपके सामने खुली किताब की तरह हैं। अगर आप इन आंकड़ों को देखें तो आपको पता चलेगा कि ग्रामों की पूँजी का कितना विनियोग होता है और कितना प्रतिशत ग्रामों के विकास पर खर्च किया जा रहा है? ऐसी स्थिति में। यह कहना कि महात्मा गांधी हमें इस बात की याद दिलाया करते थे कि हिन्दुस्तान गांवों के अन्दर बसता है, इन दोनों में परस्पर विरोध हो जाता है। मैं यह भी पूछना चाहता हूँ कि हिन्दुस्तान में जितने भी बड़े-बड़े उच्च शिक्षा के कालेज हैं उनमें कितने प्रतिशत कालेज शहरों में हैं, कितने प्रतिशत गांवों के अन्दर हैं? आपने छोटी-छोटी डिस्पेंसरियां भारत के गांवों के अन्दर बनाई हैं जिनमें लोगों को दवाइयों के नाम पर पानी दिया जाता है। शहरों के अन्दर आपने बड़े-बड़े होस्पिटल खोल रखे हैं, लेकिन गांवों के अन्दर छोटी-छोटी डिस्पेंसरियां खोली गई हैं। इसी तरह से अगर आप सरकारी नौकरियों को लें तो आप को पता चलेगा कि अगर आप चतुर्थ श्रेणी के कर्मचारियों को छोड़ दें; क्योंकि उनमें शहरों के लोग आगे बढ़ कर नहीं आते हैं, लेकिन जो पहली श्रेणी, द्वितीय श्रेणी और तृतीय श्रेणी की सरकारी सर्विसेज हैं उनमें गांव वालों का प्रतिशत कितना है और शहर वालों का प्रतिशत कितना है। इन बातों से आपको इसका अनुमान लग जाएगा कि हमारे देश में गांवों की स्थिति क्या है। इसलिए मेरा कहना यह है कि इस बारे में आप को थोड़ा व्यावहारिक दृष्टि से सोचना चाहिए। जब आप अपने बजट को व्यावहारिक रूप देने जा रहे हैं, तो हमारे देश में जो 85 प्रतिशत लोग गांवों में रहते हैं उनकी उपेक्षा नहीं की जा सकती है। इन सारी बातों को अगर आप देखें तो आपको पता चलेगा कि कुल मिला कर कितना प्रतिशत शहरों के विकास पर खर्च होता है और कितना

[श्री प्रकाशवीर शास्त्री]

प्रतिष्ठित गांवों के विकास पर खर्च होता है। इसलिए मेरा कहना यह है कि जब आप अपने बजट को व्यावहारिक बनाने जा रहे हैं तो आप को इस दिशा में भी साहसपूर्वक कदम उठाना चाहिए।

एक बात मैं खास तौर पर यह कहना चाहता हूँ कि देश के अन्दर लोग अपना धन छिपा कर न रख सकें, इस दृष्टि से आपने इसमें 77 प्रतिशत से घटा कर 66 प्रतिशत की छूट दे दी है। लेकिन जो कम आय वाले लोग हैं जिनसे आप 8 हजार रुपयों पर टैक्स लेते हैं उनको किसी प्रकार की छूट नहीं दी गई है। वित्त विभाग ने या किसी दूसरे विभाग ने इस बात को कहा था कि जिस रुपये का मूल्य सन् 1947 में सौ पैसे था वह अब घट कर 23 पैसे हो गया है। जब इस प्रकार की स्थिति है तो ऐसे समय में 8 हजार रुपयों के ऊपर आय कर लेना मैं समझता हूँ कि छोटी आय वालों पर एक बहुत बड़ा अन्याय है। आप जब वर्तमान बजट के द्वारा व्यावहारिक कदम उठाने जा रहे हैं और जब रुपये की कीमत भी घट कर के 23 पैसे हो गई है। तो आपको यह सीमा भी कम से कम 12 हजार तक अवश्य कर देनी चाहिए। मैं चाहता हूँ कि इस बारे में आपको अवश्य ही कुछ विचार करना चाहिए। अगर आप ऐसा नहीं करते हैं तो मैं चाहता हूँ कि आय कर के संबंध में विचार करने के लिए आपने जो उच्चस्तरीय समिति बना रखी है उसके सामने इस मामले को अवश्य ले जाना चाहिए ताकि इस पर अच्छी तरह से विचार किया जा सके।

एक अन्य बात जो चिन्ता का विषय बनी हुई है वह यह है कि हमारे देश ने दुनिया के दूसरे देशों से जो ऋण ले रखा है वह कितना है। कुल ऋण जो भारत ने दूसरे देशों से लिया है उसको यदि प्रत्येक व्यक्ति ने बराबर-बराबर बांटा जाय तो एक छोटा बच्चा जो मां की गोद में है यह भी दुनिया के दूसरे देशों से 109 रुपये का कर्जदार है। इसके

अलावा भारत के अन्दर जो ऋण लिया गया है उसको भी अगर मिला लिया जाय तो इस देश के प्रत्येक निवासी की ऋण श्रुतता 300 रुपये तक पहुंच जाती है। मैं सोच रहा था कि इस बार शायद आप थोड़ा हाथ खींच करके काम लेंगे, लेकिन ऐसा नहीं किया गया है। विदेशी ऋण के बारे में विशेष उत्साह दिखाना कोई बहुत अच्छी बात नहीं है। हम अपने देश के साधनों को इस प्रकार से उपयोग में लाना चाहिए। जिससे हमें विदेशी ऋण पर कम से कम अवलम्बित होना पड़ा। वित्त मंत्री जी की बजट स्पीच में कहा गया है कि अगले साल के बजट में 13 अरब 41 करोड़ रुपये हमें दुनिया के बाजारों से ऋण के रूप में मिलने की संभावना है। अब यह घोषणा इस तरह की है जिसके ऊपर हर्ष प्रकट किया जा सकता है। 28 वर्षों में जो देश इतना ऋणी हो चुका है उसको अपनी नीतियों को रिवर्स करके सही रास्ते पर लाया जाय और उस के बाद इस प्रकार के जो ऋण हैं वे किस तरह कम होते चले जायें और भविष्य में ऋण ना लेने की प्रवृत्ति को प्रोत्साहन दिया जाय, यह प्रवृत्ति आगे चल कर बढ़ानी चाहिए।

जहां इस देश को प्रधान मंत्री का 20-सूत्री कार्यक्रम दिया गया है उसके लिये मैं पहले भी कह चुका हूँ कि देश के विकास के लिये 20 सूत्र नहीं और भी 30-सूत्री कार्यक्रम दिया जाय तो उनका स्वागत किया जाना चाहिए। कोई इस प्रकार का देश भक्त नहीं होगा जो आर्थिक विकास के कार्यक्रमों का स्वागत न करे। इस तरह का कोई देश द्रोही ही हो सकता है जो राष्ट्रीय विकास के कार्यक्रमों के सम्बन्ध में अपनी असहमति व्यक्त करे। मैं साथ ही साथ यह कहना चाहता हूँ कि जहां देश ने खुले हृदय से इस बात को कहा है कि इन बीस सूत्री कार्यक्रमों को, जो देश के विकास से सम्बन्धित हैं, स्वागत किया जाना चाहिए, वहां प्रधान मंत्री ने 2 अक्टूबर को महात्मा गांधी जी के

जन्म दिन पर एक 12-सूत्री कार्यक्रम और दिया था। उस 12-सूत्री कार्यक्रम की चर्चा इतनी क्यों नहीं होती? उस 12-सूत्री कार्यक्रम को भी बढ़ाना चाहिए।

दिल्ली के अन्दर नशाबन्दी परिषद् है। अगर उसके आंकड़े सही हैं तो उन्होंने मुझे बताया कि एक वर्ष के अन्दर यह देश 7 अरब रुपये की शराब पी जाता है। 7 अरब रुपये के ये आंकड़े अगर सही हैं, जो उनके हैं तो इन 7 अरब रुपये में सरकार को कुल मिला कर एक करोड़ रुपये के कर मिलते होंगे। इस एक करोड़ रुपये के लालच में देश का 7 अरब रुपया पानी की तरह बहा दिया जाय, सात अरब रुपये से देश के नागरिकों को पागल बनने की खुली छूट दे दी जाय तो मैं समझता हूँ कि व्यावहारिक नहीं है। जब 12-सूत्री कार्यक्रम घोषित किया गया तो हमारा अपना अनुमान यह था कि उस पर उसी कठोरता, उसी उत्साह, उसी दृढ़ता से अमल किया जायेगा जैसा कि 20-सूत्री कार्यक्रम का किया जा रहा है, लेकिन मैं देख रहा हूँ कि नशाबन्दी कार्यक्रम में यह दृढ़ता कहीं है, शासन के अधिकारियों में दृढ़ता है, सरकार के मंत्रियों में दृढ़ता है पर यह 12-सूत्री कार्यक्रम जो आम नशाबन्दी से संबंधित है उसकी चर्चा इतने उत्साह से नहीं होती है, जितने उत्साह से होनी चाहिए। आचार्य विनोबा जी बार-बार इस बात को कहते हैं, महात्मा गांधी जी इस बात को कहते-कहते चले गये, लेकिन 12-सूत्री कार्यक्रम को इतनी प्रमुखता नहीं दी जा रही है। इससे देश का 7 अरब रुपया बचेगा। चाहे वह किसान की जेब में रहेगा, चाहे मजदूर की जेब में रहेगा चाहे वह जिस किसी की भी जेब में रहेगा आखिर वह उसे स्वास्थ्य संबंधी और दूसरे कार्यों में खर्च करेगा तो। कहीं जाकर तो इसकी समाप्ति करेंगे, इस पीढ़ी में, अगली पीढ़ी में, दूसरी पीढ़ी में। इसके लिये कोई निश्चित कार्यक्रम बना कर हमको इसे निर्धारित कर देना चाहिए।

एक बात और, जिसे मैं विशेष रूप से कहना चाहता हूँ और वह यह है कि जितने भी देश के आर्थिक कार्यक्रम होते हैं, इनको राजनैतिक कार्यक्रमों से पृथक् नहीं रखा जा सकता है। आर्थिक कार्यक्रम और राजनैतिक कार्यक्रम एक दूसरे के पूरक होते हैं। हमेशा इसी दृष्टि से उन पर विचार करना चाहिए। उपाध्यक्ष महोदय, जिस समय मैं लोक सभा का सदस्य था तो मैंने एक विधेयक प्रस्तुत किया था। विधेयक में यह था कि इस देश में जो प्रान्तीय ढंग की सरकारें चल रही हैं, इस व्यवस्था में परिवर्तन होना चाहिए और व्यवस्था में परिवर्तन होने के बाद यूनिटरी फार्म आफ गवर्नमेंट देश में बननी चाहिए। मैं इस बात को जानता था, जिन प्रान्तीय सरकारों को सत्ता का स्वाद लग चुका है, वे मेरे इस प्रस्ताव से कभी सहमत नहीं हो सकतीं और यह भी मैं जानता था कि इस प्रकार के प्रस्ताव को अव्यावहारिक कह कर वापस भी कर दिया जायेगा। लेकिन जो बात मेरे मस्तिष्क में उस समय थी वही बात मेरे मस्तिष्क में आज भी है। फिर मैं दृढ़ता के साथ यह दोहराना चाहता हूँ कि चाहे तो आप संविधान में संशोधन करके वह कदम उठावें, चाहे आप संविधान सभा बुला कर वह कदम उठावें, चाहे आप राष्ट्रपति पद्धति का शासन स्थापित कर वह पग उठावें, मेरी निश्चित मान्यता है कि अगर आप केन्द्र को मजबूत नहीं रखेंगे तो वह दिन दूर नहीं है जब अव्यवस्था फैल जायेगी। यह देश बिखरने की तैयारी कर रहा है। इसलिये मैं चाहता हूँ कि इस बारे में निश्चित रूप से पग उठाये जायें कि मजबूत केन्द्र की स्थापना हो और किस तरह से केन्द्रीय शासन को ज्यादा से ज्यादा मजबूत बनाया जाय। इस दिशा में मिल कर के कुछ सोचना चाहिए। वरना जिस तरह की भनक कानों में पड़ी है, जिस प्रकार की देश के कोने-कोने की चर्चाएँ सुनता हूँ तो उससे मेरा अनुमान यह है कि यदि आवश्यक निर्णय इस समय नहीं लिया गया तो खतरनाक स्थिति पैदा हो

[श्री प्रकाशवीर शास्त्री]

जायेगी। सौभाग्य की बात यह है कि आपके हाथ में इस समय पूरे देश का शासन है। अधिकांश राज्यों में आपकी सरकारें हैं। दो राज्यों में राष्ट्रपति शासन है, वहाँ भी आपकी सरकार है और बाकी दो राज्यों में आपकी समर्थित सरकारें हैं। आज काश्मीर से कन्याकुमारी तक और द्वारिका से मनीपुर तक आपका शासन है। तो कौन सा समय आयेगा जब निर्णय लेने के लिये कोई दूसरा आपको कहेगा। तो इस समय अगर यह निर्णय ले लिया गया कि जिससे केन्द्र इतना मजबूत रहे कि मंत्रिष्य में कोई प्रांत अगर स्वतंत्रता की कल्पना भी करे, कहीं इस तरह से बिखरने की आवाज उठाए तो उसके लिए आज ही हमें मिल कर निर्णय लेना चाहिए, आपको इस दिशा में पग उठा लेना चाहिए। इससे ज्यादा अच्छा और इससे ज्यादा सुनहरा अवसर आपको आगे मिल नहीं सकेगा।

दूसरी बात जो मैं विशेष रूप से इसके साथ चाहता हूँ वह यह है कि कुछ निर्णय इस प्रकार के भी हैं जो राष्ट्र के आर्थिक जीवन से संबंधित हैं, राष्ट्र के सांस्कृतिक जीवन से भी संबंधित हैं, उनके संबंध में भी आज निर्णय ले लिया जाए। यह पता नहीं, आपने जो संविधान के संबंध में समिति बनाई है वह कब तक अपनी रिपोर्ट दे देगी, कब तक आप संसद् के सामने उसको रखेंगे? लेकिन अगर मेरी बात यह संविधान के ऊपर राय देने वाली समिति को पहुंचाई जा सके तो मैं चाहूँगा यह राय वहाँ अवश्य पहुंच जाए कि देश को बिखरने से बचाने के लिए मजबूत केन्द्रीय शासन को या मजबूत केन्द्र को होने की क्या प्रक्रिया हो सकती है, वह संविधान में संशोधनों के ऊपर सुझाव देते समय अवश्य विचार करें। इसमें दो विचार तो मैं कम से कम अपनी ओर से दे सकता हूँ। एक तो यह कि भले ही आप प्रारंभिक शिक्षा राज्य सरकारों के ऊपर, प्रांतीय सरकारों के ऊपर छोड़ दें, परन्तु उच्च शिक्षा केन्द्र के हाथ में रहनी

चाहिए। विश्वविद्यालयों की उच्च शिक्षा के संबंध में मेरा निवेदन है कि अगर एक रूपता शिक्षा में रखनी है तो उच्च शिक्षा को केन्द्रीय सरकार को अपने हाथ में लेना चाहिए। दूसरे यह अंतर्प्रान्तीय जल विवाद है। मैंने पता लगाया था कि कितनी नदियां इस प्रकार की हैं जिनमें दो प्रांतों में या तीन प्रांतों में आपस में विवाद चल रहा है, तो पता चला इस तरह के अंतर्प्रान्तीय जल विवाद एक नहीं दो नहीं, दस नहीं, बीस नहीं—105 नदियों के अंतर्प्रान्तीय जल विवाद चालू हैं। क्या हो गया इस देश में? आखिरकार कोई बांध बन गया तो और उसका लाभ यह मिला कि गुजरात की धरती ज्यादा सिंचित हुई तो क्या वह लाभ पाकिस्तान को चला गया? अगर मध्य प्रदेश की धरती में सिंचाई की गई तो क्या बर्मा को अन्न चला जाएगा? आखिर हमारे ही देश के वह प्रान्त हैं, जैसे सारे प्रान्त इस देश के अंग हैं वैसे ही गुजरात भी इस देश का अंग है, महाराष्ट्र भी इसी में है, आन्ध्र प्रदेश भी इसी में है। तो ये जो छोटे-छोटे जल विवाद इतने वर्षों से उलझे पड़े हुए हैं—105 नदियों के जल विवाद—जिस समय ये प्रारम्भ हुए उसी समय सुलझ गए होते तो देश को न जाने कितने खरब रु० का लाभ हो सकता था, इसकी कल्पना नहीं की जा सकती। मैं चाहता हूँ, सारे के सारे अंतर्प्रान्तीय जल विवाद केन्द्र को अपने हाथ में लेने चाहिए, प्रांत की सरकारों पर सिर फुटवेल के लिए नहीं छोड़ा जाना चाहिए, नहीं तो आर्थिक विकास पर प्रभाव पड़ेगा और प्रांतों में आपस में मनोमालिन्य की प्रवृत्ति होगी।

(Time bell rings)

मैं अपने भाषण को समाप्ति की ओर ले जाते समय दो-तीन बातें कह कर बैठ जाता हूँ, वह मामूली सी बातें हैं लेकिन उनकी चर्चा हुई है। मुझे खुशी है, कई राज्यों के मुख्य मंत्रियों ने भी इस बात का समर्थन किया है। हमारे देश में हम चाहे कृषि का विकास करें, उद्योगों का विकास करें, जिस तरह

से भी आर्थिक स्थिति सुधारे, लेकिन यह जो प्रति दिन 58,000 बच्चे खाने के लिए नया मुख खोल रहे हैं, अगर जनसंख्या इसी गति से बढ़ी और डेढ़ करोड़ बच्चे प्रति वर्ष बढ़ते चले गए तो आंकड़े लगाने वाले लोगों का कहना है—शताब्दी के अंत में अकेले भारत की आबादी बढ़ कर एक अरब तक पहुंच जाएगी। उस समय तक अगर हमने सिंचाई की व्यवस्था भी ज्यादा कर ली, उद्योग धंधे भी ज्यादा बढ़ा लिए, पैदावार भी ज्यादा कर ली, लेकिन खाने वालों की संख्या भी कितनी ज्यादा हो जाएगी इसको अभी से सोचना चाहिए। हमारा कहना यह है कि सरकार अब इस को केवल प्रचारों तक सीमित नहीं रखे, केवल राज्य सरकारों के रहम पर सीमित न रखें। अब समय आ गया है कि इस देश में आपको कठोरता के साथ, अनिवार्य रूप से इस कानून को लागू करना चाहिए। अगर यह नहीं किया तो देश की समस्या सुलझ नहीं सकती। अभी भी अरबों रुपये परिवार नियोजन के कार्यक्रम में लगा चुके हैं, लेकिन उतना उसका लाभ नहीं मिल रहा है।

दूसरी बात यह है कि उपसभापति जी, मैं इस बात के पक्ष में नहीं हूँ कि देश में जो छोटे छोटे राज्य हैं ये हमेशा केन्द्र से साथ बंधे रहें, केन्द्र के कंधों पर एक बोझ बने रहें, अगर यही दशा बनी रहेगी तो यह भारत जैसे विशाल देश के लिए शोभा की बात नहीं होगी। अब इतने छोटे राज्य, दादर नागर हवेली का भी अलग एडमिनिस्ट्रेशन चल रहा है, पाण्डिचेरी का भी अलग एडमिनिस्ट्रेशन चल रहा है। छोटे-छोटे राज्य जहाँ देश के लिए अभिशाप हैं वहाँ उत्तर प्रदेश और मध्य प्रदेश जैसे बड़े-बड़े राज्य भी हैं जो देश के लिए अभिशाप हैं। 10 करोड़ की आबादी का उत्तर प्रदेश—कहाँ देवरिया, कहीं बद्रीनाथ, कहीं केदारनाथ? आप अंदाजा लगाइए, कितना अनुमैनेजेबल प्रांत हो गया है? तो मैं आपको सुझाव देना चाहता

हूँ : जैसे उत्तर प्रदेश ही है—मैं अपने प्रदेश से लेता हूँ, मध्य प्रदेश, राजस्थान और दूसरे राज्यों को, बिहार बगैरह को छोड़ता हूँ—आप ऐसा कीजिए कि जहाँ प्रांत बहुत बड़ा है, अनुमैनेजेबल है, तो शासन एक ही रख कर एक मुख्य मंत्री के अधीन रख कर, सारे प्रांत को 3 भागों में विभक्त करें, जैसे कि उत्तर प्रदेश को विभक्त करके तीन उप मुख्य मंत्री बना दीजिए—एक को पूर्वी उत्तर प्रदेश के प्रशासन का दायित्व सौंपिए, एक को पश्चिमी उत्तर प्रदेश का दायित्व सौंपिए और एक को मध्य भाग का दायित्व सौंपिए—लेकिन एक मुख्य मंत्री देवरिया से लेकर बद्रीनाथ तक रखेंगे तो वह इतने बड़े प्रदेश के साथ न्याय नहीं कर सकेगा। हम जब देश के बारे में व्यावहारिक निर्णय लेने जा रहे हैं तो हम बहुत देर तक बैठे नहीं रह सकते हैं।

अन्त में एक बात और कह कर बैठता हूँ। मैं टैक्स के बारे में और खासतौर पर इस प्रकार के टैक्सों के बारे में, जो गरीबों पर लगाये जाते हैं, उनका विरोधी हूँ। पर मैं एक नया टैक्स लगाने के बारे में सुझाव देना चाहता हूँ। अगरचे यह टैक्स इस वर्ष न आये, तो अगले वर्ष अवश्य लगाया जाना चाहिये? वह टैक्स यह है कि जो लोग बाहर से अपने देश को देखने के लिए आते हैं और कनाटा प्लेस में घूमने के लिए जाते हैं तो उन्हें यह मालूम नहीं पड़ता कि वे भारत की राजधानी में घूम रहे हैं या इंग्लैंड की राजधानी में घूम रहे हैं। जो साइन-बोर्ड लगे हुए हैं उनको देख कर ऐसा लगता है। इस देश को स्वतन्त्र हुए 28 वर्ष हो गए हैं क्या अब भी यहाँ पर अंग्रेजों का शासन चल रहा है? मेरे कहने का तात्पर्य यह है कि एक नया टैक्स देश में इस तरह का लगाया जाना चाहिए। अगर यह टैक्स लगाना केन्द्रीय सरकार के हाथ में है, तो वह लगायें, अगर राज्य सरकारों के हाथों में है तो ये लगायें। अगर अन्य प्रशासन, म्युनिसिपल बोर्ड या कोर-

[श्री प्रकाशवीर शास्त्री]

पोरेशनों के हाथ में है, तो उनको यह टैक्स लगाना चाहिये। यह टैक्स इस प्रकार से है कि अगर कोई दुकानदार अपनी दुकान में गैर भारतीय भाषा में साइनबोर्ड लगाता है, तो उस पर प्रति इंच और प्रति फुट के हिसाब से टैक्स लगाया जाना चाहिए। अन्यथा इसको देख कर ऐसा लगता है कि पता नहीं हम कहां घूम रहे हैं। मैं यह बात अपने मस्तिष्क से नहीं कह रहा हूँ। मैंने एक देश की राजधानी में इस प्रकार का परिवर्तन देखा है और स्वयं अपनी आंखों से देखा है। इस देश का नाम थाईलैण्ड है। थाईलैण्ड की राजधानी बैंकाक में इस प्रकार के साइनबोर्ड लगे हुए हैं। थाई शासन को न जाने क्या सूझी कि उसने एक आदेश निकाल दिया कि देशी भाषा के अतिरिक्त दूसरी भाषाओं में जितने साइनबोर्ड होंगे उन पर प्रति इंच के हिसाब से टैक्स देना पड़ेगा। मैं चाहता हूँ कि अगर कोई बाहर का व्यक्ति हमारे देश में आये तो उसको यह अनुमान तो हो सके कि आखिर हमारी भी अपनी कोई भाषा है। भारतीय भाषाओं को कब तक दबा कर रखना चाहते हैं। इसके उद्बोध के लिए कुछ न कुछ करना ही चाहिए। मैं समझता हूँ कि मैंने आपके सामने जो सुझाव रखे हैं, उन पर आप गम्भीरता के साथ विचार करेंगे। धन्यवाद।

श्रीमती प्रतिभा सिंह (बिहार) : उप सभापति जी, इस वर्ष के बजट की सुविधाओं को देखते हुए वित्त मंत्री विशेष धन्यवाद के पात्र हैं। इस वर्ष पहली बार ऐसा हुआ कि प्रत्यक्ष और अप्रत्यक्ष करों को बढ़ाने की जगह घटायी गयी है, वरना जब बजट पेश करने का समय आता था और एक आध दिन रह जाते थे तो जनसाधारण के मन में एक तरह की कम्पन पैदा हो जाती थी कि न मालूम कौन-कौन सी चीजों पर किस प्रकार से प्रत्यक्ष और अप्रत्यक्ष कर लगाये जायेंगे और कल बाजार जाने पर बजट की वजह से परिवार के खर्च में किस

प्रकार का असंतुलन आ जायेगा? तो इस चीज के लिए वित्त मंत्री जी विशेष रूप से धन्यवाद के पात्र हैं, क्योंकि इसके लिए हिम्मत और साहस के साथ सरकार ने एक नया प्रयोग किया है। यहां पर याद आता है कि जब जापान में 1958-60 में आर्थिक व्यवस्था खराब हो गई थी तो उन लोगों ने भी हिम्मत कर के वार्षिक बजट में प्रत्यक्ष तथा अप्रत्यक्ष करों में कमी कर दी थी। विश्व के अर्थ विशेषज्ञों को यह ज्ञान कर आश्चर्य हुआ कि जापान की वार्षिक आय में उल्टी बढ़ोत्तरी हुई। कारण वे दुनिया के बाजारों में ज्यादा माल निर्यात कर सके और अत्यधिक उत्पादन के कारण उनकी अर्थ व्यवस्था सुधर गई। उनसे उदाहरण लेकर पश्चिमी जर्मनी और फ्रान्स ने भी करों में कमी की और उनको भी सफलता मिली।

भारत में करों को बहुत ही ऊंचा रखा गया था। आरम्भ में 93.5 प्रतिशत से बाद में घटा कर 82.5 प्रतिशत कर दिया गया। पिछले वर्ष 77 प्रतिशत और इस साल 66 प्रतिशत रेट कर दिया है; क्योंकि उत्पादन बढ़ाने के लिए इन्वेस्टमेंट के वातावरण को अनुकूल करना होगा। और यह तभी सम्भव है जब आय कर की दर घटाई जाय ताकि बचत को फिर से उत्पादन में लगाया जा सके। जब तक आय कर की दर घटती नहीं, बचत नहीं होती, तो फिर दो ही रास्ते रह जाते हैं और वे यह हैं कि एक तो काला धन पैदा हो जाता है और अगर बचत नहीं होती है तो फ्रेश इन्वेस्टमेंट वहां से किए जायें। इसके अलावा तीसरा रास्ता नहीं है। इसलिए रेट कम कर बचत बढ़ा कर उत्पादन में लगाने की प्रेरणा वित्त मंत्री जी ने पहली बार देकर जो कदम उठाया है वह सराहनीय है। अभी तक के बजट में रेवेन्यू को टैक्सेशन के ऊपर ही निर्भर रखा जाता रहा है। यह प्रथम बार प्रयोग किया गया है कि फ्रेश इन्वेस्टमेंट के क्लाइमेट में प्रोडक्शन को बूस्ट कर के सरकार अपने

रेवेन्यू को बढ़ावे। क्योंकि बिना प्रोडक्शन को बूस्ट अप किए हुए प्राइसेस को नीचे लाने में दिक्कत हो रही थी। पिछले वर्षों में हमारी सब से बड़ी समस्या थी फाल इन इन्वेस्टमेंट, जो कि उत्पादन बढ़ाने के लिए आवश्यक है। अतः, सरकार ने उद्योगों के लिए जो संजीवनी देने का काम किया है और उनको पूंजी लगाने में हर प्रकार की छूट और सुविधा दी है जैसे कि उद्योगों को लम्बी अवधि के ऋण को व्याज से मुक्त कर दिये हैं या अधिक उत्पादित वस्तुओं पर देय शुल्क में 25 प्रतिशत की छूट दी है या बड़े उद्योगों के लिए विदेशों से मंगायी गयी मशीनों पर सीमा शुल्क हटा दिया है, इत्यादि के द्वारा सरकार ने आशा की है कि इन छूटों द्वारा जब हमारा इन्वेस्टमेंट और प्रोडक्शन बढ़ेगा तो जाहिर है कि हमारा रेवेन्यू भी बढ़ेगा और चूँकि रेट्स भी काफी घटे हैं तो यह आशा अवश्य की जाती है कि लोग ईमानदारी से टैक्स देंगे। इसी प्रकार सूती कपड़े पर मूल्यानुसार शुल्क कम कर के गरीब जनता को सुविधा दी गयी, लेकिन इसमें एक बात मैं कहना चाहती हूँ कि जो हमारी नेशनल टैक्सटाइल कारपोरेशन की मिल्स हैं उन में अगर सरकार थोड़ा सा सुधार करे और उन का खर्चा जो अभी हो रहा है, जो हर जगह घाटे की पोजीशन है उस में सुधार हो और जो मैनेजीरियल मैनेजमेंट है उस को सुधारा जाए तो उस से हमें आसानी हो जाएगी; क्योंकि जिस तरह से हम सस्ता कपड़ा शहर और गांवों के बाजार में ले जाना चाहते हैं उस की उतनी सुविधा हम को नहीं मिल सकी। तो इस तरफ भी मैं सरकार का ध्यान आकर्षित करना चाहती हूँ कि जब जनसाधारण की जरूरत से सम्बन्धित कारोबार को Nationalise करते हैं तो उसको लाभ में बदलने के लिए management और machinery इत्यादि पर ध्यान दें।

कम आय वालों के लिए भवन निर्माण

की सुविधा दी गयी है। जो लोग खुद भवन निर्माण करेंगे उन को भी और जो इस तबके के लोगों के लिए भवन निर्माण करेंगे उनको भी संपत्ति कर की छूट दी है। बागान और औद्योगिक मजदूरों के लिए मालिकों द्वारा मकान बनाने पर संपत्ति कर हटा दिया है। साथ ही मजदूरों के लिए निःशुल्क बीमा की व्यवस्था की है। यह जो निःशुल्क बीमा की व्यवस्था है यह इसी साल आरम्भ हुई है और इस के लिए सरकार विशेष तौर से धन्यवाद की पात्र है; क्योंकि उन के लिए जो कुछ भी उन की आमदनी है उसमें से कुछ निकाल कर इश्योरेंस के लिए पैसा देना कठिन होता है। किसानों को उर्वरक के मूल्यों में कमी करने से सुविधा मिली है, किन्तु यह सही बात है, जैसा कि और भी माननीय सदस्यों ने सरकार के सामने रखा है कि उन को और अधिक सुविधायें मिलनी चाहिए थीं। अभी तक जितनी इरिगेशन की फैसिलिटीज हैं, बिजली की फैसिलिटीज हैं या कृषि उत्पादन के लिए जो और दूसरी सहूलियतों की जरूरत है वह उन को उतनी प्राप्त नहीं है और उन का जो खर्चा बैठता है तथा जो कीमतें निर्धारित होती हैं उनमें सामंजस्य लाने की आवश्यकता है। अभी तक की परिस्थिति ऐसी रही है कि किसान की स्थिति पहले से बिगड़ती ही जा रही है। इस सिलसिले में एक बात और मैं सरकार के सामने रखना चाहती हूँ कि सरकार ने जो यह निर्णय किया है कि रूरल बैंक खोले जायेंगे और किसानों को क्रेडिट फैसिलिटीज मिलेगी तो इस में जो सीमा निश्चित की गयी है कि दस से पंद्रह मील के अन्दर के rural area पड़ेंगे वहीं होंगे, उन रूरल एरियाज में ही बैंक खोले जायेंगे तो इस सीमा को हटा दिया जाए; क्योंकि बहुत सी जगह ऐसी हैं कि जो दस, पंद्रह मील से अधिक दूरी पर हैं। एक और बात इस सिलसिले में मैं कहना चाहती हूँ। इस साल जब मुझे गांवों में जाने का मौका मिला तो आप का एक नेशनल सीड कार-

[श्रीमती प्रतिभा सिंह]

पोरेशन है। उस के द्वारा जो सीड दिया गया है किसानों को उसे जिस क्वालिटी का होना चाहिए था वह उस क्वालिटी का नहीं है और किसानों को इस के कारण बहुत धाटा हुआ है।

पहली बार पेंशनर लोगों के लिए 37 करोड़ की राशि उपलब्ध करा कर राहत देने की कोशिश की जा रही है। जीवन रक्षा वाली दवाइयों पर शुल्क में कमी की गयी है और सिले सिलाये कपड़ों पर शुल्क हटाने की घोषणा से देशी बाजार में भी सिले सिलाये कपड़े की कीमत कम होगी और बाहर का बाजार हम पकड़ सकेंगे। लेकिन इस सिलसिले में मैं सरकार का ध्यान आकर्षित करना चाहती हूँ कि सिले सिलाये कपड़ों को तैयार करने वाले मालिकों पर वह जोर दे कि वे अपने कारखानों में महिलाओं को भारी संख्या में इंप्लाय करें; क्योंकि यह एक ऐसा काम है जिस में महिलाओं की विशेष रुचि भी है और इस काम को वे आसानी से कर सकती हैं। सब से बड़ी खूबी इस बजट की है कि इस में पहले से बहुत अधिक राशि पर प्लान आउट ले, आयोजना परिषद में रखी गयी है। 31.6 परसेंट एडीशनल एलोकेशन योजना पर की गई है क्योंकि मूल उद्देश्य विकास की गति में तेजी लाना है। तो आशा है कि सरकार जो पुरानी योजनाएँ हैं उनको क्रियान्वित करायेगी ही और जो बैंकवर्ड एरियाज हैं उनमें नई योजनाओं में राशि दे कर उनको developed state के साथ ऐंट पार लाने की कोशिश करेगी जिसकी मध्यम वर्ग को जरूरत है।

आपने साबुन, स्टेनलेस स्टील, ब्लेड्स, टेबुल फैन इत्यादि की वस्तुओं में छूट देकर कम से कम इस लायक कर दिया है कि लोग दाढ़ी बना कर साफ कपड़े तो पहन सकें। इस सब को करने में सरकार 320 करोड़ के घाटे में है। साथ ही करीब 480 करोड़

रुपये के बैंक लोन्स होंगे। साथ ही 270 करोड़ नौकरी पेशा वालों को सी० डी० एस० का वापस लेना है। इस सन्दर्भ में मेरा सुझाव है कि स्वेच्छा प्रकटन योजना, वालन्टरी डिस्क्लोजर स्कीम के अन्तर्गत आय कर और सम्पत्ति कर से सरकार को रेवेन्यू की प्राप्ति हुई है। कुछ वर्ष पहले वांचू कमेटी ने अपनी रिपोर्ट में काले धन पर लिखते हुए अपना ऐस्टिमेट 7 हजार करोड़ किया था कि इतना रुपया हमारे देश में है। यदि हम इसको इनफ्लैटेड समझें तो इसका आधा 3,500 करोड़ है, उसका भी आधा कर दें तो 1,750 करोड़ होगा, उसका भी आधा कर दें तो 900 करोड़ होगा। सरकार ने देखा है कि तीन महीने में 250 करोड़ रुपया उठा सकी है। सरकार ने यह भी देखा कि पिछले दो तीन साल के इनकम टैक्स रेट में यह सफलता नहीं मिली। साथ ही हैरेसमेंट हुआ क्योंकि जबरदस्ती और स्वेच्छा की साइ-कालाजी में बहुत फर्क है।

इसके अलावा क्या यह संभव नहीं है कि जो आम तौर पर प्रोसीजर और फार्मेलिटीज इनकम टैक्स की है वह इतनी काम्लिकेटेड है कि बहुत लोग चाहते हुए भी कि टैक्स दें, वह टैक्स नहीं दे पाते हैं। हर कोई वकील नहीं रख सकता क्योंकि इनकम टैक्स लायर की क्या फीस है, वह मन्त्री महोदय को शायद ज्ञात होगा। बड़े-बड़े उद्योगपतियों की बात नहीं कहती हूँ, वह टैक्स से बच जाते हैं क्योंकि उनके पास साधन हैं, बड़े वकीलों से राय लेकर काम करने के लिए लेकिन जो मिडिल क्लास और हायर मिडिल क्लास के लोग हैं वे ही पकड़े जाते हैं। इससे और भी स्पष्ट होता है कि जब थोड़ी सहूलियत प्रोसीजर और फार्मेलिटीज की दी गई तो तीन महीने में आशा से अधिक राशि प्राप्त आप कर सके। इस ओर सरकार को अधिक ध्यान देने की आवश्यकता इसलिए भी है कि पिछले 3 साल से इनफ्लो आफ एक्सटर्नल

असिस्टेंट्स बहुत रहा है। पिछले वर्ष तो 940 करोड़ तक फारेन असिस्टेंट्स गया। इसमें दो बातें देखनी होंगी कि असिस्टेंट्स में कुछ बड़े देश किसी कारणवश कम करें तो क्या होगा। इसमें पोलिटिक्स भी काम करता है और यह सेल्फ रिलायन्स की भावना के विपरीत पड़ता है। मन्त्री महोदय को भी ज्ञात होगा कि ऐसी बातें किसी देश में चल रही हैं और दूसरी बात है कि जो राशि मिलती रही है उसे हम अनाज आदि खरीदने में लगाते रहे हैं, जिसको फिर बाजार में बेच कर कम समय में क्या वापिस आता रहा है। अब हमें उसको मशीनरी आदि लांग टर्न रिटर्न लम्बे समय में वापिस आने वाले आइटम में खर्च करना चाहते हैं। ऐसी परिस्थिति में अगले साल फिर थोड़ी बहुत इन्फ्लेशनरी स्थिति पैदा न हो, इसके लिए सरकार को सोचना होगा और बालन्टरी डिस्क्लोजर स्कीम या और किसी प्रकार की बात सोचनी पड़ सकती है। वित्त मन्त्री की सफलता आगे के वर्षों में आर्थिक विकास को भी सामने रखने में है।

सरकार ने गाड़ी के साथ टायर ट्यूब में छूट दी है। जब तक पेट्रोल की कीमत कम नहीं की जाती है, गाड़ी की बिक्री नहीं बढ़ पावेगी।

वित्त मन्त्री को इस साल के बजट के लिए मैं बहुत ही धन्यवाद देती हूँ जिसमें यह देखने की कोशिश की गई है कि विज्ञान और औद्योगिक विकास से व्यापक गरीबी को इस देश से मिटा सकें। मनुष्य की तरफ जैसा मन्त्री महोदय ने अपने भाषण के अन्त में कहा राष्ट्र के जीवन में भी ज्वार आता है जिसके साथ चल पड़ने में ही भाग्य निर्माण होता है। अर्थ व्यवस्था आगे वृद्धि के लिए संलग्न होती है। आपात स्थिति ने आर्थिक बातावरण में एक नये परिवर्तन का सूत्रपात किया है। हमें चाहिए कि हम उससे लाभ उठायें।

6-15RSS/76

SHRIMATI RATHNABAI SREENIVASA RAO (Andhra Pradesh) : Mr. Deputy Chairman, Sir, to borrow the words of the hon. Finance Minister, the country is now poised for a major advance in its path towards progress. Therefore it has been possible for him to present the most realistic budget which is investment and production oriented, which was just what was needed at the present juncture in the history of our country.

Sir, prior to the declaration of emergency there were forces of disintegration which were out to create chaos and destroy our nation. Thanks to the dynamic and resolute leadership, the disaster has been averted by timely declaration of emergency. In the wake of emergency came the new economic programme which has given new confidence to the people in the leadership.

Since emergency there is improved discipline in every sector. Government administration has improved in spite of the fact that the emergency powers have been misused by some officials. There is peace in the industrial sector and production has increased. So also in our educational institutions there are no agitations and our boys and girls are behaving in a disciplined manner and pursuing their studies in a peaceful atmosphere.

Inflation has been contained. Today's prices of consumer goods are 12.5 per cent lower than they were last year at this period. Prices are showing a declining trend and there is indication of stability of prices of all consumer goods. In a word, almost every section of the community has welcomed the Budget. In fact, everyone expected higher and additional tax burdens and it was a pleasant surprise that an additional burden of only Rs. 48 crores has been imposed which is the lightest in the history of our country.

There are several good features in the Budget. The personal income-tax structure has been rationalised thereby providing an incentive to the tax evaders to pay up their taxes without defaulting. But, Sir, I request the hon. Minister to consider raising the income-tax exemption limit of individual and Hindu undivided family to Rs. 12,000 per annum. The purchasing power of the

[Shrimati Rathnabai Sreenivasa Rao] rupee is hardly thirty paise at present and even Rs. 12,000 is barely adequate to meet the family budget, especially in urban areas where at least 25 per cent of the income goes towards house rent

The reduction in the wealth-tax rate is also a wise strategy to bring in more revenues.

The exemption limit up to five years on houses of plinth area of 80 sq. metres, cons-after April 1, is welcome as it would induce employers to provide quarters to their employees. But, I would urge upon the Finance Minister to raise the exemption limit to at least 100 sq. metres in semi-urban and rural areas and also self-occupied houses.

The excise duty cut on readymade garments from ten per cent to nil will not only promote our exports but benefit our own consumers. Sir, relief has been given to a number of common consumer goods like household laundry, cheaper varieties of toilet soap, detergents and stainless steel blades by reducing the excise duty on them. The post-budget impact on these goods is only marginal and toilet soaps now cost only 5 to 10 paise less. There is no appreciable or substantial decrease in prices of these commodities of daily use. The cheaper varieties of soap are not really cheap in the long run as they are less than half the size of the costlier soaps and are of poor quality besides. As regards stainless steel blades, the quality of the blades manufactured in our country is so poor that most men who can afford them, go in for foreign blades. I, therefore, urge upon the Government to impose stringent quality control on these goods.

In order to prevent lay-offs and closures of industries manufacturing certain consumer durables, the Finance Minister has done well to reduce the excise duty on television sets costing less than Rs. 1,300, refrigerators of 165 litres capacity, water coolers, etc.

Sir, the decision to reduce the duty on passenger cars of 16 H.P. and less, and jeeps etc., *ad valorem* by 5 per cent on the face of it appears to be an attractive proposition and the prices of cars may come down by rupees two to three thousand. But it will

not attract purchasers since the cost of maintaining a car or a jeep is very prohibitive. Therefore, unless this reduction in duty is supplemented by bringing down operational costs, I am afraid, the automobile industry will not pick up from the demand recession. The Government should, therefore, reduce the cost of petrol to Rs. 2-50 per litre at least and extend the reduction in duty in case of replacement of tyres, tubes and batteries etc.

However, the new scheme of investment allowance for certain priority industries will save several industries from closure and avert the crisis of lakhs of people being thrown out of employment.

Another good feature of the Budget is the small relief to pensioners.

Sir, the benefits of all these measures proposed by the hon. Minister will reach only the working class and the middle and upper middle class of people living in urban areas consisting of a small fraction of our population while 80 per cent of our population live in rural areas and are mainly dependent on agriculture. I see no relief in the Budget for the small and medium farmers. Unless the condition of the farmer is improved, our entire economy will be upset. There has been an increase in water and power rates. Of course, some concessions have been given in regard to fertiliser. But these are not adequate. Even at the reduced prices, it is beyond the capacity of the small and medium farmers to purchase them. Since land reforms are being rigorously implemented in all States, there would be only small and medium farmers in this country in future.

The prices of many agricultural products have crashed recently. The price of groundnut in Andhra Pradesh is Rs. 40-45 per quintal now, whereas it was Rs. 90-100 per quintal last year. Paddy is now selling at Rs. 72 per quintal, whereas it was Rs. 100-120 per quintal last year. In the Krishna delta area, which is very fertile, farmers are reluctant to raise the Rabi crop of paddy as it is no longer remunerative for them. The farmers should, therefore, get support price¹ for their produce and the procurement price² should be raised so that agriculture becomes remunerative and the farmer gets some profit to maintain himself and his family, after meeting the cost of inputs. The licence-permit-quota system has not only created

an artificial situation, but has also led to all sorts of corrupt practices amongst officials and non-officials. Therefore, I would urge the Government to lift all barriers on inter-district and inter-State movement of food-grains.

Sir, there is acute power shortage in Andhra Pradesh. There was a 30 per cent power cut last summer affecting the small-scale industries. The tariff for domestic consumption is 45 paise per unit, the highest rate in the country, and 20 paise per unit for agricultural purposes. This is a great burden on the consumer and this affects industry as well as agriculture. Therefore, the Centre should Step up substantially its grant to the Srikakulam Hydel Project, if necessary through foreign assistance, so that the two units of 110 MW each are commissioned in 1978-79 and the remaining two units by 1979-80. Similarly, the Central assistance to the Nagar-junasagar Project should be substantially enhanced as it has immense possibilities of creating additional irrigation potential of the order of 11 lakh acres in a period of five years.

Though the voluntary disclosure scheme has brought in Rs. 1,500 crores to the exchequer, it is well known that it is only the tip of the iceberg and that the hidden black money is to the tune of Rs. 4,000—Rs. 6,000 crores. The Government should relentlessly pursue this and unearth the black money so that the economy is stabilised.

Sir, the population explosion is posing a dangerous problem and it would tilt our economy, in a few years if not curbed. We have already crossed the 600 million mark. I am glad that the allocation in the Budget for the current year and for 1976-77 for health and family planning has been increased over the previous years. Priority should be given to family planning, next to agriculture and industry. I would urge the Government to take drastic steps to curb the population explosion by enacting suitable legislation. I congratulate the Punjab Government for bringing in legislation fixing a ceiling of two children for every eligible couple. Haryana is following suit and I hope other States would also enact legislation to make it a penal offence to have more than two children unless the two children are of the same sex, in which case one more child may be permitted.

In the end, I would congratulate the Finance Minister for presenting a growth-oriented Budget with minimum taxation, over which all sections are happy. I would also take this opportunity to congratulate our people, particularly the working and salaried classes, for bearing the economic disciplines imposed on them to achieve economic stability and growth.

श्री जगदीश सिंह (उत्तर प्रदेश): उप-सभापति जी, मैं आपका बहुत आभारी हूँ कि आपने मुझे इस वित्त विधेयक पर बोलने का अवसर प्रदान किया। मुझे भी इस बात का सौभाग्य प्राप्त हुआ कि लोक सभा के अन्दर राज्य सभा की दीर्घा में मैं फाइनेंस मिनिस्टर के भाषण को सुन सका। मैं उनको इस बजट के लिए बधाई देता हूँ। एक बात के लिए जिसका जिक्र अभी श्री प्रकाशवीर शास्त्री जी ने किया कि जब वित्त मन्त्री जी ने महात्मा गांधी जी का नाम लिया और यह कहा कि गांधी जी कहा करते थे कि देहातों के अन्दर हिन्दुस्तान रहता है। “इंडिया लिब्ज इन् दि विलेजेज”—उस देहात की तरक्की किए बिना, वहाँ की गरीबी मिटाए बिना, हम देश का भविष्य ठीक नहीं कर सकते। मुझे यह विचार था कि हमारे फाइनेंस मिनिस्टर साहब को और किसी मामले में बधाई दी जाए या न दी जाए, लेकिन इस बात के लिए वे बधाई के पात्र हैं कि 27 वर्ष की आज़ादी के बाद कम से कम पहली बार उनको गांधी जी का नाम याद आया। इस बात के लिए वे बधाई के पात्र हैं कि उनको याद आई गांधी जी की और उनका वह वाक्य कि देहात के अन्दर हिन्दुस्तान रहता है, गरीब रहता है। कम से कम उनके मस्तिष्क में यह बात आई कि जब तक हिन्दुस्तान के देहात का भला नहीं हो सकता, हिन्दुस्तान की गरीबी दूर नहीं हो सकती, तब तक हिन्दुस्तान का भविष्य अच्छा नहीं हो सकता। हिन्दुस्तान का भविष्य अंधकारमय रहेगा यदि किसान और गांवों में रहने वाले मजदूरों की हालत अच्छी नहीं होगी।

[श्री जगबीर सिंह]

उपसभापति महोदय, मुझ से पहले प्रकाश-वीर शास्त्री जी बोले थे, जो हमारे ऐसे माननीय साथी हैं जिनकी मैं बहुत कद्र करता हूँ। वे इसको सामान्य बजट कह रहे थे, इसलिए कि कुछ कदम ठीक से उठाए गए जिससे कि इस देश की प्रोडक्टिविटी बढ़ेगी। लेकिन मैं आपके माध्यम से जानना चाहता हूँ अपने मित्र से कि क्या वे कदम उठाए गए हैं गरीब के भले के लिए या वे कदम उठाए गए हैं अमीर के भले के लिए? मेरा निश्चित विश्वास है—और आज भी शिकायत मौजूद है—कि सरकार की कथनी और करनी में अन्तर है। सरकार ने दो पैमाने बनाए हैं, दो चश्मे से देखा है—गांव में रहने वाले को एक पैमाने से नापा गया है और शहर में रहने वाले को दूसरे पैमाने से। (Interruption) श्री मेहता जी, आपको गांवों की बात क्या बताऊँ? मैं कह रहा था, आज वह हमारी शिकायत ज्यों की त्यों मौजूद है।

श्री खुरशीद आलम खान (दिल्ली): हम सभी चश्मा लगाए हुए हैं।

श्री जगबीर सिंह: सुलतान सिंह जी से पूछिए, उनके कौन सा चश्मा लगा हुआ है? मैं आपके माध्यम से एक बात कहना चाहता हूँ। ईमानदारी और समझदारी के साथ इस बजट को देखेंगे तो आप उस पैमाने से नाप सकेंगे। तो मैं कह रहा था कि यह ईराफ़ प्रास्पेक्टिव कहा जाता है; कहा जाता है कि देश के अन्दर तरक्की हुई, हम इस बजट को 27 वर्ष के इतिहास से अलाहिदा नहीं कर सकते। हमको देखना पड़ेगा; 27 वर्ष के इतिहास के साथ-साथ इस बजट को देख कर आप पूछें कि आखिर हमने किया क्या है इन आजादी के दिनों में? उपसभापति महोदय, मेरा सिर शर्म से झुक जाता है जब मैं आंकड़े देखता हूँ। मैं आंकड़े आप को बताना चाहता हूँ, पंचवर्षीय योजनाओं के युग के। 1951-52 तक गांवों में

रहने वालों की आमदनी 27 प्रतिशत थी जब कि शहरों में रहने वाले व्यक्तियों की आमदनी 73 प्रतिशत थी—यह था अन्तर लगभग 1 और 4 का। वह एक प्लान के बाद, 1956—61 तक हमारे गांवों में रहने वालों की आमदनी रह गई केवल 24 प्रतिशत। अनुपात बढ़ा या घटा? फिर 1961—67 तक गांवों में रहने वालों की वह आमदनी 20 प्रतिशत रह गई और शहरों में रहने वालों की आमदनी 80 प्रतिशत हो गई। उपसभापति महोदय, 1966—71 तक गांवों में रहने वालों की आमदनी और कम हुई—18 प्रतिशत रह गई। यह है हमारे प्लानिंग के युग का हाल। श्री मेहता जी सोचें, उनकी सरकार सोचे इस पर। इतना ही नहीं, अगर मैं आपको यह कह दूँ, बहुत जिम्मेदारी के साथ कि 1960-61 की प्राइसेज के हिसाब से ऐसे व्यक्ति जो कि पावर्टी लाइन से नीचे रहते हैं, जिन के पास 20 रु० माहवार की भी आमदनी नहीं है, आज 2/3 हो गए हैं, 1967-68 से पहले उनकी तादाद केवल 2/5 थी। उनकी गरीबी बढ़ी और गरीबों की गरीबी बढ़ी। इस तरह से गरीब और अमीर के बीच में खाई बढ़ी और यह हमारे प्लानिंग का परिणाम हुआ है। आज हमको देखना पड़ेगा कि हमारे वित्त मंत्री जी ने इस बजट के माध्यम से इन बातों को यानी गरीबी को दूर करने की कोशिश की है या नहीं और गरीब व अमीर के बीच की खाई घटाने की कोशिश की है या नहीं?

मेरा तो आज भी आरोप है कि इस बजट के माध्यम से इस खाई को बढ़ाने का प्रयत्न किया गया है और इस खाई को पाटने की कोशिश नहीं की गई है। जब मैं यह खाई बढ़ाने की बात कहता हूँ तो इस सन्दर्भ में मैं यह निवेदन करना चाहता हूँ कि आज टैक्स कंसेशन किन को दिए गए हैं? आज जो कंसेशन दिए गए हैं वे बड़े आदमियों को। आज चिन्ता किस की की गई है? जिनकी आमदनी ज्यादा है। फिर किस की

की गई है? जो इंडस्ट्रियलिस्ट हैं। आज जो गांव में रहने वाले किसान हैं, उनकी कोई चिन्ता नहीं की गई है। मुझे तो दुःख इस बात का होता है कि हमारे वित्त मंत्री जी को इस बात का अन्दाजा नहीं है कि पैदावार बढ़ाने के लिए किन-किन चीजों की आवश्यकता होती है, जिसकी वजह से किसानों की पैदावार बढ़ सके। वित्त मंत्री जी ने अपने भाषण में यह फरमाया है :

"The prospects for agricultural development have improved greatly on account of the vigorous steps taken to increase the supply of quality seeds, water and fertilizers."

ठीक बात है। अगर हमें इस देश में खेतों की पैदावार बढ़ानी है तो हमें क्वालिटी सीड्स की आवश्यकता होगी। आज यह बात माननी पड़ेगी कि हमारे किसानों को अच्छे क्वालिटी के बीज दिए जाते हैं, लेकिन मैं इस सम्बन्ध में यह निवेदन करना चाहता हूँ, उनकी कीमत क्या रखी गई है? एक सवाल किसानों के सामने यह आता है कि जिस कीमत पर उसकी पैदावार ली जाती है, क्या उसी हिसाब से उसको क्वालिटी सीड्स दिये जाते हैं। उसका कहना है कि उसको उसकी पैदावार के मुकाबले में सीड्स के दाम ज्यादा लिये जाते हैं। उसका गेहूं तो कम दाम पर ले लिया जाता है, लेकिन उसको क्वालिटी सीड्स ज्यादा दामों पर दिया जाता है। फिर आप किस तरह से उससे आशा कर सकते हैं कि वह अपने खेतों में अच्छी बीज का उत्पादन करे और उसका उपयोग करे। मैं समझता हूँ कि वह नहीं कर सकता है।

दूसरी बात पानी की है। यह बात ठीक है कि बिना पानी के वह पैदावार अपनी बढ़ा नहीं सकता है। मैं आपके माध्यम से फाइनेंस मिनिस्टर साहब से जानना चाहता हूँ कि जब देश में पैदावार बढ़ रही है तो किसानों को पैदावार बढ़ाने के लिए जिन चीजों की आवश्यकता होती है उनके दाम क्यों बढ़ते ही चले जा रहे हैं। आज वाटर रेड्स

तीगुने और चौगुने हो गए हैं और लगान की दर भी बढ़ा दी गई है। इस तरह से आपने क्वालिटी सीड्स के दाम बढ़ा दिए हैं और पानी के दाम भी बढ़ा दिए हैं, तो फिर किसान किस तरह से ज्यादा पैदावार कर सकता है।

मन्त्री जी ने फर्टिलाइजर का जिक्र किया और इस बारे में काफी शोर हुआ कि दाम कम कर दिए गए हैं। मुझे यहां पर यह शेर याद आ जाता है ?

बहुत शोर सुनते थे पहलू में दिल का,

जो देखा तो एक कतरा खून न निकला।

जो लोग शहरों में रहते हैं उनको मेरी बात कड़वी लगेगी, क्योंकि खेतों में जो लोग काम करते हैं, जिनको इसका अनुभव है, वही मेरी बात को समझ सकते हैं। श्री सुलतान सिंह मेरी बात को खामोशी के साथ सुन रहे हैं। तो मैं कह रहा था कि फर्टिलाइजर की कीमत घटाने के बारे में काफी शोर किया गया कि हमने यूरिया की कीमत कम कर दी है, फास्फेट की कीमत कम कर दी है और दूसरे फर्टिलाइजर्स की कीमत कम कर दी है। लेकिन मैं उनसे यह पूछना चाहता हूँ कि क्या उन्होंने तीन वर्षों का हिसाब देखा कि कितनी गुना कीमत इस बीच इसकी बढ़ा दी गई थी? सरकार जिस कीमत पर किसानों को फर्टिलाइजर दे रही थी उसी का यह परिणाम हुआ कि सरकार के पास स्टॉक जमा हो गया है। यदि मंत्री महोदय चाहते हैं कि फर्टिलाइजर खेतों में पड़े फिर भी सरकार आप इस प्रकार से उसकी कीमत बढ़ा रही है जिस के कारण किसान उसको खरीदने में समर्थ नहीं है। आप इसकी इतनी कीमत रखें जिससे वह इसको खरीद सके और किसानों को खेती करने के लिए हर तरह का प्रोत्साहन मिल सके। सरकार को इसकी कीमत कम करनी चाहिये ताकि किसान इसको अपने खेतों में प्रयोग कर सके ताकि पैदावार बढ़े।

[श्री जगबीर सिंह]

ये तीन बातें तो मैंने सदन के सामने रख दी हैं, लेकिन चौथी बात जो सब से महत्वपूर्ण बात है और जो सब से आवश्यक बात है वह भी पैदावार बढ़ाने के बारे में और इसका इस बजट स्पीच में मंत्री जी ने कहीं भी जिक्र नहीं किया है। वह है 3 P. M. इंसेंटिव टु प्रोड्यूस। किसान किस लिये पैदा करे। मिनिमम इकोनामिक फेयर प्राइस जो सरकार ने सोची है या किसान को क्या देना चाहते हैं। उस के प्रोड्यूस की प्राइस कम होती चली जाय उस की किसी को चिन्ता नहीं। आज भी कहा जाता है कि 105 रुपये क्विंटल गेहूँ का दाम उस को दिया जाएगा, लेकिन उसका भी अभी निर्णय नहीं हुआ है। मैं ज्यादा कीमत की बात नहीं करता, कहा जाता है कि कीमतें ज्यादा होने से इन्फ्लेशन हो जायगा। यह दोनों वैसे कंट्रेडिक्टरी बात हैं, लेकिन जब मिनिमम फेयर प्राइस देना चाहते हैं तो कम से कम हिसाब किताब तो लगवा लीजिए एक्सपर्ट्स से कि कितनी कीमत पर किसान उस गल्ले को पैदा करता है और कितनी मिनिमम फेयर प्राइस उस की किसान को मिलनी चाहिए। उसे कितना नफा मिलना चाहिए और किस कीमत पर किसान उसे सरकार को दे सकता है। आप ने फेयर प्राइस की बात सोची है इसी का बड़ा शोर है। आज बड़ा शोर है इस बात का भी कि कीमतें घट गयी हैं। इन्फ्लेशन कम हो गया है। मैं जानना चाहता हूँ कि कीमतें किन्किन चीजों की ज्यादा घटी हैं? क्या किसान के प्रोडक्शन की कीमत ज्यादा घटी है या जिन चीजों को किसान अपने इस्तेमाल के लिए ले जाता है उस के इस्तेमाल में आने वाली उन चीजों के दाम ज्यादा घटे हैं। उपाध्यक्ष महोदय, मैंने पहले भी कहा था और आज फिर उस को दोहराना चाहता हूँ कि हम पैरिटी इन प्राइसेज को देखना पड़ेगा। किसान जिस चीज को बाजार में बेचता है वह उस को होल सेल में बेचता

है और जिस चीज को वह खरीदता है वह उस को रिटेल में खरीदता है। तो आज हम को पैरिटी को मेन्टेन करना पड़ेगा उस की कंज्यूमर गुड्स में और उस के जरिये बेचे जाने वाली चीजों में। अगर यह पैरिटी रखना संभव नहीं तो सरकार को यह कहने का अधिकार नहीं कि उस ने किसान के लिये कुछ किया है। मैं बहुत जिम्मेदारी से कहना चाहता हूँ कि इस बजट को देखने के बाद मुझे तकलीफ होती है और मैं जिम्मेदारी से कह सकता हूँ कि कोई भी कदम इस प्रकार का नहीं उठाया गया है कि जिस से किसान को इंसेंटिव मिले और किसान अपनी पैदावार बढ़ाने की बात करे।

उपाध्यक्ष महोदय, मैं एक बात और इस मिलसिले में कहना चाहता हूँ कि यह प्लान्स का युग रहा है। पहले प्लान में कृषि पर 37 परसेंट खर्च किया गया है आफ दि होल बजट, जो कि घट कर दूसरे प्लान में 21 परसेंट रह गया और आज जो मैंने निकाला यह 23 परसेंट के करीब पड़ता है। आज भी कृषि पर हम जितना पहले प्लान में खर्च करते थे उतना खर्च करने के लिए तैयार नहीं हैं। तो यह है कृषि की उपेक्षा और दूसरी ओर उपाध्यक्ष महोदय, मैं बहुत जिम्मेदारी से कहना चाहता हूँ कि इस देश की गरीबी तब तक दूर नहीं होगी जब तक गांवों में रहने वाले झोपड़ी में रहने वाले किसान की गरीबी दूर नहीं होगी। इस देश की गरीबी तब तक दूर नहीं होगी जब तक आज जो बेरोजगार नौजवान धूमता है उस को आप रोजगार नहीं दे पायेंगे। उसके लिए आज क्या है? उस का तरीका आप ने यह अपनाया है कि आप आज टैक्सटाइल इंडस्ट्री को, शुगर इंडस्ट्री को मार्डनाइज कर रहे हैं। हम पहले से ही कहते चले आये हैं और हमारी पार्टी का विश्वास है कि आप को छोटे-छोटे उद्योगों पर जोर देना पड़ेगा और बड़े उद्योग के कारखाने उन्हीं चीजों के लिए होंगे जिन का उत्पादन छोटे उद्योग में नहीं किया जा सकता। बल्कि

हमारा तो यह विचार है और विचार ही क्या, हम को तो यह करना चाहिए था कि टेक्सटाइल इंडस्ट्री में जो कपड़ा हमारे यहां पैदा होता है उस को पूरे का पूरा आप विदेशों में भेजिए और हमारे देश में जो हेंडलूम का और खादी का कपड़ा बनता है उसका इस्तेमाल होना चाहिए। ऐसा होने पर ही गरीब को रोजगार मिलेगा। मिल्स के मॉडर्नाइजेशन से गरीबों को रोजगार नहीं मिलेगा और मुझे तकलीफ हुई कि यह समाजवाद कहलाने वाली सरकार, समाजवाद का डोल पीटने वाली सरकार आज भूल गयी है अपने वचनों को और कहते हैं कि हम शुगर इंडस्ट्री का नेशनलाइजेशन करने जा रहे हैं। आज आप की नेशनलाइज की हुई इंडस्ट्री कहां हैं। आप की सरकार यहां भी है और उत्तर प्रदेश में भी है। हमारी पहले से मांग रही है कि शुगर इंडस्ट्री का नेशनलाइजेशन होना चाहिए। (Interruptions) अगर हम ने भुला दिया तो उसका सुधार आपको करना चाहिए था, मैं यही कह सकता हूं। आज टैक्सेज में कुछ रियायतें दी गयीं, 77 से 66 कर दिया गया बड़े आदमियों के लिये। हो सकता है कि

The richer you are, the more
gainer you are.

The poorer you are, the more
you have to pay.

यह है एक सेंटेंस के अन्दर सारांश।

उपाध्यक्ष महोदय, टी० बी० की बड़ी चिन्ता की गई है। रेफ्रिजरेटर की चिन्ता हुई। मैं जानना चाहता हूं कि आपके माध्यम से कि कौन गांव में रहने वाला टी० बी० खरीदेगा? कहां रेफ्रिजरेटर हैं। इसकी आवश्यकता है तो दिल्ली में है, बम्बई में है। मिडिल क्लास आदमी नहीं ले पाता। अगर मिडिल क्लास आदमी लेता है। उनकी फिक्र हुई। मोटर पर पैसा कम हुआ, लेकिन मन्त्री जी ने यह नहीं कहा कि ट्रैक्टर पर भी पैसा कम कर दिया जाएगा।

ट्रैक्टर भी सस्ता दिया जाएगा किसान को। यह दृष्टिकोण में अन्तर है। मुझे वह शिकायत थी और वह शिकायत आज भी ज्यों की त्यों मौजूद है।

इन्होंने टैक्स बढ़ाया मैडिसन पर। आप खिलवाड़ करना चाहते हैं। मैडिसन इस प्रकार की होंगी जिनकी कीमतें ज्यादा हो जायेंगी। मैं इसका पूरी शक्ति से विरोध करना चाहता हूं।

उपाध्यक्ष महोदय, यह सरकार बघाई की पात्र है तो केवल एक चीज के लिए। चाहे सुलतान सिंह जी को बघाई दी जाए, चाहे सरकार को दी जाए चाहे फाइनेंस मिनिस्टर को दी जाए। जो उन्होंने डिफेंस के ऊपर खर्चा बढ़ाया है उसके लिए वे बघाई के पात्र हैं। इसलिए हमारे दरवाजे पर पाकिस्तान है और हमारे जवानों ने खून की होली खेलकर जो जमीन हासिल की है उसको यह सरकार वापस कर देते हैं शिमला पैक्ट में जाकर। जब यह तरीका रहा हो कि यदि चीन हमसे हमारी भूमि ले लेता है तो हम लेने की हिम्मत नहीं करते हैं, कहने की हिम्मत भी नहीं कर सकते हैं, उस वक्त कम से कम सरकार के दिमाग में यह अवश्य आया कि डिफेंस पर खर्चा बढ़ाने की आवश्यकता है। जवानों की तनख्वाहें बढ़ाई, अफसरों की तनख्वाहें बढ़ाई हैं, इसके लिए सरकार बघाई की पात्र है, लेकिन आज भी अगर मुकाबला करें पाकिस्तान और चीन से अपना तो नालूम होगा कि हमारा परसेंटेज ऐक्सपेंडीचर कम है डिफेंस के ऊपर उन देशों के मुकाबले में। लेकिन फिर भी जो यह कदम उठाया है, इसके लिए सरकार बघाई के पात्र हैं और मैं समझता हूं कि सरकार इस ओर कदम उठायेगी और हमारे साथ खिलवाड़ नहीं करेगी।

(Time bell rings)

मैं अधिक न कहकर अपनी बात खत्म करता हूं और यह आशा करता हूं कि सरकार

[श्री जगवीर सिंह]

उन लोगों की ओर ध्यान देगी जो कि उपेक्षित रहे हैं। जोकि आज भी गरीबी की बजह से पिसे हुए हैं, जिनको खाना नहीं मिलता है, जो गांव और देहात में रहते हैं उनकी ओर ध्यान देगी। सरकार ध्यान देगी अधिक पैदावार बढ़ाने की ओर।

उपाध्यक्ष महोदय, एक बात और कहना चाहता हूं, इस सिलसिले में, कि हमेशा देहात की खुशहाली से शहर की खुशहाली जुड़ी हुई है। आज जो हम देखते हैं कि कपड़े के स्टॉक्स बढ़ गये और चीजों के स्टॉक्स बढ़ जाते हैं। तो इसका कारण यह होता है कि किसान जो इस देश के अन्दर 70 प्रतिशत है तो उसकी हालत जब अच्छी नहीं होती है तो वह बाजार में जाकर कुछ खरीदेगा नहीं। जब किसान की हालत अच्छी होगी तो वह बाजार में जाकर कुछ खरीदेगा, खर्च करेगा तो इस देश में किसान की मालदारी पर खुशहाली निर्भर करती है। जब किसान मालदार होगा तो देश खुशहाल होगा। तो मैं चाहूंगा कि सरकार इस ओर ध्यान दे और जितने कदम हों उन कदमों को उठाये। अन्त्यवाद।

MR. DEPUTY CHAIRMAN : Shri H. D. Malaviya. Not here. Shrimati Sumitra Kulkaroi. Not here. Shri D. N. Dwivedi. Not here. Yes, Shri M. Anandam.

SHRI M. ANANDAM (Andhra Pradesh) : Mr. Deputy Chairman, Sir, the Budget for 1976-77 has some very distinct features compared to the usual budget we have had in earlier years. The features are all calculated to import dynamism into the economy in respect of both agriculture and industry. If we look to the various types of encomiums paid to the Budget, I am impressed by at least one praise by Mr. Palkhivala who yesterday in a speech at Eimombay said that it was a modern Budget. He described it as epochmaking in the history of the Indian Republic and he said that the Budget represented a shift from fiscal theology to fiscal rationalism. We have all known what Palkhivala was in all these years. He has been criticising the Government in and out of season, and to get a praise from him is

really something very great. I must congratulate the Government on having presented such a purposeful Budget this year.

I can also say that this is the first time when it has been realised that realistic rates of taxes alone would bring in better revenues than the expropriatory taxes that have been levied year after year. And it has also been realised that a tax-payer would abide by the law if the tax rates are really reasonable and within his own means of payment. These are the two basic principles on which the hon. Minister for Finance has presented to us the direct taxes budget. One other thing which we have got to note is that in spite of this reduction in the rates of income-tax and wealth-tax, it will leave with the people nearly Rs. 185 to Rs. 200 crores of extra money that would be utilised for the purpose of further investment and economic growth. This is also one of the basic things that we must realise in this year's Budget. After saying all these things, I find that there is a very small distressing thing so far as corporate tax is concerned. I have not seen any appreciable relief given to the corporate sector. Mr. Deputy Chairman, Sir, you will very well understand that so far as our country is concerned, most of the investment made is through the corporate sector. And whatever incentives that we try to give must be given to the corporate sector so that it may help in the growth of industry. But excepting for a marginal relief in the surcharges charged on the corporate sector, I do not find any substantial relief given to the corporate sector. At the same time, I realise that it may not be possible for the government to go on giving reliefs in one year itself and that they have to consider the impact of the reliefs that have been given in personal taxes during this year so that if they work really well, they may consider what tax reliefs they should give in respect of the corporate sector.

We have seen that these reliefs in the personal taxes have not improved the share market, or they have not improved the investment market. The markets are still sluggish. The reasons are really very obvious. The announcement that the Finance Minister has made that the lending rate has been reduced from 18 to 16.5 per cent has not made any appreciable impact on the investment sector because.

still the investors feel that a rate of 16-5 per cent will not bring in enough capital for risk investment, especially when we look to the dividend returns. Dividend is paid on the risk capital employed and I do not think during the last few years, the dividend rate has gone up beyond 12 to 15 per cent. If you really want investment in the corporate sector, there is necessity not only for reducing the rate from 16-5 per cent to less than 12 per cent, but there is need for giving greater incentive for people to invest. The only incentive that has been given during this year for industry is to reintroduce the investment allowance at the rate of 25 per cent on the capital invested in industries. As you know, this investment allowance is only another form of development rebate. Here again, this allowance is given purely on a selective basis and not to all the industries. I would have appreciated if the Finance Minister had made it a blanket investment allowance to all the industries started from this year onwards.

There are certain marginal reliefs given in excise duties. But they are not enough to overcome recession and promote growth of capital industries. Something more has to be done. I know everything cannot be done at one time and I am sure Government will give greater consideration to these aspects in the years to come.

I am also happy to note that the Government is trying to set up a committee to go into the indirect tax structure. All these years, committees have gone only into the question of direct taxes. It is really laudable that this year the hon. Finance Minister has announced that he would set up a committee to go into the entire indirect tax structure. This is very necessary because we should realise that tax evasion is not only in direct taxes, but there is considerable tax evasion even in indirect taxes and there is, therefore, need for rationalising it so that even in respect of indirect taxes there is not much evasion. I can cite an example to show how rigorous some of these indirect taxes are. Take, for instance, cigarettes. For a turnover of Rs. 1 crore in cigarettes, 60 per cent goes as duty on manufactured cigarettes and 25 per cent goes as tax on manufactured tobacco. This means nearly 85 per cent is taken away by the Government as tax. I do not say it is unreasonable,

but this leads to lot of temptation for industries to evade the turnover so that by suppressing a crore of rupees as turnover, he can save nearly Rs. 85 lakhs by way of evasion. When it comes to direct taxes, in a similar situation, the evasion is only about 40 to 50 per cent. While considering the question of rationalisation of indirect taxes, it should also be taken into consideration to what extent the rigour in heavy tax will make the people evade the tax.

There is also another thing which we have to know when the Committee goes into the question of rationalisation of indirect taxes. These indirect taxes are not only levied by the Central Government, but also by the State Governments. The main source of income of any State Government is the sales tax and you have seen that during the last few years the rate of sales tax has gone up from 2 per cent to

5 per cent. On certain commodities it is more than 10 to 11 per cent. In respect of certain essential commodities such as groundnut oil, if you take the total impact of tax, one has to pay 5 to 6 per cent on groundnut seeds and another 5 to

6 per cent on oil and cake, thus totalling about 10 to 11 per cent. This is really a great temptation for the people to evade the turnover and escape from payment of indirect taxes.

So, my suggestion is that if a Committee is appointed for the purpose of going into the question of rationalising the indirect taxes, this Committee also should go into the question of indirect taxes levied in the States so that purposeful recommendations are made by the Committee for the purpose of rationalising the entire tax structure.

Sir, I would now like to deal with a few of the clauses of the Finance Bill which has relevance to this Budget.

One of the clauses is clause 12 which withdraws the Capital-Gains Tax exemption from transfer of personal jewellery. This is really a very welcome measure. If I remember right, during the debate on the last Budget, I had said that it was unjust to have exemption of the Capital-Gains Tax in respect of sale of jewellery and I had then suggested that if anybody sold jewellery and invested the money in any productive field, the exemption must continue and must be given, not only in respect of

[Shri M. Anandam] personal jewellery, but also in respect of other types of movable or immovable property which is unproductive in nature, but is put to productive use. What I said was that in order to boost investment in industries and support economic growth, there was need for conversion of unproductive asset into a productive one and, for doing so, I suggested that any capital gains accruing on account of any sale of unproductive assets must be exempted from the Capital-Gains Tax. I am sure, Sir, that the honourable Minister will take note of this suggestion and see that at least next year, when he comes forward with a new Budget, he will consider giving this exemption not only in respect of personal jewellery, but also in respect of every type of unproductive asset which is sold for the purpose of conversion into a productive one.

Then, Sir, I come to clause 15 dealing with withdrawal of tax exemption in respect of the income of the Hindu Undivided Families from specific investments. I have not understood the logic behind it. I know what the clause says. If any person has an independent income of more than eight thousand rupees or so, the exemptions in respect of the Hindu Undivided Family of which he is a member, should be withdrawn. I would like to submit, Sir, that the concept of HUF and the concept of individual are two different things and has been recognised in the law all these years and if the Government did not want to have these two concepts, the best thing for it would have been to completely do away with the concept of HUF and treat it on par with an individual. But, to withdraw the exemption granted to these assesseees, insofar as the Hindu Undivided Families are concerned, is rather very unjust and unfair and it is so especially in the case of withdrawal of the tax holiday profits in respect of new industrial undertakings under Section 80.1, withdrawal of exemption in respect of backward areas, withdrawal of exemption in respect of dividends, interest on deposits, etc. and the withdrawal of exemption in respect of investment of two thousand in Unit Trust. All these things are going to work a havoc on the concept of HUF itself and, as I said earlier, if the Government really wanted to do away with this concept of HUF itself, it could have done it in a better fashion by saying that the

income of the various co-parcenors would be added on to their personal incomes and the assessment would be made separately instead of having a separate assessment on the HUF.

Then, Sir, I come to clause 27(2)(b) of the Bill which deals with the exemption of income in respect of lawyers and solicitors. I do not think I would be branded selfish. I am a Chartered Accountant and I am also one of the professionals and I know that the outstanding fees of the Chartered Accountants is more than that of these people and not to count the outstanding fees in respect of the lawyers and solicitors as part of wealth and count it as part of wealth in the case of Chartered Accountants is unjust and unfair. I request that the honourable Minister must consider amending the provision to include all the professionals, whether they are lawyers, solicitors, chartered accountants, doctors or architects, whoever they may be and their outstanding fees should not be counted as part of their wealth.

Finally, Mr. Deputy Chairman. Sir, I am happy to say that the general price level, which has dropped by 14 per cent since October, 1974, will stabilize itself at the level or at least will slightly come down. The reasons are as follows.

Various anti-inflationary measures have been taken by the Government during the last one year, and they will continue to be taken in future also.

Stocks of foodgrains worth about 11 million tonnes are already there as buffer stock, and with the reduction in prices of fertilizers, additional irrigation facilities which are now contemplated, there will be an increase in agricultural output which would promote stability in agricultural prices.

The financial impact of the Budget, as we see, on prices would also be very negligible, because the Budget envisages a deficit of only Rs. 325 crores, that is, 2-6 per cent of the total money supply. This is very small and I do not think there is going to be any inflationary trend in respect of prices.

On the whole, I may say, the Budget is anti-inflationary, and I congratulate the hon. Minister on presenting such a Budget to make social justice compatible with economic growth.

MR. DEPUTY CHAIRMAN : Mr. Ganguli.

SHRI SALIL KUMAR GANGULI (West Bengal) : It has been said in all the Press, which is now controlled by the Government entirely, that the last decade has been a decade of progress. Now, let us see how much progress has been made in this decade.

' Sir, the Economic Survey says that in 1975-76, cloth production has declined by over 10 per cent. The cloth production has declined from 15.2 metres in 1965-66 to 12.9 metres in 1974-75. After the Bonus Ordinance, the purchasing capacity of the workers has diminished and large stocks are remaining unsold. In fact, in this decade the availability of cloth has been much reduced. Unemployment has grown in 1975-76 to more than 90 lakhs as recorded in the Registers of Employment Exchanges. There must be many more unemployed or semi-employed people who have not been taken into account in preparing these Registers.

According to the Economic Survey, published by the Government of India a few weeks back, availability of cereals had declined from 418 grammes in 1965 to 373.6 grammes per day per head in 1975. The availability of pulses which are the only source of protein for the common man has declined from 61.2 grammes in 1965 to 41.7 grammes in 1975. Very recently, the Labour Minister has said that since the emergency, 4.7 lakh workers have been laid off, more than 2.21 lakhs being in West Bengal alone. The number of people below the poverty line has increased. In

[The Vice-Chairman (Shri Loknath Misra) in the Chair].

the last 10 years this increase has been enormous. The annual average index of wholesale prices of foodgrains has gone up from 154 in 1965-66 to 401 in 1974-75. Central and State taxes have increased from 8064 crores in 1972-73 to Rs. 12,776 crores in 1975-76.

This has been the lot of the common people during this decade of so-called progress.

What has happened to the big business? The Economic Survey says that the index of prices of variable dividends of Industrial securities has gone up from 76.7 in 1961-62 to 170.1. That is to say, disclosed profits have grown by 250 per cent. The bulk of the financial resources of the Governmental financial institutions and nationalised banks has gone to the monopoly and big industrial houses. There has been a colossal increase in dependence on foreign aids.

Sir, the gross foreign aid authorisation amounted to Rs. 4200.8 crores upto the end of Third Plan in 1965-66 which was the first year of this decade of so-called progress. Sir, the gross total assistance at the end of 1975-76 is a little more than Rs. 16,000 crores. The Plan outlay has been increased in this year's Budget depending largely on increased foreign aid, and this may be termed as "self-reliance dependent on foreign aid." We are becoming self-reliant! Sir, there has been a terrible recession which the Government has started calling sluggishness. The stock position of several industries has not been mentioned in this year's Economic Review. Stocks of the meagre quality of steel which India produces have gone up and piled up and the Government is looking for export possibilities because there is no internal demand.

Sir, from the very first year of this decade of so-called progress, the economy has been stagnating because of the growing impoverishment of the masses. The capacity of the internal market has been continuously shrinking due to the shrinkage in the real income of the workers, poor peasants and agricultural labour.

Sir, the Budget has given many concessions to the upper income groups but has not given much relief to the lower and middle income groups. The scheme of impounding of 50 per cent of the increase in the dearness allowance has not been discontinued. Sir, multi-nationals are being invited, and the Government expects to recover the economy by boosting up the exports. Unfortunately, we can safely predict that this is not going to happen. It has never taken place in any country under this situation. Sir, the fact is that the Budget shows that the mixed economy which this Government has been pursuing is still!

[Shri Salil Kumar Ganguli] being continued with the same outlook where the commanding heights are still held by the monopoly houses, big business and the feudals. No land reform has taken place and is not likely to take place because of the lack of political will on the part of the ruling party, whatever may be said on the floor of the House or outside or in the Press. Sir, this commanding height is being held, and the Budget seeks to help the big business monopolists and feudals to continue to hold it at the expense of the medium sector, small sector and the poor peasants. Thank you, Sir.

SHRI KRISHNA BAHADUR CHETTRI (West Bengal) : Mr. Vice-Chairman, Sir, I feel myself very proud to stand and support the Budget presented by the hon. Finance Minister. I congratulate him for his bold steps taken to protect the interests of the common people, particularly the weaker sections of the community. Sir, the total Plan outlay of Rs. 7,800 crores for 1976-77 represents an increase of 31.6 per cent over the allocation of 1975-76. It is really an adventurous step on the part of the Finance Minister. But in my opinion, Sir, if the upper income groups, the business community and the industrial community sincerely stand by the side of the Government and pay their income-tax and raise their investments in the industry in the light of the concessions and different reliefs given to them, I am sure, this Budget will create a great impact on the common people. But, Mr. Vice-Chairman, Sir, it is to be seen to what extent the upper income groups, the business community and the industrial community will appreciate the reliefs and concessions given to them and reciprocate equally in the interest of industrial growth because of the tax reliefs and other concessions. Sir, the additional tax yield is only Rs. 48 crores in the Central part of the Plan whereas there is a deficit of Rs. 368 crores in the present Budget which may go even beyond this figure. It may even go beyond this figure. Ultimately, I think, the Reserve Bank of India has to come forward and help the Government of India in addition to the sum of Rs. 480 crores which has to be borrowed from the impounded D.A. fund of the workers. On the top of that, the reliance of the external assistance to the tune of Rs. 819 crores cannot be avoided. Therefore, we have to

be very vigilant and strict and see that this bigger plan outlay does not give birth to inflation again, which we had been very successfully able to contain now.

Sir, so far as the agricultural income-tax is concerned, I want to make one suggestion. In the case of those farmers whose income is below a certain limit, I think they should not be asked to file their returns because these income-tax returns are very complicated matters and these farmers are not able to fill up the forms correctly. I think that in the case of people whose income is up to Rs. 18,000 per annum from salaries, no income-tax returns need be filed although they pay income-tax. Could not such a device be adopted in the case of our farmers also?

Mr. Vice-Chairman, Sir, I welcome the relief provided to the pensioners. I also welcome the new social security scheme introduced for the benefit of industrial workers because they have not to pay anything towards it from their pocket. I wonder why this sort of a social security measure was not offered to the old and aged also? I would suggest that some such sort of an old age pension should be introduced for aged people also and the implementation of this scheme should be made obligatory upon all the States. I would earnestly request the hon. Minister to review this particular matter.

Sir, our hon. Finance Minister has rightly pointed out that an effective attack on rural poverty and under-development can only be planned within the framework of an integrated programme of rural development based on a detailed knowledge of local needs, resource, endowments and potentialities. We have immense potentialities of employment opportunities under any such scheme, particularly the rural youth who will benefit a great deal because at the moment they do not have scope for enough employment opportunities in the industrial towns.

Moreover, Sir, the construction of rural roads, particularly in the border areas, is a very vital thing. The sum provided towards this end is only Rs. 15 crores and, in my opinion, it is far from adequate. More funds should have been provided for this purpose.

[Shri Krishna Bahadur Chettrij Sir, the hon. Finance Minister has also laid emphasis on maximum utilisation of locally available resources, including natural resources. Unless we prepare our plans according to the requirements of the area, particularly the *aneluil*, which comes under the Plan, the poor people will get hardly any benefit. The time has come when we have to forget about the district plans also. We have politics there too. So our plans should go lower and lower to the bottom till they tackle the problems of the *cmehal*. Then, Sir, formulation of plans according to the requirements of the local areas will not solve the problems unless we ensure that they are implemented. If that is not done, people will lose faith in the Government. We have seen in many cases that schemes have been prepared and surveys conducted simply to be kept frozen on the shelves of the departments. For instance, in the case of Darjeeling District, which is an industrially backward district, we had prepared a plan, the Ramman Hydro-Electric project long ago.

And this was prepared according to the local needs and according to the availability of the natural resources. Only last week in this House; the hon. Minister of Energy, while replying to my question, said: "This is now being examined and we in our Ministry are considering whether it can be included in the projects under the Sixth Plan. But the ultimate decision will have to be taken jointly in consultation with the Planning Commission and at this stage I cannot make any firm commitment." So, Sir, this is the fate of a project which is located in the industrially backward area. The broad policy of the Government is to give top priority in the setting up of industries in the hilly areas and the industrially backward areas. The same thing happened with regard to the watch factory to be set up in my district even though the feasibility report and every other thing was complete. My humble submission is that if the feasibility report of any project in this country is finalised, the work should be started immediately. This will only gain the confidence of the people. I would like to urge upon the hon. Minister to include, if possible, this project in the next year's Budget. It will benefit, to a great extent, the tea industry of the whole of North Bengal which needs immediate modernisation.

You may be aware of the fact, Sir, that the prospects of the tea industry in North India are not bright as many of the tea gardens have been closed and many of them are sick. I think this is the right time that the Government should come forward with some concrete proposals.

I welcome the tax relief given to the Darjeeling tea which falls under zone 3. So far as I understand, the relief is only 15 paise per Kg. Last year also, the relief given was 10 paise per Kg and the total relief, thus, comes to 25 paise per Kg. Even then, the excise duty on Darjeeling tea now is, I think, Rs. 1-25 per Kg. which is still the highest. This Darjeeling tea is the finest variety in the world. The cost of production is the highest and the yield is the lowest and the Government has also appreciated this difficulty. So, I would like to request the hon. Minister to see to it. The tax relief is not sufficient even to meet the statutory obligations to the workers. While giving relief to the management of the tea gardens, I think they should utilise this money in paying to the workers and discharging their other obligations towards the workers. I think Government has to see to it.

Lastly, Sir, it is gratifying to note that the Central allocation for tribals has been doubled, that is, Rs. 40 crores, and for hill areas, development has been speeded up and the amount has been stepped up to Rs. 36 crores from Rs. 20 crores in 1975-76. But, Sir, it is regretted that the schemes of many of the isolated villages, have not been included simply because of the fact that the population of the tribals in these villages is below fifty per cent. From my own personal experience, I can say, the conditions of these isolated villages and the conditions of the people living there are the worst.

I would like to urge upon the hon. Minister to include in the tribal subplans even those villages where the tribal population constitutes only 20-25 per cent. I would request the Minister to relax this population criterion while framing the tribal sub-plans.

SHRI HAMID ALI SCHAMNAD

I (Kerala) : Mr. Vice-Chairman, Sir, the hon. Finance Minister, Shri C. Subramaniam, has, through his Budget, tried to help the rich and the poor alike. As far as the

[Shri Hamid Aii Sehamnad] poor is concerned, there are no fresh taxes on consumer articles. As far as the rich is concerned, he has not only taxed them, but has also given tremendous reliefs. Mr. Subramaniam has presented the Budget when the circumstances are favourable. The year 1975-76 has relatively been a year of good economic performance with a bumper harvest, stabilisation in the price level, a marked improvement in the performance of the Public sector and better growth of industries. The Budget proposals would accelerate production and quicken the pace of economic growth. As has been pointed out by the hon. Finance Minister, the outstanding feature of the Budget is the increase in the plan outlay for 1976-77, which is of the order of Rs. 7,852 crores, an increase of 31.6 per cent. It is bound to stimulate all-round economic activity.

The Income-tax and Wealth-tax rates have been reduced. The earlier reductions have actually led to better tax collection. This has persuaded the Finance Minister to go a little further in the same direction. It is for the income-earners, especially professional, and businessmen, to respond to the gesture by paying in full what is due from them to the exchequer voluntarily. This would make them more honest. I hope they would rise to the occasion.

The voluntary disclosure scheme has brought into the open all the unaccounted income and wealth with some sections of the public. I hope they would take advantage of the situation and be in a position to contribute to national development. The compulsory deposit scheme has created great hardship for the workers. I would request the Finance Minister to withdraw this scheme.

I would like to say one thing as far as the Wealth-tax is concerned. Just like Income-tax, whatever is exempted should be exempted completely in computing the tax. For example, if a person has a wealth of Rs. 1,70,000, he should be taxed only on Rs. 70,000. The entire amount should not be taken into consideration for the purpose of levying the tax. We should see that the poorest people are not affected. The first Rs. One lakh should be exempted. If a person has property worth Rs. 6-7 lakhs

his entire property may be taxed. Some times, a man who does not pay Income-tax at all may be compelled to pay Wealth tax. After all, the value of the property would increase every year. This should be considered by the hon. Minister.

Duties on drugs and medicines should be reconsidered. This is affecting the human beings. Under any welfare State drugs should be within the reach of a common man.

The Budget has not given the expected relief to small farmers. Rural population does not get much encouragement for agricultural production. The reduction given in fertilizers is not enough as compared to the fall in the prices of the agricultural commodities. The agricultural prices have fallen by 50 per cent but the price of industrial products has not come down. Irrigation facilities that have been provided are not up to the standard as far as the farmers are concerned. Credit facilities are not there for poor farmers. The interest charged is very high. Credit facilities should be given to the farmers at a lower rate of interest. The hon. Finance Minister himself has made it clear in his speech, I quote :

"Modern agricultural requirements vastly increased the input of credit. Since nationalisation, commercial banks have expanded greatly their activities in the rural areas. There is, however, still a vast gap between what is available and what is needed. This gap is now sought to be filled partially by new established regional rural banks which will pay special emphasis on meeting the credit needs of the more vulnerable sections of the rural community."

So, the Finance Minister himself admits that there is a gap between what is available and what is needed. I appeal to the hon. Finance Minister to see that these farmers are given what is due to them for producing more and more agricultural products. Otherwise, they will run away from villages. They would not cultivate. Many of the farmers who are producing foodgrains will be compelled to shift to the commercial crops because they would find that to be more economical.

The other thing is, crop insurance scheme has not been worked out. The farmers.

should be able to insure their crops against the vagaries of nature. If there is any damage to his crops on account of any unforeseen reasons, like flood or drought or any other natural calamity, he should be able to get compensation just like any other insured article. This would help the farmer and give him a sense of security for his day-and-night toil. He depends on the pity of the nature and if the nature is not in his favour, the crop that he grows is destroyed. Sometimes pests destroy his crop and sometimes other natural calamities are responsible for this. So, I submit that there should be a crop insurance scheme. The Government should kindly consider this.

The price of the coconuts has gone down. It is really 50 per cent but the cost for the farmer has gone up. Coconut is the main economy of Kerala and many other States, like Karnataka, Tamil Nadu, even Assam and Bengal. What I want to submit is, there was a proposal to form a Coconut Board on a national level to help the coconut growers, to stabilise the prices, just like you have the Rubber Board, you have the Coffee Board. I submit that the Government should have a Coconut Board on a national level.

As far as the agricultural income-tax is concerned, I should like to point out that there is no uniformity. Whereas the urban income-tax for a person coming from Punjab or Bihar or Kerala or Karnataka is the same, so far as the agricultural income of a person is concerned, it is not uniform in the States. Take, for example, Kerala. If a person's income from agriculture is more than Rs. 5000, he has to pay income-tax at the rate of 17 per cent. Karnataka is also following Kerala in this regard. So, for an income above Rs. 5000 up to Rs. 15000, he has to pay at the rate of 17 per cent. And if his income is more than Rs. 70,000, he has to pay agricultural income-tax at the rate of 70 per cent, as it is now. Now, in the present Budget of Kerala, I think, they have reduced it to 60 per cent or so. So, the maximum agricultural income-tax for a man from Kerala and Karnataka is 70 per cent or more. On the other hand, what is the tax that you levy on a farmer in Punjab, Haryana, Andhra Pradesh or Bihar? He has to pay only a

nominal tax. So I want the Finance Ministry and the Agriculture Ministry to have a uniformity with regard to the taxation of farmers; whether he comes from Punjab, Bihar or Kerala, it should be the same.

Another thing, Sir, is with regard to the aerodrome in Calicut. Calicut is a very ancient city. Even before the Britishers came, Calicut used to have trade with Arab, China and other countries. Such an ancient, historical city like Calicut does not have an aerodrome. The matter is pending with the Government of India. The land required had been acquired as early as 17-4-1971. The Kerala Government has incurred an expenditure of Rs. 15 lakhs for this project. The matter is still a subject of discussion between the Ministry of Civil Aviation and the Planning Commission, although this has been included in the draft Fifth Plan of the Civil Aviation Department. This may kindly be considered.

Kerala is chronically a deficit area with regard to foodgrains. Although we earn foreign exchange by producing cash crops like tea, rubber and cashew-nuts, the locally produced paddy is sufficient only for two to three weeks. Therefore, Kerala has to depend only on the supplies from the Central pool. The State Government has been making frequent representations to the Government for increasing the allotment of rice. The present allotment is 54,000 tonnes per month. That has been the allotment in February, 1976. The Food Minister of the State has sent a letter on 1-1-76 to the Government of India urging enhancement of rice allotment to at least 73,000 tonnes per month so as to enable the Government of Kerala to distribute ration at the rate of 120 grams per adult per day.

Sir, it is worth concluding now with a word of thanks.

Thank you.

SHRIMATI LEELA DAMODARA MENON (Kerala) : Mr. Vice-Chairman, Sir, I support the Budget proposals for 1976-77. The Finance Minister sounded very hopeful, self-confident and optimistic when he presented the Budget, and he has imparted the same feelings to the nation.

[Shrimati Leela Damodara Menon]

From a cautious, groping and none-too-robust economy, we are now at the corner of economic stability. And this Budget has brought a feeling of relief to everyone. The Finance Minister has assured the House that a new dynamism is going to be injected into our economy for accelerated growth. Poetically he has stated that — 4 P. M. "There is a tide in the affairs of nations, as of men, which taken at the flood leads on to fortune."

Last year, listening to the sharp criticism of the Budget proposals, I felt repeating to the hon. Minister some lines from Tagore, which I remembered— "They call you mad, Wait for tomorrow, keep silent;

They throw dust upon your head, Wait for tomorrow;

They sit apart in their high seats, Wait for tomorrow;

They will come down And bend their heads." Those who attacked the Finance Minister last year are now bending or should bend their heads in apology because many of their fears and doubts have proved false and unjustified.

This Budget is hailed by all sections; most people call it a common man's Budget the like of which has not come for many, many years. Compared to the unexpectedly high annual Plan outlay of over Rs. 7,850 crores, the new taxes are quite negligible. The tax reductions are a pleasant surprise to everybody. They may not be appreciable. Nevertheless, they are like the straw taken off the camel's back to lighten its burden. Soaps, detergents, plastics, blades, garments and some other items, will be cheaper because of the lifting of the excise duty on them. But I agree with the hon. Member from that side who spoke earlier that if the removal of this excise duty and the consequent reduction in price will only mean soap of a bad quality, then the reduction will be practically of no use.

With regard to blades, I do not know how costly the production of blades is. But when you have some increase in the import duty of stainless steel and when with that stainless steel you produce the blade and then when you reduce the cost, would it be

economical or would it be possible to get a good blade? Or is the steel indigenous and the blade is not going to cost so much? Well, I would like to have some clarification about it.

When the excise duties were imposed, it was said that the poor man would suffer. But now when the excise duty is lifted, then they say that it benefits the richer classes. I cannot understand that argument from the Opposition.

For the poor workers, the pensioners, the writers, the artists and the farmers, the Budget has brought benefits. Exemptions from wealth-tax on construction of small dwellings and other ameliorative measures will have their impact on the individual beneficiary. I wish that the Finance Minister could have considered an increase of 1 per cent of provident fund by the Government because it is high time that we made some provision for the worker after his retirement.

Sir, I also feel happy that the Minister has not isolated economic development from social justice. But I do hope that some time, very soon, we will have a general social security scheme that will provide for all old-aged and handicapped people as also for the unemployed people—I will not say able-bodied people.

He has not also put a premium on poverty and has consciously searched for effective steps for the eradication of poverty. I know that the concessions to the richer section are a contentious step. But if such concessions prevent tax evasion and increase productivity, the experiment is worth while. Care is to be given and a helping hand extended to such sick units, whose ailment is environmental malaise. It might save a number of small units from the red. It is not the big groups that have to be helped but the smaller entrepreneurs. I am not going into the details of the tax relief proposals in regard to the upper sections. That has all been gone into in detail. But I can only say that the Finance Minister deserves our felicitations on managing through a very tough year wonderfully well and stopping into the next with greater confidence. He has achieved a growth rate of 5 per cent and I think it is a very commendable thing to do during the last

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year which has been a very hard one for us.

Sir, the Finance Minister has kept his promise to contain inflation. It has to be admitted that India has been able to arrest inflation, part of a world-wide problem, as no other country in the world, which has been in the grip of spiralling prices, has been able to do. And that is no mean achievement. It is not due to any magical formula. A year's determined and constant struggle to get the nation to accept a much-needed economic and social discipline, effective arrangements for procurement and distribution, streamlining of administration and stern action against blackmarketing and corruption have led to this. To me, the Budget reflects the political situation in the country which has withstood the shocks and pressures of anti-Indian foreign influences and anti-people internal subversion. Long before the Budget came, the common man had already started having a sense of satisfaction at having escaped political hooliganism and destructive action. The 20-point programme had already introduced fresh priorities in identifying programmes of social concern to the weaker sections and had given a new vigour to economic achievements.

Sir, I was just wondering why, when such concessions were being given, a little reduction in petrol prices could not have been thought of in view of our discoveries of bigger oil fields. It would have been a gesture through the Finance Minister by the Petroleum Ministry. With regard to tyres and tubes, I was wondering whether the benefit would go to the producer only or to the consumer also. I understand that the benefit does not reach the consumer. I hope some changes would be made so that the benefit would also reach the consumer as well as the producer.

Sir, there are certain tax reliefs for which I did not find much use. For example, TV sets below Rs. 1,800 have been given some relief. I just do not know whether there is any TV set for Rs. 1,800. Then it is said that drugs containing alcohol will be taxed. Does it mean that homoeopathic medicines which have also an alcohol base and ayurvedic medicines will be taxed further? Then that would again affect a large section of poor people.

SHRI BRAHMANANDA PANDA
(Orissa) : They mean tonics.

SHRIMATI LEELA DAMODARA MENON : Medicines with alcohol base and tonics. Regarding patent drugs, it is the poorer sections that will suffer. The rich will get the medicines anyway. The poor patient does not take a drug out of choice. The doctors prescribe it. And when the doctors prescribe tonics to the poorer people, they have to pay the increased price. So I would request the Finance Minister to consider removing this extra charge on patent drugs.

Sir, with regard to the integrated rural development programme, it has really caught our imagination. The old ideas are giving place to new ones. India living in villages will also see a new village economy where people who do not live on land need not leave the villages and they will be given a chance to remain in the village itself. It is said that 75 million jobs are to be found in the villages. That means that a large number of our young people need not leave the villages but live there itself.

In this connection, I would like to know whether along with this new programme of finding employment for 575 million people with better scientific and technological training, Government would consider improvement of the conditions of one of the biggest and most backward sections in the country, namely, the women. In the villages when you take ameliorative measures, you have to consider the farm and the house programme so that the problems of women who form the largest working sections in the agricultural sector are also attended to. Today they suffer because they do not have any scientific and technological training. Women have proved today that they can work in foundries or in any engineering unit on their own. I would request the Government to give the women special training programmes which will give them scientific knowledge and technological skill so that the women, the home and the country will benefit from this.

When I think of the large vista of activities that are going to be undertaken, I wonder whether we have the necessary administrative machinery or accurate statistics or enough popular involvement for

[Shrimati Leela Damodara Menon] making these programmes a success. One factor I would like the Government to consider is this. A new incentive of 25 per cent is given to the industries for the purchase of machinery etc. Would such a concession be given to the farming sections so that greater inputs are put in the land? Will the Government give 25 per cent concession to the farmers also?

Speaking of my own State, I am glad that Shri Schamnad has raised some of the points. Kerala is making a brave effort to attain a breakeven in all spheres. Yet it is finding it very difficult. Food production has increased in the State. Nevertheless, it is not enough. I am glad that earlier in this very House the Food Minister said that Kerala will be given adequate supplies of rice. I only request once gain that this assurance should not be broken and Kerala should get at least 120 ounces of rice which is a commitment made to the people and this commitment can be fulfilled only if rice comes from the Centre.

With regard to the aerodromes, Shri Schamnad has spoken about only Calicut aerodrome. There are three aerodromes under the consideration of the Central Government. Trivendrum aerodrome is very vital because it is going to be an international hop-over. Cochin airport is of vital importance not only from the point of view of Kerala, but also for the entire South India because of its large industrial importance. These three aerodrome projects are still under the consideration of the Government of India.

SHRI HAMID ALI SCHAMNAD (Kerala) : Let them improve the existing aerodromes, I want drinking water first. But she wants Biriyani.

SHRIMATI LEELA DAMODARA MENON : Let us have both water and Biriyani.

My request is that when there is such a big annual plan outlay for the whole of this country, part of it could be channelised for Kerala so that some of these very vital projects in Kerala can be undertaken and completed.

Another project on which a decision has to be taken is the super-tanker berth at Cochin. This is one of the pet programmes of the people of Kerala. But it has not yet

got the same enthusiasm of the Government.

I also agree with Shri Schamnad with regard to the Coconut Board. Not only the price of coconuts is going down, there is also lot of other problems with regard to coconut cultivation.

Therefore, it is vital and necessary that a Coconut Board should be set up and the whole cultivation as such should receive better assistance and investment facility.

A fresh point with regard to Kerala, which requires aid, is that even while we are thinking of plans and programmes for the next year, we should pay immediate attention to the coir and cashew industries which are still not out of the woods. Sir, I am interested not only in these two industries, but also in the people involved in them because more than ninety-nine percent of the workers in these factories are women and, today, because of the bad state of these two industries, they are the worst exploited labourers in the whole country, perhaps in the whole industrial world.

Then, Sir, there is a big crisis developing amongst the educated boys and girls in Kerala because of unemployment. I would like to make a plea, Sir, that while we are thinking of many projects like the "70 million jobs in the rural areas" project, unemployment in Kerala must be immediately attended to by the Government. Otherwise, Sir, the underworld forces of reaction are going to utilise these people and already there are signs being noticed that this is being done.

With these few words, Sir, I support the Budget proposals and I make a plea for special consideration to be shown to Kerala which is probably the southernmost State and which is far away from Delhi and hence needs special attention.

SHRI KHURSHEED ALAM KHAN (Delhi) : You say something for Delhi also so that Delhi also will get something.

SHRIMATI LEELA DAMODARA MENON : For that you people are there. Sir, once again I congratulate the honourable Finance Minister for having brought this country to this level of stability and growth. Thank you, Sir.

श्री सुलतान सिंह (हरियाणा) : उपाध्यक्ष, महोदय, फाइनेंस मिनिस्टर साहब ने जो बजट इस साल पेश किया है उसकी सारे मुक्त में प्रशंसा की जा रही है। अभी तक जितने भी बजट आए हर साल कोई न कोई टक्स लगता था, रिलीफ देने की बात तो कभी सोची ही नहीं जाती थी। लेकिन अब की बार फाइनेंस मिनिस्टर साहब ने अच्छी-खामी रिलीफ देने की कोशिश की है इंडस्ट्री को भी और इन्कम टैक्स पेयर्स को भी। फाइनेंस मिनिस्टर साहब ने कोशिश की है कि इस देश में ब्लैक मनी बड़ न पाए और लोग ईमानदारी के साथ टैक्स पे करते रहें। मैं आशा करता हूँ कि अगर इस साल इन्कम टैक्स पे करने वालों ने थोड़ी अकलमंदी से काम लिया तो फिर यह तरीका सदा के लिए अच्छा बनेगा, हैल्दी बनेगा। फाइनेंस मिनिस्टर साहब ने जो इन्कम टैक्स में छूट दी है यह केवल इम्तहान है इन्कम टैक्स पेयर्स के लिए। वह यह देखना चाहते हैं कि ईमानदारी से इन्कम टैक्स पे होता है या नहीं। यदि इसमें सफलता मिल गई तो यह एक हैल्दी तरीका बन जाएगा।

इसी के साथ-साथ मैं यह निवेदन करना चाहता हूँ कि हाउस के दोनों सदनों में तकरीबन एक बात में युनेनिमिटी रही है कि यह बजट और सालों के बजट के मुकाबले अच्छा और बेहतरीन बजट है। फाइनेंस मिनिस्टर साहब की दिक्कत को मैं जानता हूँ। मैं जानता हूँ कि उन्होंने कार की कीमत क्यों कम की, रेफ्रिजरेटर की कीमत क्यों कम की, पंखे की कीमत क्यों कम की। हमारे कई दोस्त इसको इस रूप में पेश करने की कोशिश करते हैं कि ये लगजरी आइटम हैं। बड़े-बड़े अफसरों के पास करें हैं। और उनके हाथ में मिनिस्टर साहब हैं इसलिए इन चीजों के दाम कम किए गए। लेकिन मैं आपको बताता चाहता हूँ कि ऐसी बात नहीं है। इस देश की सरकार

का एक कर्तव्य है वह यह कि इस देश की इंडस्ट्री को बचाया जाए। जिन लोगों ने कारों की मैन्युफैक्चरिंग का काम अपने हाथ में लिया उनको पिछले कुछ महीनों से दिक्कतों का सामना करना पड़ रहा था। कारों की कीमतें बढ़ जाने की वजह से उनका कारोबार कम हो गया था। इसी प्रकार से रेफ्रिजरेटरों और टेलीविजनों के अन्दर भी कीमतें बढ़ने की वजह से कारोबार में कमी आ गई थी। हमारे फाइनेंस मिनिस्टर ने इस इंडस्ट्री को जिन्दा रखने के लिए और उनका माल ठीक प्रकार से बाजार के अन्दर बिक सके इस दृष्टि से इन इंडस्ट्रीज को कुछ राहत दी है। इस दृष्टि से यदि हम इस पर विचार करें तो हमें इस बारे में किसी प्रकार की जैलसी नहीं होनी चाहिए। लेकिन एक बात सब ने देखी होगी कि दोनों हाउसों के अन्दर, ट्रेजरी बैचज और विरोधी दलों में भी, सब लोग इस बात से सहमत हैं कि फाइनेंस मिनिस्टर साहब ने जहाँ कार इंडस्ट्री को बचाने की कोशिश की, रेफ्रिजरेटर इंडस्ट्री को बचाने की कोशिश की यहाँ इस देश में एग्रीकल्चर जो एक बहुत बड़ी इंडस्ट्री है, उसकी तरफ हमारे फाइनेंस मिनिस्टर की तबज्जह कम गई है। मैं इस बात के लिए तो उनका मशकूर हूँ कि फर्टिलाइजर के अन्दर थोड़ी-सी कमी जरूर की गई है, लेकिन और चीजों की तरफ कम ध्यान दिया गया है। देहातों के अन्दर जब मेला लगता है तो अकलमंद दुकानदार चीजों की कीमतें 50) रु० बढ़ाकर 10 परसेन्ट की छूट दे देते हैं, 10 परसेन्ट का रिबेट दे देते हैं। पिछले साल आपने देखा होगा कि फर्टिलाइजर की कीमतें मौ फीमदी से भी अधिक बढ़ गई थी। फौस्फेटिक और नाइट्रोजन खादों की कीमतें बहुत ज्यादा हो गई थी और उनमें 102, 103, 104 और 105 तक की बढ़ोत्तरी हो गई थी। अब जो छूट छूट दी गई है, मैं समझता हूँ कि इस हिसाब से यह छूट कुछ भी नहीं है। इसी तरीके

[श्री सुल्तान सिंह]

से आपने यह देखा होगा कि ट्रैक्टरों की कीमतों में भी पिछले 10-15 सालों में बहुत ज्यादा बढ़ोत्तरी हुई है। जो ट्रैक्टर 12 हजार या 13 हजार में आता था, अब उसकी कीमत 55 या 50 हजार रुपए हो गई है। इसी तरीके से जो ट्रैक्टर 17-18 हजार रुपयों में आता था उनकी कीमत भी 62 हजार और 63 हजार तक पहुंच गई है। इस प्रकार से ट्रैक्टरों की कीमतें लगातार बढ़ती चली गई हैं।

इस सिलसिले में मैं आपके ध्यान में यह बात भी लाना चाहता हूँ कि पिछले साल वर्ल्ड बैंक ने एग्रीकल्चर लोन देने का एलान किया और इस बात का विज्ञापन, एडवर्टाइजमेंट अखबारों के अन्दर दिया गया कि जैटर ट्रैक्टर की कीमत 21 हजार और फोर्ड ट्रैक्टर की कीमत 43 हजार रुपए कर दी गई है। इस विज्ञापन को देखकर लोगों ने वर्ल्ड बैंक से लोन लेने के लिए एप्लीकेशन देनी शुरू कर दी। जब लोन लेने की बात चली तो उसमें यह शर्त लगा दी गई कि रजिस्ट्रेशन फीस और अन्य फीसों लगाकर 21 हजार वाला ट्रैक्टर 33 हजार रुपए में मिलेगा और फोर्ड ट्रैक्टर 43 हजार के बजाए 53 हजार रुपयों में मिलेगा। क्योंकि पता चला कि वर्ल्ड बैंक का लोन आने से परचेन्स पावर हाथ में आ गई तो फटाफट मिलजुलकर काम बना लिया।

तो मैं फाइनेंस मिनिस्टर से आपकी माफ़त यह दरखास्त करना चाहता हूँ कि जब सारा यूनेनीमसली आपको बैंक करता है तो बड़ी खुशी लगती है। लेकिन डेमोक्रेसी में इससे बेहतर कुछ नहीं यदि पार्लियामेंट इस बात पर भी यूनेनीमस है कि ट्रैक्टरों की कीमत घटाओ, यदि पार्लियामेंट इस बात में यूनेनीमस है कि इनपुट्स की कीमत घटाओ, यदि पार्लियामेंट इस बात में भी यूनेनीमस है कि किसान की पैदावार की कीमत बढ़ाओ। अगर कहीं आपको किसी व्यक्ति की राय डिफरेंट मिल जाए तो फिर न मानो और अगर

पार्लियामेंट की यूनेनीमस राय आप नहीं मानते तो मैं समझता हूँ कि फाइनेंस मिनिस्टर साहब डेमोक्रेट नहीं हैं। शासक दल वाले कहते हैं कि ट्रैक्टरों की कीमत घटाओ, विरोधी दल भी कहता है कि घटाओ। अगर फिर भी कीमत न घटे तो मैं समझूंगा कि फाइनेंस मिनिस्टर का बजट, उनके आंकड़े उनके दिमाग ने नहीं उनके आफिस ने रखे हैं। अगर यह उनके अपने दिमाग का बजट है, तो पब्लिक मैं कभी पार्लियामेंट की बात ना नहीं करता। इस मामले में पार्लियामेंट यूनेनीमस है।

उपाध्यक्ष महोदय, मैं फाइनेंस मिनिस्टर साहब को इस बात के लिए शुक्रिया अदा करता हूँ कि डिफेंस बजट में बढ़ोत्तरी की है। जवानों की पेंशन भी बढ़ाई है, अफसरों की पेंशन भी बढ़ाई है और दो-दो साल उनकी सविस भी बढ़ाई है। इस बात के लिए मैं जो हमारे नए डिफेंस मिनिस्टर साहब हैं वे भी शुक्रिया के हकदार हैं। लेकिन अभी भी मैं डिफेंस बजट को थोड़ा समझता हूँ। आज की हालात के अन्दर एक तरफ पाकिस्तान और एक तरफ चीन है और सबसे बड़ी बात जो अमरीका है। जिन हथियारों की शक्ति से अमरीका सारी दुनिया पर इन्डाइरेक्ट वे से राज्य करता है अरबों पर इजराइलियों से हमला करवा दे, नार्थ वियतनाम पर दक्षिण वियतनाम से हमला करवा दे, वह अमरीका इस बात को जानता है कि इंदिरा गांधी, हिन्दुस्तान की प्रधान मंत्री ने इस दुनिया के सामने यह साबित कर दिया कि साहस और हिम्मत के सामने अमरीकन हथियारों की कोई शक्ति नहीं है और जब वे हथियार बंगला देश में रखे गए तो अमरीकन फौजों को वियतनाम से, साउथ कोरिया से, थाइलैण्ड से और अन्य जगहों से भागना पड़ा है। फिलिस्तीनी भी हिम्मत कर रहे हैं आजादी पाने की। तो वह अमरीका जिसको बड़ी मात दी है इस देश की प्रधान मंत्री, ने, वह हमारी सीमाओं के चारों तरफ घड़्यंत्र रचने

की कोशिश में है। वह दुबारा पाकिस्तान को हथियार देता है, ताकत देता है। वह डाइरेक्ट नहीं किसी और की मार्फत हथियार देता है ताकि वह अपने अपमान का बदला ले सके। तो डिफेंस पर और ज्यादा बजट होना चाहिए था। आर्मी को और ज्यादा इक्विप करना चाहिए था ताकि कोई हौसला न कर सके अपनी देश की सीमाओं की ओर बढ़ने का।

इसके साथ-समथ एक मेरी छोटी सी सजवीज है जो मैं आपके मार्फत सरकार के सामने रखना चाहता हूँ और वह यह है कि अभी फसल किसानों की पकी हुई है। वे एक बार तो बादलों की तरफ और एक बार बाबू जगजीवन राम की तरफ देखते हैं। बादलों से उसको डर है कि हेल स्टार्म न पड़े, ओले न पड़ें और बाबू जगजीवन राम की तरफ यह देखते हैं कि कभी भाव न गिरा दें। वे दो तूफानों के बीच में खड़े हैं। एग्रिकल्चरल प्राइस कमीशन, मैं समझता हूँ कि मुझे ये शब्द कहने नहीं चाहिए, पार्लियामेंट के बीच, वह आनेस्ट नहीं है अपने परपज में...

अगर वे अग्रिकल्चरल प्राइस कमीशन और उसकी रिपोर्टें ठीक हैं तो मैं एक सजेशन देता हूँ: अग्रिकल्चरल प्राइस कमीशन को 200 एकड़ या 400 एकड़ या 500 एकड़ के फार्म दे दें और बेस्ट फर्टाइल लैंड दे दें, और अग्रिकल्चरल एक्सपोर्ट्स दे दें, इसके साथ-साथ पूरे इन्पुट्स डालें उस के बाद जो उनकी पैदावार मिले, अपनी तनख्वाह से निकाल कर जो कुछ बचे, फिर वे बताएं वे क्या दाम किसान को देंगे? आराम से हमारे बजट से वे 3000-4000 रु० तनख्वाह लेते हैं और आफिस में बैठ कर लिख देते हैं कि व्हीट की कीमत 105 रु० हो। मैं दावे के साथ कह सकता हूँ पार्लियामेंट की मेम्बरी से इस्तीफा दे सकता हूँ, अग्रिकल्चरल प्राइस कमीशन के लोग मेरे साथ किसी खेत के अन्दर चले, जाकर

के बैठ जाएं। एक-एक चीज को गिनाने लगे तो आज व्हीट की 124-125 रु० से कम प्रोडक्शन की कीमत नहीं है लेकिन फिर वे रिपोर्ट देते हैं 105 रु० होनी चाहिए। अगर अग्रिकल्चरल प्राइस कमीशन के लोगों में हिम्मत है और अग्रिकल्चरल मिनिस्टर साहब में हिम्मत है तो खुल के कहें कि एक फार्म पकड़ो, उससे अपनी तनख्वाह निकालो, वहां दिखाओ पैंडी की क्या कीमत है, वहां दिखाओ मंज की क्या कीमत है वहां पता करो बारले की क्या कीमत है, गुगरकेन की क्या कीमत है, व्हीट की क्या कीमत है। ये अग्रिकल्चरल प्राइस कमीशन के लोग उसके बाद भाग नहीं जाएं तो मैं चैलेंज देता हूँ नौकरी छोड़ देंगे लेकिन यह काम कबूल नहीं करेंगे। तो एक मज्जाक बना रखा है अग्रिकल्चरल क्लास का। उसकी कोई प्लानिंग नहीं है किस तरह से प्लानिंग करें। पिछले साल बारले के भाव 200 रु० थे। बारले एक्सपोर्ट हो सकता है इस देश से बड़ी आसानी से; बेस्ट वीयर बनती है बारले की; आज उसकी कीमत 35-40 रु० फी क्विण्टल है। आप दिल्ली के अन्दर जाकर पूछें तो भूसे की कीमत भी 30-40 रु० क्विण्टल है। और ताज्जुब होता है डाल्डा की कीमत गिर गई, पोटेटो की कीमत गिर गई और मामूली नहीं गिरी, पोटेटो की कीमत हंड्रेड परसेंट गिरी है। उप समापति जी, हाऊस से छुट्टी लेकर बाजार चले जाएं—समोसा लेकर जाएं उसकी कीमत बढ़ी है। पता नहीं किस के लिए काम हो रहा है? अगर किसान को मारा तो किसी को तो उसका फायदा होना चाहिए—उसका पोटेटो का भाव डाऊन कर दिया, उसकी मूंगफली डाऊन कर दी, उसका काटन खीड़ डाऊन कर दिया, तो कंज्यूमर को तो उसका थोड़ा-बहुत लाभ होना चाहिए। एक तरफ कंज्यूमर मर रहा है। काटन की कीमत हंड्रेड परसेंट डाऊन गई है और उस काटन से जो कपड़ा बनता है वह

[श्री सुलतान सिंह]

बाजार से लेकर देखिए उसकी कीमत कितनी डाऊन हुई है ? कोकोनट की बात कह रहे थे, उसका हंड्रेड परसेंट से भी नीचे डाऊन हुआ और बाजार में जाकर कोकोनट आइल का भाव पता लगाओ क्या है ? उसकी कीमत कितनी गिरी ? तो मैं बड़ी अदब के साथ उपसभाध्यक्ष जी, आप की मार्फत फाइनेंस मिनिस्टर साहब से यह दखवास्त करूंगा—मेरा बड़ा हम्बल कमिशन है—कि अग्रिकलचरल प्राइस कमिशन को आप फार्म दे दें, झगड़ा मिट जाए, जो कीमत उसकी निकाली जाए वह मुझे कबूल है क्योंकि फार्म में वे बड़ा लाभ बताते हैं। युनिवर्सिटी वालों की कीमत से शायद अंदाजा नहीं हो सकता है क्योंकि वे कहते हैं इस पर रिसर्च करते हैं।

आपको एक और हाल बता देना चाहता हूँ जो आम किसान के साथ होता है। रोजाना हम प्रादेशिक समाचारों में सुनते हैं, दिल्ली में रेडियो सुनते हैं तो हलवाई के बारे में तो कहा जाता है 2 साल की कैद सुना दी, दूध में मिलावट थी इसलिए लेकिन सीड कारपोरेशन आफ इंडिया का चेयरमैन बराबर तनख्वाह ले रहा है उसको कैद नहीं हो सकती। कारपोरेशन से जो सीड लेकर किसान अपने खेत में जाता है उसके खेत में देखें—50 परसेंट बीज में मिलावट होने से खेती की क्या हालत है; उसकी जिंदगी तबाह हो जाती है। जब सीड कारपोरेशन के पास जाकर बड़ी अच्छी मोहर लगी हुई सीड का पैकेट ले जाकर अपने खेत में डालता है तो खेत की जो उपज होती है उसमें कहीं 25 परसेंट और कहीं 30 परसेंट अलग से जो मिलावटी बीज होते हैं उसके पौधे दिखाई पड़ते हैं। वे किसको जाकर दिखाए ? किसी अग्रिकलचर बाले को, किसी बड़े अफसर को कहे कि यह देखो सीड कारपोरेशन का सीड है, इसमें मिलावट है, तो कहेंगे कि जब यह सीलबन्द था तभी जाकर उसको

दिखाना चाहिए था ताकि हम एक-एक पैकेट को चेक करते। तो किसान बेवकूफ है कि नेशनल सीड कारपोरेशन से 200-250 रुपये क्विन्टल बीज लेकर अपना बीज मिलाकर वह खेत में बोए। यह बात समझ में नहीं आती है कि सीड के अन्दर जो मिलावट की जाती है वह सब से बड़ा गुनाह है। मैं यह बात जानता हूँ कि नेशनल सीड कारपोरेशन कितना बड़ा धोखे बाज है क्योंकि हम इस बात को जानते हैं कि वह किस तरह से बीज परचेज करता है। मैं नेशनल सीड कारपोरेशन को अपना सीड दे सकता हूँ। डाइरेक्टर आफ अग्रिकलचर मेरे पास आते हैं और दूसरे अग्रिकलचर आफिसर आते हैं और मेरे खेत को देखकर बोलते हैं कि आप अपने खेत का सीड हमको दे दीजिए। मैं कहता हूँ कि मैं तो मेम्बर पार्लियामेंट हूँ, मैं चाहे कितना ही अच्छा सीड पैदा क्यों न करूँ, अगर इसमें वाद में किसी ने गोलमाल कर दिया तो मेरा टिकट भी खत्म हो जाएगा। मैं यह बात जानता हूँ कि डिस्ट्रिक्ट अग्रिकलचर आफिसर और डिप्टी डाइरेक्टर अग्रिकलचर, ये सब बीज खरीदते हैं और मंडी का अनाज उसमें मिलाकर खरा रुपया बनाते हैं। और इस तरह से देश के किसानों को बेवकूफ बनाते हैं। तो यह हालत सीड की है।

इसके अलावा मैं ट्रैक्टर की बात बतलाना चाहता हूँ। ट्रैक्टर के अन्दर पुर्जों में मिलावट की जाती है : मैं किसी के तजुबों की बात नहीं कह रहा हूँ बल्कि अपने तजुबों की बात कह रहा हूँ। मुझे इस बात का शौक है कि अपने ही घर की बनी हुई चीजों को इस्तेमाल किया जाना चाहिए। मैंने एच० एम० टी० का ट्रैक्टर लिया था। उसका जो ओरिजनल पम्प था उसकी जगह में दूसरा पम्प चढ़ा हुआ था। मैंने उसी दिन इस बारे में पत्र लिखा डीलर के पास और मेरा ख्याल है कि वह पत्र अभी उसकी फाइल में होगा। एक महीना भी वह वह ट्रैक्टर

नहीं चला था कि उसका टायर फट गया। इसके बारे में भी मैंने लिख दिया था और दो महीने तक मैंने ट्रैक्टर से काम नहीं लिया। दो महीने के बाद सीएट कम्पनी ने टायर को बदला। इसके बाद भी मैं बराबर इस सम्बन्ध में एच० एम० टी० के बड़े-बड़े अधिकारियों को लिखता रहा। मैंने इस सम्बन्ध में श्री पटेल तक को लिखा। मैं उनका मशकूर हूँ कि फट-फट जवाब दे देते हैं और एक्शन भी लेते हैं। लेकिन मैं यह कहना चाहता हूँ कि वह पम्पा ठीक होकर नहीं आया। यह एक किसान की बात नहीं है बल्कि आप हजारों किसानों के पास चले जाएँ आप यहीं बात पाएँगे। इस तरह से किसानों के साथ जुल्म, धोखा-बाजी और ज्यादाती डीलरों की ओर से की जाती है और ओरीजनल पुर्जों को बदल दिया जाता है। इस तरह से किसान को फजीहत में डाला जाता है। जब वह किसी मैकेनिक को बुलाता है तो वह पहले तो लम्बी फीस लेता है और कहता है कि इसमें यह चीज या यह पुर्जा इस्तेमाल किया जाना चाहिए। तो मेरा कहना हि है कि आज किसान को जो बीज दिया जाता है उसमें भी मिलावट होती है और जो ट्रैक्टर दिया जाता है उसमें भी पुर्जे बदल दिए जाते हैं। आज उस ट्रैक्टर की कीमत बढ़ती ही चली जा रही है और उसका प्रोडक्शन घटता ही चला जा रहा है। तो मैं आपके मारफत फाइनेंस मिनिस्टर साहब से इतनी दरखास्त करना चाहता हूँ कि आपको कार की इंडस्ट्री की फिफ्ट है, आपको रिफ्रेजरेटर्स की फिफ्ट है, लेकिन अग्रिकलचर जो इस देश की जान है, उसकी भी आपको फिफ्ट होनी चाहिए। मैं यह बात जानता हूँ कि आपने फटिलाइजर्स के दाम घटा दिए हैं। आप ज्यादा घाटा खाकर विदेशों से गेहूँ मंगा रहे हैं और इस देश में बच रहे हैं। आपको इससे कितना घाटा होता है, क्या आपने कभी इस बारे में अन्दाजा लगाया है? मैं फिर यह बात दोहराना चाहता हूँ

और आप से प्रार्थना करता हूँ कि दोनों सदन इस बात पर यूनानिमस हैं कि ट्रैक्टरों की कीमत घटाई जाए और किसानों को रिलीफ दिया जाए और उसके प्राइसेस को गिरने न दिया जाए ताकि वह जीवित रह सकें। धन्यवाद।

SHRI N. K. BHATT (Madhya Pradesh) : Mr. Vice-Chairman, Sir, I would like to associate myself with the earlier speakers in welcoming the Budget. The people of this country are also very happy over this bold and realistic Budget. Probably, it is for the first time since the country attained Independence that we have a Budget beneficial to every section of our society. Everybody has got something in this Budget for which the entire country offers its congratulations to the hon. Finance Minister.

Sir, the general reaction to the Budget, as I said earlier, has been very favourable and I should say this Budget is a sort of gift to the emerging disciplined society, which is determined to work for improving the overall condition, whether it is defence or the industrial sector or the agricultural sector.

Sir, though a deficit of Rs. 320 crores has been left uncovered, incentives have been given to promote investment. These incentives are bound to give a new orientation to our entire socio-economic structure. The net additional taxes would amount to Rs. 80 crores, Rs. 48 crores for the Centre and Rs. 32 crores for the States. The budgetary gap of Rs. 368 crores at the existing taxation level would thus be reduced to Rs. 320 crores. The current year is expected to and with a deficit of Rs. 490 crore. But with our foodgrains production the order of 114 million tonnes and an annual growth rate of 5 per cent, I do not think this deficit would add to inflationary pressures.

Tax rates have been reduced at all levels to benefit both the producer and the consumer. This has been reflected in the overall Budget proposals. I would like to give a few illustrations. Reduction in excise duty on laundry and cheaper toilet soaps, detergents, stainless steel blades, small-sized table and pedestal fans, dry cells, cut in excise duty on medium-sized refrigerators, small TV sets, passenger cars,

[Shri N. K. Bhatt] jeeps and ambulances, excise duty exemption to motorised cycle-rickshaws, rationalisation of excise duty on cotton textiles, reduction in levy on machinery and equipment for fertiliser and newsprint factories, reduction in duty on computers, abolition of duty on rock phosphate and sports goods required for international competitions, all these testify the determination of the Government to improve the socio-economic life of our people and to improve their living standards.

Sir, the demand for reduction in the price of tractors is a genuine one. When all other requirements of the people are being considered, including making available cheap TV sets, I would request the Finance Minister to consider this demand also, more so when he has given a new orientation to our economic industrial and agricultural activity.

The maximum marginal rate of taxation has been brought down from 77 per cent to 66 per cent. Similarly, there has been reduction in the rates of Wealth-tax at all levels. The Finance Minister has rightly said that the present higher rates of tax provided a powerful incentive for manipulation and widespread tax evasion. This does not need any illustration. This could be seen from the fact that capital has been shy in our country. People with money were not coming forward to invest it. The new concessions which have been given by the hon. Finance Minister are bound to give an impetus to increased investment and economic activity.

In this connection, I would like to make a mention of the voluntary disclosure scheme and the response, it has secured. I am sure, Sir, in course of time as the atmosphere and the climate is warming up, the country is bound to have more such disclosures. The income which was hidden, the black money, is now going to be white money and it is bound to be utilised for investment and other nation building activities.

AN HON'BLE MEMBER : It is virgin money.

SHRI N. K. BHATT : Well, it is a matter of opinion but the fact cannot be denied that the black-money has played havoc. The Compulsory Deposit Scheme

has been extended for a year more for raising resources for financing the Plan and also to reduce the inflationary pressures generated by large disposable incomes in the hands of income-tax assesseees. While I am on this question of Compulsory Deposit Scheme, I for one must support this scheme because in any society where you want to build up or make further investment, the money has to come. Though the working class people are poor and may not be able to make huge investment, the Compulsory Deposit Scheme enables to give them a sense of pride and a feeling that they are equally partners in building up capital in the country which is required for developmental activities. Sir, from this point of view, the working class people do deserve to be congratulated for the cooperation they have been giving in contributing to the Compulsory Deposit Scheme.

A scheme of investment allowance for certain priorities is to be introduced to replace the present scheme of initial depreciation allowance.

Sir, another very important feature of the Budget proposals is that the Indians abroad will be exempt from wealth tax for 7 years in respect of savings they repatriate to India. Sir, the Indians living abroad are not less patriotic. A good number of them, though they have not visited the country for a long time, still look to India as their benefactor, and they have been sending money to their people in India. Though foreign exchange racketeering and all those things were there, this proposal is bound to get good response and the Indians abroad will be transmitting their money this way. The concessions given to them are bound to have a sort of impetus and encouragement. They will be willing to transfer the money they are earning abroad.

There is a suggestion that a committee will be set up to review the system of indirect taxes. Sir, I feel that this committee should not be like other committees, hope it will have business-like deliberations and go forward with such proposals which should ultimately help in introducing checks on foreign exchange racketeering. Sir, this is certainly a very good move.

A record Plan outlay of Rs. 7,852 crores has been provided for 1976-77 with emphasis on the completion of projects in key

sectors such as irrigation, agriculture, power, petroleum, coal, steel, transport and communications. This is 31.6 per cent increase over the current year's allocation of Rs. 5,966 crores.

Sir another highlight of this year's Budget is the new social security scheme for which necessary legislation, as has been stated would be introduced in the current session by the Labour Ministry, under which in the event of demise of a worker while in service, his dependents would be entitled to an additional payment equivalent to the average balance in the provident fund account during the preceding three years subject to a maximum of Rs. 10,000. The scheme would apply to all subscribers who have maintained a balance of Rs. 1,000/- during the preceding three years. The scheme would be jointly financed by the Government and the employees. This is indeed a most welcome feature and working class II over the country have very much appreciated the move.

Sir, on the side of agriculture, there is a provision in the Central Budget for irrigation and flood control of Rs. 20 crores, which along with the State and Union Territories Plans will be Rs. 673 crores. For major and medium irrigation and flood control these provisions have been made. This is bound to give a new impetus and a new momentum to our economic activities in the country.

Under the 20-Point Programme, provision has also been made to bring, I think, five million hectares under major and medium irrigation during the Plan period. The investment proposed next year would create potential for one million hectares more. This is something very commendable.

The allocation for the steel sector is Rs. 402 crores. This has also been doubled. The allocation for petroleum and petrochemicals has been stepped up from Rs. 170 crores in 1975-76 to Rs. 274 crores in 1976-77 and rightly so. As has been stated from time to time by the Minister for Petroleum, the country is really making headway towards self-reliance and we have made a breakthrough. Of course, there is a feeling in the country only, with the progress made in the field of oil, the prices of petroleum

products, particularly of petrol, are not being reduced. I would not like to go into the merits or demerits of this proposal. But I do feel that paying higher price is also a contribution on the part of those who use petrol to give a boost to make the country self-reliant in oil and other petroleum products.

On the Defence side, the outlay is Rs. 2,544 crores. We all know that a country which wants to be self-reliant, a country which has to cater to the requirements of its people has to give priority to economic activities. But at the same time we also know, if past experience is any guide—there have been onslaughts on our country during the last fifteen years—it is most appropriate that a country which is strong enough to defend itself can alone have the capacity to develop its economic self-reliance. From this point of view, nobody has any grudge over whatever provision is made for Defence. With our progress on the technological side, the country will be equally strong to defend its frontiers against any aggressor. The Minister of Defence has rightly stated that we do not have any eye over anybody, but if any country is going to have any eye over us, whoever may be its allies, we do not care, and our country will fight any aggression as one man, as was done at the time of the previous aggressions over us. A strong country is not only an asset to us, but it will also be a source of bringing about peace not only in the sub-continent but also in the whole Asia, may be in the whole world.

In the Budget for 1975-76, the emphasis was on stabilisation and consolidation. We can proudly claim that both these objectives have been more or less achieved. In the next year's Budget, the emphasis is on growth, and rightly so. For this, price stability should be harmonious, exports should increase and non-developmental expenditure should be reduced.

No doubt, many incentives have been given for the corporate sector. But the Budget also helps the pensioners, the industrial workers and the smokers of cheap brands of cigarettes.

Sir, these are some of the observations that I have to make. But I would also like to draw the attention of the hon. Minister to two more items. A special feature of

[Shri N. K. Bhatt] the proclamation of emergency has been that there has been, during the last six months, a hectic industrial activity, and production has increased considerably.

Sir, I am one who is connected with industrial production activity and I would like to mention the instance of coal. Coal production has gone up considerably but the difficulty we find is that where there is coal, there are no transport facilities and where there are wagons, there is no coal. This anomaly has got to be rectified, and that can be done only by providing more money for transport and communications. There have been proposals that new railway lines have to be laid to connect all the coal mines with the other centres. I hope that the Finance Minister will give due thought to this question.

Another suggestion that I would like to make is with regard to prices. Prices are a major factor to be watched and under check to generate a proper socio-economic climate for our people. We have seen big fluctuations in prices during the last few years. Prices had gone up without any rhyme or reason. In some cases, prices had been kept under control. As was pointed out, the Agricultural Prices Commission has also made certain recommendations without going into the realities of the whole problem. From this point of view, I would suggest that there should be a standing prices commission which should look into and study the various factors which determine the prices of various commodities. If that is done, it will be completely in tune with the objectives that the country has or the proposals and objectives that the hon. Finance Minister has, especially at this time when he has come with his new proposals.

Sir, one word more and I have done, and that is with regard to the economically backward States in our country. Of course, the whole country is economically much behind and we all have to work hard to make it prosperous. But some of the States are economically very much backward and that backwardness is not because the people are poor. It is because they do not have the infra-structure, particularly with regard to transport and communications. Sir I have in view the case of Madhya Pradesh

When this State was formed, the States Reorganisation Commission did make certain recommendations knowing full well that it was a vast State which did not have proper transport and communications. Sir, I would say that if I have to go from Nagpur to Bastar, which is at the farthest end of my State. I take 25 hours by car because there is no other communication, no railway line not even roads in many areas. It is an area where we have found gold, aluminium, tin and a number of rich mineral deposits. The development of these minerals, or I should say the exploitation of these minerals, to the benefit of the people cannot be done unless some positive measures are taken to provide, finances which the State can use for its development and other economic activities.

Sir, with these words, I once again congratulate the hon. Finance Minister for bringing this forthright, bold and realistic Budget which is neither "left" nor "right", which has not been brought with any bias but which looks to the genuine requirements of the people. And for this, he deserves congratulations from all sections of our people. I am hopeful that the economy will become buoyant and grow at a rapid rate. Thank you.

SHRI G. LAKSHMANAN (Tamil Nadu):
Mr. Vice-Chairman, Sir, this Budget is not Mr. Subramaniam's Budget. This is a Budget of Kubera. Kubera is the wealthiest god. And this is a Budget of Kubera. When the 20-point programme has been placed before the people and when we require money to implement the 20-point programme, I do not know how various concessions have been announced by the Finance Minister. I may state that this is not an occasion to announce tax concessions in wealth-tax and other taxes. When we require money for implementing the 20-point programme, I do not know how Mr. Subramaniam has decided to give some concessions in wealth-tax and other taxes. Therefore, Sir, I would say that this is not a Budget that should be presented in Parliament when the emergency is there. This Budget has hit the middle class and the poor people. At their cost, concessions have been announced to others.

5 P.M.

Sir, take for instance, the dearness allowance that has been announced to the pensioners. The Pay Commission's recommendation was that for every increase of 16 points, pensioners should get an increase in dearness allowance. These recommendations of the Pay Commission were accepted by the Government in toto. The pensioners, in the language of our Prime Minister, are unorganised labour; they cannot organise themselves into an organisation and fight for their rights and get things done from the Government. They are the poor people who have served in Government services for 25, 30 and even 40 years. These people should have been given three to four instalments of dearness allowance increase. But the Government announced an *ad hoc* increase of Rs. 10/- or 10 per cent. In this country pensioners are not treated honourably. In other countries it is not so. Take, for instance, France where the pension is three times the basic pay. In the United Kingdom the pension is the last pay drawn. But here what is the pension? A clerk who gets Rs. 500/- will get a pension to Rs. 140/- or Rs. 150/-. The moment he hears that he is going to retire, he falls sick. After retirement he may not survive for many years due to starvation. I hope the pensioners will not mistake me when I say that some of the Government pensioners are beggars in the streets. We meet some of them. They ask: "Where are you going?". If I say: "I am going by this bus", the pensioner will say: "I am a Government pensioner". May be State Government of Central Government, a was drawing Rs. 500/-. Now I am get-ing a pension of Rs. 150/-. I have five children, all of marriageable age. I am not able to make both ends meet. I want some money." This is the position of Government pensioners. I do not know why the Government is not implementing the Pay Commission's recommendations in regard to the pensioners. Some concession has been given in the wealth tax. But pensioners are not getting what they should, even according to the assurance given to them on the basis of the Pay Commission's recommendations. It is being denied to them.

Their recommendations are not accepted in regard to grant of dearness allowance.

Two years back our benign Government thought that because of payment of extra dearness allowance to their employees, inflationary trends were noticed and therefore they decided that it should be impounded. It was very clearly stated that that the impounding will be only for two years. Now an announcement comes that it will be extended for another year. The Government employees were thinking that they would get back the impounded amount with the very good interest at the rate of 12 per cent. Now they are told they can take back the amount. But see the cheating that has been done by this Government to the employees. They are not going to give anything to them because the impounding continues and the same Rs. 1000 crores will still remain with the Government. They are not going to give anything from what they have already impounded.

Therefore, you will see, Sir, that the Government thinks that because it has impounded it, the Government employees have managed somehow. Sir, if the Government appoints a committee and tries to see how the Government employees have been managing all these two years without getting their DA because it has been impounded, it will come to know that these people have taken loans thinking that they would get at least after two years this amount. Of course, they would return it in four or five instalments. But, Sir, they have already taken this amount on loan from persons on the basis of promissory notes and other things and there are people to give them money thinking that they would get it after two years or so. Has Mr. Chavan assured us? No. Has Mr. Subramaniam assured us? No. Have they assured that they would definitely get this amount after two years? No. I say this because if a promise is made by the Government, the Government has to honour it. Whatever might have been the difficulties of the Government, it should not have impounded the DA for one more year. Therefore, Sir, I say that it has hit the middle-class people and it has hit the ordinary people. But, Sir, to whom have they given concessions? They are giving concessions to the wealthier classes? These two things—impounding of the DA for one more year and not granting DA to the pensioners as recommended by the Pay Commission—are the two examples which I have cited to show that this is a Kubera's

[Shri G. Lakshmanan]

Budget presented by Shri Subramaniam and is a Budget for the Kuberas and not for the Kuchelars. You know, Sir, that Kuchelar has 27 children. This Budget is going to affect the Kuchelars, but is going to help the Kuberas. Therefore, Sir, this Budget is a Kubera's Budget.

Another thing I want to tell is that as far as Tamil Nadu is concerned, a great injustice has been done to it. Sir, right from the year 1957, we have been crying for a steel plant at Salem and a Steel Plant was inaugurated at Salem sometimes back and the estimated cost is Rs. 818 crores. But, Sir, do you know what they have allotted? They have allotted last year only three crores and this year also they have allotted another three crores only! How long it take at this rate to complete it? It will take two hundred years, according to the present calculation! I cannot accept if they say that they have done this thing with regard to some of the existing plants. You know, Sir, that for the Bhilai complex they have allotted Rs. 119 crores and for the Bokaro plant, Rs. 150 crores. But they have brought down the allotment for this plant, the Salem Steel Plant. Our Finance Minister, Shri C. Subramaniam, has already become the Finance Minister for Tamil Nadu also and in the Tamil Nadu Budget, he has asked the Central Government to allot at least sixteen crores for this and the MPs of Tamil Nadu also have already approached our Prime Minister and have asked her to allot at least sixteen crores of rupees. This has not been acceded to and they are not getting it and we are getting only three crores. I do not know why this figure is being pursued by our honourable Finance Minister. He knows pretty well that this amount of three crores would not be sufficient. It would be sufficient for what? It would be sufficient only to pay the salaries to the Class III and Class IV staff. Therefore, Sir, I say that a great injustice has been done in this regard.

Then, Sir, there is another thing that we are expecting and that is the second mine cut at Neyveli and, if that is conceded, definitely the power problem as far as Tamil Nadu is concerned can be completely solved. But that is not going to come.

Then, Sir, the super thermal plant in Neyveli has also been shelved.

When we speak about these things, we are being misunderstood as separatists. And when we compare these Bokaro, Bhilai and other plants with Tamil Nadu, immediately we are considered to be secessionist and separatist forces, and, therefore, we are not taken into consideration at all. And, here, Sir, the hon. Finance Minister, with all his goodness, has helped the wealthy people. I may tell him, Sir, that the wealthy people of this country are not going to return his noble treatment. You are going to see this next year when you present the Budget. I think, the hon. Mr. Subramaniam will present the Budget next year also. He is going to see that because of these concessions shown to the wealthy people, they are not going to turn a new leaf and pay the taxes to the Government. They are not going to pay the amount, and you will see it. For sales-tax they have Chartered Accountants who prepare their accounts, at every stage they have accountants who prepare their accounts, in such a manner that they have not to pay any tax. The Government should take stringent measures. I would say that the uneducated people pay their taxes all right. But the educated people are not paying the amount. Then, what are the sources from where we can collect? I can tell you, Sir, that there are doctors who are having very good Practice, but no income-tax is paid by these doctors. Private dispensaries are being run by big doctors, famous doctors. Are they paying the income-tax correctly? I do not know if there are any lawyer friends here. But how many lawyers are there who are earning a lot of money but who are not paying income-tax? Therefore, you will see, Sir, that uneducated people, poor people, are paying the income-tax all right. But educated people, learned people, who know everything about budgeting in this country, about wealth in this country, do not pay it. The Government should take effective measures to collect this amount. The reduction in wealth-tax and other things are going to help them only. How, according to the Wanchoo Committee Report, five thousand crores of black money would be lying with these people? These people should never be shown any mercy, and that even when there is emergency here. For the past 25 years, what were these people doing? What was the wealth of Tata before Independence? What is the

wealth of Tata today, or of Birla or Dalmia or the hundred families which have been mentioned by the Monopolies Commission? Were they paying the income-tax all right? If they have been paying income-tax all right, then how are they getting so much of wealth—Rs. 5000 crores or Rs. 6000 crores black money in this country? Are we to show mercy to these people? Of course, the hon. Mr Subramaniam has been very noble towards them. But, as I said earlier they are not going to return that nobility correctly. They are not going to pay you any tax.

Therefore, these Budget proposals are likely to hit the common people, ordinary people, poor pensioners, who are rotting in the streets like beggars... (*Time Bell*). If the Government gives an assurance to these people that whatever has been recommended by the Pay Commission will be implemented—and the Government can do it, because they have got a majority—they will do good to the poor people.

Therefore, Sir, as far as this Budget is concerned, this is an attack on the ordinary people. Sir, I saw in the newspapers the tax-evaders welcoming this Budget. Tax-evaders welcomed this Budget; wealthy people welcomed this Budget, and not by a clerk in the post office or in the Secretariat. They have not welcomed this Budget. Therefore, Sir, this is not a people's Budget. This is Kubera's budget. Of course, I do not want to say but it has to be seen, because of the tax concessions given, whether these people will pay the taxes correctly. Sir, if the Government are a little bit stringent and a little bit stronger, there are sources from where they can collect income-tax. And I would say that the educated people in this country are the people who are evading the income-tax, and they are not paying their taxes correctly. These doctors and lawyers and these people who are running the nursing homes, and these lodges, and if they are touched by the hon. Finance Minister, definitely we will get the amount that you want, and we can definitely use it for the 20-point programme. Not only that, we can even simply feed the pensioners and the Government employees. Therefore, Sir, I oppose this impounding of dearness allowance. As an accountant, the hon.

Minister who hails from Tamil Nadu, has

how cunningly done this. He is not going to touch that amount. He is impounding it for one more year. This collection will go to the people and, therefore, he is not touching it. He has very carefully done it. Because he comes from the South, I must give him praise. Sir, this impounding should not be there. The Government employees are not able to make their both ends meet.

Sir, on what items the concessions are given? On refrigerators and then on cars. Who are the owners of these manufacturing organisations? They are the Tatas, the Birlas and the Dalmias. The Secretariat clerk has no money. Whom this concession is going to help? This is going to help the people who are already wealthy. And what are the concessions for the ordinary people in this Budget? Nil. The concessions are, withholding of some pension, impounding of dearness allowance and all these things. Therefore, I would say that this is a Kubera's Budget. This is not a poor man's Budget. It has hit the people very strongly and very heavily when there is emergency in this country. Thank you, Sir.

SHRI B. RACHAIAH (Karnataka) • Mr. Vice-Chairman, Sir, at the outset I thank you for calling me to participate in this debate. Sir, I do not want to take much time of the House, and I do not want to bore the Members, also except to say a few words on the Budget proposals for 1976-77. Sir, the hon. Finance Minister has received wide applause and support both from the public and the hon. Members from both the Houses for his efforts in giving a Budget with massive reliefs. Sir, I must congratulate him for the exercise he has done to give a massive outlay for the year 1976-77 which amounts to Rs. 7553 crores, an increase of nearly 32 per cent over the last year. And this is the highest increase, ever since Planning started in any one year. In addition to this, Sir the Budget has special features in not taxing the public. This is the Budget with no taxation and with massive reliefs. It is both oriented with an accelerated speed.

Sir, the maximum rate of income-tax has been reduced from 77 per cent to 66 per cent. I think this is a very reasonable step taken in view of the fact that when the

[Shri B. Rachaiah] Voluntary Disclosure Scheme was introduced the tax rate made applicable to them was only 66 per cent whereas the honest tax-payer was required to pay 77 per cent. Therefore, the reduction from 77 per cent to 66 per cent is quite reasonable and the honest tax-payer is satisfied with this reduction.

Sir, the relief given in the wealth tax is also welcome. But I am surprised to find that the exemption limit in the case of Hindu undivided families has been reduced from Rs. 2 lakhs to Re. 1 lakh. As a corporate body in the rural areas, I hope the hon. Minister, Shri Subramaniam, will not want to see Hindu families separated on account of the reduction in this exemption limit. Therefore, I would request him to reconsider this point once again and see that the original exemption limit is restored.

Sir, with regard to reliefs given in respect of cars, T.V. sets and other articles, they are only going to provide some relief to the industry which is in recession. I would request the hon. Minister to extend this concession in respect of tyres and tubes to the actual users after purchase of cars who want to replace them. Furthermore, Sir, if there is any possibility of reducing the price of petrol, it would be a very welcome thing and in the interests of car users.

Sir, from the common man's point of view especially of those living in the rural areas, it is felt that so far as kerosene is concerned there has not been any considerable reduction in its price; on the other hand, they feel that there has been some increase in its price because of the paucity of kerosene. There also I feel that the hon. minister should see some way to give relief to the users of kerosene oil.

Sir, so far as the investment scheme of the industries is concerned, they would get about 25 per cent incentive. The same concession should be extended so far as the agricultural investment is concerned. My friend, Mr. Sultan Singh, was vehemently urging the hon. Minister for Finance to extend the same concession with regard to agricultural investment, particularly if the farmers want to purchase any agricultural implements like tractors, power tillers or harvesters. Apart from

that, if a farmer wants to start some agro-based industry like dairy development or sheep development or poultry development or some such industry on these lines, we must encourage them by extending this concession to them also.

Sir, he has been kind enough, to reduce some price with regard to phosphate and DT.ash fertilisers. So far as nitrogenous fertilizer is concerned, a relief of only Rs. 100 per tonne is given. Sir, a farmer cannot afford to purchase nitrogenous fertilizer at the rate of Rs. 1750 per tonne. In the interests of the larger sections of farmers, he should consider the question of reducing the price of nitrogenous fertilizer products to the original level especially in view of the fact that a farmer is contributing 42 per cent of his income to the national exchequer.

In addition to that, Sir, he has been asked to sell his produce at a very cheap price that is, cheaper by 25 per cent. That way he has been really making a sacrifice of his income and, therefore, we have to make good his loss by giving him more incentives to grow more for the nation.

Sir, the Indians who are living outside the country and want to remit their money here, have been given a concession. It is really a welcome measure. Tax incentive has also been given to those Indians living outside if they want to come back and start industries here. It is really a very imaginative and a calculated proposal. I think most of the Indians who are abroad, will take advantage of this opportunity and see that our country is enriched by more industries.

When we think of industries, Sir, I am reminded of the note which the hon. Minister has circulated with regard to the integrated development of the rural areas. Most of the industries have been concentrated in the districts or the State headquarters and we should form a policy to see that they are dispersed in rural areas. In order to attract people to start industries in the rural areas, some more incentives have to be given. Such incentives should be given particularly to industries which the common man.

Sir, we have been seeing that even the bread which is the common man's food, is not sold at a cheaper rate and we have not made enough efforts to see that the bakeries are started all over the country so that the common man gets his bread at a cheaper rate. An attempt has to be made to see that the indigenous raw material is made use of.

There are several other industries which depend on oilseeds, cotton, jute and many other products. For that, we have to ask the industrialists to go to the rural areas and start the industries instead of starting them in the city areas. For that, they require some infrastructure, means of communication, transport and railheads. All these things come in their way. Therefore, we have to see that infrastructure is made available for these people so that they may start new industries in the rural areas and not concentrate in the urban area.

Sir, when we look into the Budget figures of last year, we find that the deficit has gone up to Rs. 490 crores and this year also it is expected that there will be a deficit of Rs. 320 crores. Every year, Sir, there are some unforeseen incidents and some unavoidable expenditure has to be incurred. Therefore, the Budget proposal is always approximate. In actuality, we see that the expenditure increases and revenue receipts are also considerably less. Therefore, our attempt should be to increase the efficiency. Unless it is increased, we cannot recover the taxes with confidence. Therefore, in addition to the concessions shown to the industrialists, individuals and the business people, we have to continue the raids which we started. The raids should not be slackened. Unless this strictness is there, many of these people would not come forward for voluntary disclosures. Therefore, that has to be continued on the one side and the confidence reposed on the individuals and industrialists has to continue for one more year. Then we should see the performance and see how they respond to the Government's faith and confidence.

Sir, there is no tax on expenditure. The industrialists are expected to reinvest their profits and start further industries. There should be some tax on the expenditure and a limit should be imposed so that they may not misuse it for personal luxuries.

Sir, I have one or two suggestions to make for the consideration of the hon. Minister of Finance.

One is in regard to the interest rates charged by the banks. Only a few weeks back, the Reserve Bank of India reduced the rates from 18 percent to 16½ per cent. Even this is not commensurate with the interest the depositors are getting. Therefore, this should be reduced still further to benefit the middle-class and the needy people. The traditional way of taking loans from the moneylenders has come to an end. People have to depend on the cooperative societies or the regional rural banks which have been opened recently. But there is a large gap between their requirements and the availability. Therefore, the interest rates should be reduced. We should also think of licensing people for lending money till there is enough number of regional rural banks. Otherwise, the rural people would be put to great difficulties.

Then, Sir, I have one or two suggestions to make. One is, the provident fund rate should be increased by one per cent in regard to every wage-earner. There should be a compulsory saving by every person to the extent of 10 per cent of his income. We should also increase the age limit for marriage to curb the population explosion. This is a practical way to solve this problem.

We should also work out schemes for crop insurance and insurance for the livestock. If we have such schemes, farmers would feel secure. Sir, we have recently imposed a ceiling on vacant urban land. But we have not imposed similar restrictions in regard to urban buildings. People can have any number of buildings without being taxed. Perhaps, the hon. Finance Minister thinks that this is within the purview of the States. It is alright if the States are going to do it. If they have no jurisdiction according to the provisions of the Constitution, I would request the hon. Minister to see that they are taxed.

The price support scheme in regard to the agriculturists should be continued. We should also have a scheme of job security for the rural population, particularly in regard to the ex- bonded labourers. They are finding it difficult to get jobs. Therefore,

[SVi B. Rachaiah] schemes have to be formulated in this direction. They can be rehabilitated with the help of a common fund financed by the Centre and the States. With these words, I once again congratulate the Finance Minister for his bold, imaginative and balanced Budget.

THE VICE-CHAIRMAN (SHRI LOKANATH MISRA) : I would like to inform the House that discussion on the Budget would continue tomorrow. The hon. Finance Minister would reply to the debate on the 25th March, immediately the Question Hour.

**MESSAGE FROM THE LOK SABHA
The Appropriation (Vote on Account)
Bill, 1976**

SECRETARY-GENERAL : Sir, I have to report to the House the following message received from the Lok Sabha signed by the Secretary-General of the Lok Sabha :

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Appropriation (Vote on Account) Bill, 1976 as passed by Lok Sabha at its sitting held on the 23rd March, 1976.

The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India."

Sir, I lay the Bill on the Table.

THE VICE-CHAIRMAN (SHRI LOKANATH MISRA) : The House stands adjourned till 11 A.M. tomorrow.

The House then adjourned at thirty-six minutes past live of the clock till eleven of the clock on Wednesday, the 24th March, 1976.